BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 530 of 2023

In the matter of:

Anuj Kumar — Applicant

Vs.

State of Uttarakhand & Ors. — Respondent(s)

WITH

ORIGINAL APPLICATION NO. 495 of 2023

In the matter of:

Mohd. Amjad & Anr. — Applicant(s)

Vs.

State of Uttarakhand & Ors. — Respondent(s)

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11.	**Annexure-10:** A copy of the unit's letter dated 31.03.2024.	
12.	**Annexure-11:** A copy of the District administration letter dated 15.04.2024.	
13.	**Annexure-12:** A copy of the Adequacy and performance assessment report of ZLD scheme for molasses based distillery.	
14.	**Annexure-13:** A copy of the ETP validation report.	
15.	**Annexure-14:** A copy of the irrigation management plan.	
16.	**Annexure-15:** A copy of the logbook for ash disposal.	

Ajit Kumar Vidyarthi

(Ajit Kumar Vidyarthi)
Scientist F
Central Pollution Control Board
Delhi-110032

Dated: 22.07.2024
Place: Delhi

COMPLIANCE VERIFICATION REPORT OF

M/s R.B.N.S LTD. (SUGAR & DISTILLERY UNIT), LAKSAR, HARIDWAR, UTTARAKHAND

INCOMPLIANCETO

HON'BLE NGT ORDER DATED 19.04.2024

IN THE MATTER OF

ANUJ KUMAR v/s STATE OF UTTARAKHAND & ORS.
[OA No. 530/2023]

WITH

MOHD. AMZAD &ORS. v/s STATE OF UTTAR PRADESH & ORS.
[OA No. 495/2023]

DATE OF VISIT: 24th&25thJUNE,2024

PREPARED BY

CENTRAL POLLUTION CONTROL BOARD, DELHI (CPCB)

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1. SUBJECTMATTER

1.1. MATTER:

O.A. NO. 530/2023 in the matter of Anuj Kumar v/s State of Uttarakhand & Ors.

With

O.A. NO. 495/2023 in the matter of Mohd. Amzad & Ors. v/s State of Uttar Pradesh & Ors.

1.2. BACKGROUND:

i. The detailed report of the Joint Committee was filed on 21.11.2023 before Hon'ble NGT in compliance to orders dated 14.8.2023 (in O.A. No.495/2023) and 23.08.2023 (in O.A. No. 530/2023) and thereafter another detailed report of the Joint Committee was filed on 24.01.2024 before Hon'ble NGT in compliance to order dated 22.11.2023 (in O. A No. 495/2023 with O.A. No 530/2023).

ii. Thereafter, in compliance to Hon'ble NGT order dated 21.03.2024 (in O. A No. 495/2023 with O.A. No 530/2023) Project proponent (PP) submitted point wise reply on 15.04.2024 against the findings (observations/recommendations) of the joint committee reports dated 21.11.2023 & 24.01.2024.

iii. **The Hon'ble NGT vide it's order dated 19.04.2024 passed following:**

"3. ..... Meanwhile, CPCB may ascertain the correctness of the compliance reflected by PP in the response dated 15.04.2024. If need so arises, CPCB can carry out fresh inspection of the unit and submit compliance report at least one week before next date of hearing. UKPCB will also file the report disclosing action taken for past violation against PP."

Copy of Hon'ble NGT order dated 19.04.2024 is placed at **Annexure – 1**.

2. INSPECTION REPORT IN COMPLIANCE TO HON'BLE NGT ORDER DATED 19.04.2024

2.1. Details of Site Visit

In compliance to Hon'ble NGT order dated 19.04.2024, for verification of correctness of the compliance reflected by project proponent **i.e. M/s Rai Bahadur Narayan Singh**

Sugar Mills Ltd. (Distillery & Sugar unit), Village- Laksar, Dist.-Haridwar, Uttarakhand (hereinafter referred as "the unit") as submitted by it in Hon'ble NGT , a team of CPCB officials visited M/s Rai Bahadur Narayan Singh Sugar Mills Ltd. (Distillery & Sugar unit), Village- Laksar, Dist.-Haridwar, Uttarakhand (i.e. project proponent) and Laksar drain (upstream of unit, downstream of unit, and near Akhoda Kalan village (1.68 Kms) downstream of unit before confluence with Hadwa drain) during 24.06.2024 – 25.06.2024. Following officials from CPCB carried out the site visit:

1.Mrs. Reena Satavan, Scientist-E,

2. Ms. Anshul Kumari, Research Associate – III and

3. Mr. Ankit Shukla, Senior Research Fellow

2.2. Operational Status of the unit

1. During visit, the manufacturing processes in the distillery plant were found non – operational, and unit has intimated the same to UKPCB & CPCB vide letter dated 30.04.2024 regarding stoppage of manufacturing operations on 29.04.2024 (10:00 P.M.) due to shortage of molasses which is used as raw material. (**Refer Annexure – 2**).
2. During visit the manufacturing processes of sugar unit were found closed and it was informed by the unit that it has stopped the operations on 20th March, 2024due to end of crushing season, and has intimated the same to UKPCB & CPCB vide letter dated 20.03.2024 (**Refer Annexure – 3**).

   However, at the time of visit it was observed that maintenance/cleaning of machineries in the sugar plant was going on. Effluent treatment Plant (ETP) of capacity 1000 KLD installed in sugar unit was found operational. In accordance with consented discharge norms, the treated effluent from ETP outlet was partially being discharged into Laksar drain and remaining was being stored into the lagoon (sugar unit) of capacity 1290m^{3}for irrigation purpose hence wastewater samples were collected from ETP and lagoon.

2.3. Details of the sampling

1. Waste water samples were collected by the inspection team from following locations:
   a. Inlet & Outlet of ETP, Aeration tank of ETP and lagoon of Sugar unit
   b. Inlet & outlet of 03 nos. of STPs installed in residential colony of Sugar plant
   c. Laksar drain upstream of unit, downstream of unit, and near Akhoda Kalan village

(1.68 km) downstream of unit before confluence with Hadwa drain

2. Fresh water samples were collected by the inspection team from Borewell in Sugar plant. Borewell in Distillery plant found dismantled.

2.4 STATUARY COMPLIANCE STATUS:

1. The distillery unit of project proponent has obtained Consolidated Consent & Authorization (CCA) issued by UKPCB dated 06.10.2023 under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, which expired on 31.03.2024. **(Refer Annexure – 4)**
2. The distillery unit has applied for renewal of CCA on dated 01.03.2024. **(Refer Annexure – 5)**
3. The Central Ground Water Authority (CGWA) granted No Objection Certificate (NOC) to the distillery unit for groundwater abstraction from 01 no. of borewell. The NOC is having validity upto 25.11.2024. **(Refer Annexure – 6)**
4. The sugar unit of project proponent has obtained Consolidated Consent & Authorization (CCA) issued by UKPCB dated 26.07.2019 under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, which expired on 31.03.2024. **(Refer Annexure – 7)**
5. The sugar unit has applied for renewal of CCA on dated 29.02.2024. **(Refer Annexure – 8)**
6. The Central Ground Water Authority (CGWA) granted No Objection Certificate (NOC) to the sugar unit for groundwater abstraction from 01 no. of borewell. The NOC expired on 28.12.2023. **(Refer Annexure – 9).** The sugar unit has applied for renewal of NOC from CGWA.
7. The sugar unit has installed environmental data display board at entrance gate of the unit.

3.0 Factual status w.r.t to the recommendations made in the joint inspection reports dated 21.11.2023 & 24.01.2024 and Compliance submitted by project proponent

The inspection team visited the above mentioned sites and based on the observations/findings, the point-wise compliance status w.r.t. implementation of recommendations made by the Joint

Committee in the previous inspection reports dated 21.11.2023 & 24.01.2024, and verification of correctness of point – wise reply submitted by project proponent in Hon'ble NGT are presented below:

S. No. as per reply submitted by project proponent	Recommendations made in the Joint inspection reports dated 21.11.2023 & 24.01.2024, Compliance submitted by project proponent, and factual status observed by CPCB team during visit on 24th – 25th June, 2024
1.	**Recommendation** Provision of laying out a closed conduit pipe line at Laksar drain (which is currently flowing as open channel) starting from 500 meters upstream (u/s) to 500 meter downstream (d/s) of unit shall be made by the unit under supervision of UKPCB to rule out any possibility of discharge of treated/untreated effluent into drain. ***Compliance submitted by project proponent:*** • *Unit will make perfect provision fully covered RCC slab upto end of June, 2024 to avoid any possibility of any discharge of effluent into Laksar Drain. It is a Nagar Panchayat Drain.* • *Laksar is a flood prone area and conduit pipes obstruct flow of the uncounted water in rainy session.* • *Unit written letter dated 31.03.2024 to seek permission from Local body administration for installation of Conduit Pipe, however Local administration denied on 15.04.2024.* **Factual status observed by CPCB team on recent visit**: • The unit has not provided closed conduit pipe line at Laksar drain. Unit representative informed that this drain is in jurisdiction of Nagar Panchayat, Laksar. • Unit vide letter dated 31.03.2024 sought permission from district administration regarding construction/laying of closed conduit (pipe) over Laksar drain. • District administration (i.e. Nagar palika parishad) vide letter dated 15.04.2024 communicated to the unit that considering the fact that unit falls under flood prone area, construction/laying of closed conduit pipe is not advisable. Copy of unit's letter dated 31.03.2024 is attached as **Annexure – 10**. Copy of letter dated 15.04.2024 from District administration (i.e. Nagar palika parishad) is attached as **Annexure – 11.**
2., 4	**Recommendation:** • It shall be the responsibility of the unit to maintain the quality of Laksar drain at downstream of the unit in sync with the quality at upstream of the unit. • Based on the analysis results, the quality of Laksar drain near Akhoda Kalan village (1.68 Kms*) shows Deteriorated Condition, therefore, the possibility of effluent mixing with sewage in drain cannot be ruled out. ***Compliance submitted by project proponent:*** • *UKPCB is monitoring water quality of Laksar Drain regularly on monthly basis.* • *As per 2nd Joint Committee inspection on 13/14 Dec 2023 Relevant Portion of Report Table No. 20 on Page 647-48 upstream Result is pH-7.4, BOD-35, COD-112, TDS- 1404 & TSS-53, And Downstream result near Akoda Kalan Village is pH-7.0, BOD-108, COD-232, TDS-1804 & TSS-60. 1st JT Report table 11 on page no. 88-90. Laksar drain d/s R.B.N.S BOD-11 mg/L, COD-66 mg/L, TSS-18 mg/L & TDS-396 mg/L.*

- *The analysis result of samples collected from drain at U/s and D/s locations indicate the characteristics of domestic sewage. However, quality of Laksar drain near Akhoda Kalan village (1.68 Kms*) shows Deteriorated condition of drain, which indicate the possibility of effluent mixing with sewage in drain however, no bypass of industrial effluent (sugar/distillery) was observed from the unit during inspection".*
- *Akoda Kalan is about 1.68 km from sugar mill. Untreated Discharge from Khera, Kharanja & Akoda Kala village merge in the Laksar drain. Untreated sewage from More than 7-8 nalas falls into the Laksar Drain.*

Factual status observed by CPCB team on recent visit:

- To verify the quality of Laksar drain, the inspection team collected samples from the Laksar drain at different locations (Refer Photo 1, 2 & 3). Details are mentioned below in Table 1:

Table 1: Analysis results of samples collected from Laksar drain

Parameters	Laksar drain upstream of unit	Laksar drain downstream of unit	Laksar drain near Akhoda Kalan village (1.68 Kms downstream of unit)
pH	7.7	8	7.9
BOD (mg/l)	20	05	41
COD (mg/l)	75	38	129
TSS (mg/l)	27	29	47
TDS (mg/l)	216	944	796
NO^{3-} (mg/l)	0.8	4.6	BDL
SO_4^{2-} (mg/l)	36	68	144

- The analysis results of samples collected from drain at above mentioned locations indicate no impact of industrial discharge and reflect characteristics of surface run-off.

Compliance status: Complying

3.

Recommendation:

- The unit shall install flow meters at the abstraction points on both the bore wells of sugar and distillery unit.

Compliance submitted by project proponent:

- *The unit has installed water flow meters at bore wells of sugar mill and distillery unit.*

Factual status observed by CPCB on recent visit:

Borewell Location	Permitted no. of borewells as per NOC from CGWA	Actual no. of borewells installed	Flow meter installed (Yes/No)	Functional status
Sugar unit	01	01	Yes	Functional
Distillery unit	01	*Nil as on date of visit	Not relevant	Not relevant

Remark:

a. Flow meter with totalizer found installed at the delivery line of the Borewell within sugar unit (Refer Photo 18). This borewell was found operational.
Reading noted during visit:
Instantaneous reading – 42.0 m^3/hr;
Totalizer reading – 028276 m^3

b. *Borewell (distillery unit) was in dismantled condition as the submersible motor collapsed (Refer Photo 8) and the unit was in process of setting up of

	new Borewell (Refer Photo 9) within premises (Latitude: 29.748056, Longitude: 78.032222) **Pending Action:** Unit shall install flow meter with totalizer at the new borewell (distillery unit) when it becomes functional and logbook regarding groundwater withdrawal on daily basis. **Compliance status: Partial compliance. To be complied as &when new Borewell becomes functional**
5. 6. & 7	**Recommendation:** • The unit had 3 lagoons of total capacity of 5222 m^3 which were found fully filled with raw spent wash/ bio-methanated spent wash having total solids percentage less than 17% even during monsoon season and as these lagoons are located adjacent to Laksar drain hence there is potential of spillage/ overflow/ discharge of spent wash in the Laksar drain. This is the violation of CPCB direction dated 07.12.2015. • The unit shall consume the concentrate spent wash stored in lagoons of capacity 1925m^3 and 1375 m^3 in dryer in environmentally sound manner thereafter, unit shall dismantle 02 lagoons. • As per the consent, w.e.f. 01.01.2024 the unit is permitted to have lagoon capacity only to store 07 days equivalent of concentrated spent wash generated, however the unit is having excess lagoon capacity in violation of Consent condition. • The unit was storing Bio-methanated spent wash (BMSW)/ raw spent wash in lagoons with solid content <30%, which is in violation of CPCB direction dated 07.12.2015. **Compliance submitted by project proponent:** • *In Rainy session heavy rain fall was recorded as 1300 mm which is huge quantity of rain water.* • *During December 2023 by inspection solid % is 37 to 46 % found. (during time of Distillery was operational) which is as per directions of CPCB dated 07.12.2015.* • *One lagoon capacity 1372 m^3 has been dismantled and 2nd 1925 m^3 lagoon will be dismantled upto end of June, 2024.* • *Lagoon capacity is 1925, which is equivalent of 7 days' capacity of concentrated spent wash as per consent.* **Factual status observed by CPCB on recent visit:** The unit has filled/levelled 02 nos. of lagoons of capacity 1925 m^3 and 1375 m^3(located adjacent to Laksar drain) with boiler ash. (Refer Photo 10) • The unit has now retained only one lagoon (settling tank) of capacity 1925 m^3 which is dedicated for storage of bio-methanated spent wash and the same was found empty (Refer Photo 11). Hence currently available capacity is equivalent to 03 days' storage capacity (considering typical raw spent wash generation rate - 7 KL/KL of product, production capacity of 120 KLPD, therefore spent wash generation per day = 120 * 7 = 840 KLD or 840 m^3/day, hence available storage capacity equivalence in no. of days = 1925 m^3/ 840 m^3 per day = 2.29 i.e. 03 days), **which is in compliance of CPCB direction dated 07.12.2015**. • No overflow/spillage/discharge of spent wash/effluent from distillery unit found in the Laksar drain. • Logbooks were collected by the inspection team regarding following for duration 01.01.2024 – 30.04.2024 (plant closed from 30.04.2024 till date of visit) for verification of consumption of legacy spent wash in dryer (ZLD system): a. raw spent wash generation from old & new distillation plant, b. feed to old MEE & new MEE

c. concentrated spent wash generation from old MEE & new MEE
d. feed to dryer-1 (old) & dryer-2 (new)

- Details of data from above mentioned logbooks are mentioned in table 2 below:

Table 2: Details of raw spent wash generation, feed to MEE, concentrated spent wash generation and spent wash feed to dryer

	Raw Spent wash generation (MT)	Feed to MEE (MT)	Concentrated Spent wash from MEE (MT)	Condensate from MEE (MT)	Concentrated Spent wash feed to Dryer (MT)
Old plant	37764.48	37764.71	11193.42	26571.29	11840.72
New plant	30551.81	30550.88	9071.72	21479.16	8953.93
Total	68316.29	68315.59	20265.14	48050.45	20794.65
Difference between quantity of concentrated spent wash generated from both MEE and feed to dryers = 20265.14 MT – 20794.65 MT = - **529.51 MT**					

- **It is evident from the above data that unit has consumed 529.51 MT of legacy spent wash that was found stored in lagoons during last visit (13th – 14th Dec, 2023)**
- Unit has installed Condensate Polishing Unit (CPU) for treatment of low strength effluents (i.e. MEE condensate, spent lees, boiler blowdown, cooling tower blowdown and floor washings), and as per the effluent management scheme the treated effluent from CPU is being reused in molasses dilution, floor washing and as make up water in cooling tower.

Compliance status: **Complying**

8.

Recommendation:

- The unit is discharging its distillery effluent from bio-composting/lagoons and sugar effluent in to the Laksar drain, which is the violation to Zero Liquid Discharge (ZLD)/discharge condition resulting in high pollution level of BOD (626 mg/l) and COD (1638 mg/l) which is about 17% higher than the upstream water quality of the drain.

Compliance submitted by project proponent:

- *No effluents discharged by the distillery. Unit has complied with ZLD norms as per CPCB. see details of UKPCB Affidavit on page No. 772.*
- *Bio-composting has been stopped since 01.01.2024 as per CCA of UKPCB dated 06.10.2023. Page no. 667.*
- *Due to non-operation of Bio-composting, Unit is facing huge loss in terms of Money and 14.02 Acre Land, Machinery etc.*

Factual status observed by CPCB team on recent visit:

1. No bio-composting activities were going on and the infrastructure such as covered shed (including truss structure) was being dismantled. (Refer Photo 12 & 13)
2. The unit has filled/levelled 02 nos. of lagoons of capacity 1925 m^3 and 1375 m^3 with boiler ash and one lagoon of capacity 1925 m^3 was found empty.
3. No discharge of distillery effluent from bio-composting/lagoons observed in to the Laksar drain.
4. Treated effluent from ETP (sugar unit) was being discharged in to the Laksar drain. Samples were collected from ETP outlet and analysis results show BOD – 05 mg/l (against the norm of 30 mg/l); COD – 29 mg/l (against the norm of 250 mg/l); TSS – 16 mg/l (against the norm of 30 mg/l); TDS – 884 mg/l (against the norm of 2100 mg/l); Oil & grease – BDL mg/l (against the norm of 10 mg/l). These results indicate compliance w.r.t. stipulated discharge norms except **pH – 8.7** which is marginally exceeding the norm of 8.5.
5. The analysis result of samples collected from drain (details in Table 1 above) indicate no impact of industrial discharge and reflect characteristics of surface run-off (BOD

	in the range of 05 – 41 mg/l & COD in the range of 38 – 129 mg/l). Details of samples collected from laksar drain are mentioned above in table – 1. **Compliance status:** **Complying**
9., 10. & 11.	**Recommendation:** • In bio-compost yard, the covered shed was damaged and improper. Ready bio-compost was found stored in damaged covered shed. Also, the leachate collection drain and pits were not observed around the periphery of bio-compost yard for leachate management. Also, the unit had not constructed any boundary wall near the compost yard. This is the violation of CPCB bio-compositing SOP. • The unit shall dispose all the stored ready bio-compost and press mud in bio-compost yard by adapting appropriate scientific method under the supervision of UKPCB within two months and after that the unit shall clean the bio-compost area and shall submit photographic evidence to UKPCB. **Compliance submitted by project proponent:** • *Total sale of Bio-compost will be achieved up to the end of June, 2024.* • *No need for covered shed required in future.* • *Unit had constructed Boundary walls since 2014 to protect Bio-compost yard.* • *During rainy season 2023, a piece of Boundary wall about 20-25 meters was damaged at the time of Flood.* • *Damaged wall has already been constructed* • *Unit will make all efforts to dispose stored Bio-Compost upto end of June, 2024.* • *Unit will definitely submit photographic as evidence to UKPCB.* • *NSI team visited on 19/20.12.2023. At the time of inspection New Dryer was under trial. Both (2) spent wash dryers are in working condition and compatible to achieve the ZLD norms in Distillery unit. see details of CPCB Affidavit.* • *Unit has complied with ZLD norms as per CPCB. see details of UKPCB Affidavit* **Factual status observed by CPCB team on recent visit:** • Since 01.01.2024, the unit has stopped bio-composting activities in compliance to the conditions mentioned in the CCA dated 06.10.2023 issued by UKPCB, hence, now there is no relevance of covered shed, leachate collection drain & pits and the applicability of SOP for bio-composting operations is also not relevant. (Refer Photo 12 & 13) • Unit has constructed boundary wall near the bio-compost yard. (Refer Photo 14) • Cleaning of bio-compost yard was under process. Though, no bio-compositing activity was taking place and the covered shade were being dismantled. • Around 70000 – 80000kg of ready bio-compost found stored in the yard in form of heaps, and unit representative informed that they will sell this bio-compost till 15th July, 2024. (Refer Photo 13) **Pending Action:** Unit shall clear up all the ready bio-compost stored in compost yard at the earliest and submit photographic evidence to CPCB & UKPCB. Also to avoid leachate run-off discharge in drain, the unit shall ensure to keep the stored ready bio-compost covered till it is completely removed from the bio-compost yard. **Compliance status:** **Partial compliance**

12.	**Recommendation:** • The unit shall prepare adequacy and performance assessment report of ZLD scheme for molasses based distillery as unit has expanded its production capacity from 60 KLPD to 120 KLPD and has installed spray dryers as ZLD system. **Compliance submitted by project proponent:** • *NSI team visited on 19/20.12.2023. At the time of inspection New Dryer was under trial. Both (2) spent wash dryers are in working condition and compatible to achieve the ZLD norms in Distillery unit.* • *Unit has complied with ZLD norms as per CPCB* **Factual status observed by CPCB team on recent visit:** • The unit has provided a copy of "Adequacy and performance assessment report of ZLD scheme for molasses based distillery" prepared by National Sugar Institute, Kanpur (NSI), which is based on the old scheme of ZLD through bio-composting route. • However, since 01.01.2024 the unit has stopped the bio-composting route permanently, and commissioned 02 nos. of dryers of capacity 45 TPH to achieve ZLD. Adequacy and performance assessment report of ZLD for current scheme is not provided. Copy of "Adequacy and performance assessment report of ZLD scheme for molasses based distillery" is attached as **Annexure – 12** **Pending Action:** The unit shall submit the "Adequacy and performance assessment report of ZLD scheme for molasses based distillery", as per new scheme clearly mentioning about the details of 02 nos. of dryers. **Compliance status: Non – compliance**
13.	**Recommendation:** • The unit shall comply with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash shall be disposed through bio-composting and entire spent wash shall be totally disposed through spray dryer. **Compliance submitted by project proponent:** • *Spent wash dryers are in working condition and compatible to achieve the ZLD norms in Distillery unit.* • *Unit has complied with ZLD norms as per CPCB* **Factual status observed by CPCB team on recent visit:** • As per the consent conditions, unit is complying for following: a. The unit has stopped bio-composting since 01.01.2024 and shifted to dryer technology for achieving ZLD b. The unit has restricted the lagoon capacity to 03 days (<07 days) c. The unit has filled/levelled 02 nos. of lagoons of capacity 1925 m^3 and 1375 m^3 with boiler ash. • As per the details mentioned in Table 2 at S. No. 5, 6 & 7, it is evident that unit has not disposed any fresh concentrated spent wash through bio-composting. Entire quantity of spent wash has been disposed through 02 nos. of spray dryers. **Compliance status: Complying**

14.

Recommendation:

- Analysis results of samples collected from Bore well (sugar unit), piezo well located within molasses based distillery plant and hand pump located outside of the unit showed high value of COD in the range of 6 to 33 mg/l, which indicate posing potential threat to ground water and need urgent attention towards improvement of housekeeping, prevention of seepage, spillage etc.

Compliance submitted by project proponent:

- *The sample was taken by the Joint Committee just after heavy rains and floods in this area.*
- *Housekeeping is proper; there is no seepage and spillage etc. NSI Report in Dec 20123 of Bore well are as per standard norms as pH-7.2, BOD-BDL, COD-BDL, TDS-426 ppm & TSS-BDL*

Factual status observed by CPCB team on recent visit:

- Samples were collected from the Borewell (sugar unit) and analysis results are mentioned in table 3 below:

Table 3: Analysis results of samples collected from Borewell (Sugar unit)

Parameters	Borewell (Sugar Unit)	BISIS10500:2012(Permissible limit in absence of alternative source)
pH	7.9	6.5-8.5
Conductivity (µmho/cm)	982	-
TDS	550	2000
COD	**10**	-
Total Hardness	379	600
Chloride	32	1000
Phosphate	0.1	-
Fluoride	0.39	1.5
Colour (Hazen)	BDL	15
Sulphate	59	400
Nitrate	0.57	45
Total Alkalinity	410	600
Note: All values are in mg/l except pH, colour, and conductivity		

- Analysis results of samples collected from Borewell located in unit premise was found within the permissible limit as per BIS IS 10500:2012 except COD (10 mg/l).
- The unit has sealed the piezowell (located near molasses tanks within distillery plant) with concrete to avoid the possibility of contamination of groundwater in piezowell due to seepage or spillage.
- Housekeeping found satisfactory.
- No seepage, spillage of effluent observed within and outside of premise.
- It was recommended in the earlier report dated 21.11.2023 that UKPCB shall carry out detailed assessment of groundwater quality including ground water sampling & analysis in and around the unit to ascertain the groundwater contamination, if any, and need for remediation. Depending on such study, detailed remedial action plan be also prepared and executed by UKPCB in time bound manner. However, the detailed assessment of groundwater quality is yet to be initiated by UKPCB.

Compliance status: Non-Compliance

15.	**Recommendation:** • The unit should get evaluation of its Effluent Treatment Plant (ETP) for its performance from Expert Institute of Repute/Experts in the field. **Compliance submitted by project proponent:** • *All water samples taken by NSI and found that the results are as per Standard norms including Ground water.* • *Except MGF and ACF, all the observation has been complied with,* • *regarding ACF and MGF order has been placed* **Factual status observed by CPCB team on recent visit:** • The unit has submitted adequacy assessment report of ETP (sugar plant) prepared by NSI, Kanpur for the crushing season 2023 – 2024. • As per the claim made by the unit regarding recent modifications in the ETP, the inspection team observed: a. The unit has relocated the oil & grease skimmer equipment. b. The unit has installed a perforated pipeline inside the equalization tank and connected it with a blower (capacity 170 m^3 /H.P) as an air mixing system. c. Additional newly purchased Multi Grade Filter (MGF) & Activated Carbon Filter (ACF) were under installation, and expected to be made operational before starting of upcoming cane crushing season 2024 – 2025. Copy of ETP validation report is attached at **Annexure – 13**. **Compliance status: Complying**
16.	**Recommendation:** • The unit does not properly operate the effluent treatment plant installed in sugar unit as it was found NON COMPLIANT w.r.t. the notified discharge norms. **Compliance submitted by project proponent:** • *Complied with all the recommendations.* • *As per NSI and UKPCB, ETP treated water reports as per prescribed norms. Therefore, ETP performance is up-to the mark. pH - 7.1, BOD - 29 mg/Ltr., COD - 120 mg/Ltr., TSS - 22 mg/Ltr., TDS - 560 mg/Ltr* **Factual status observed by CPCB team on recent visit:** • During visit, the inspection team collected samples from ETP inlet, aeration tank, ETP outlet and lagoon (for sugar unit). Analysis results are mentioned in table 4 below: **Table 4: Analysis results of samples collected from inlet, outlet & aeration tank of ETP, and lagoon in the Sugar unit**

Location	pH	BOD	COD	TSS	TDS	SO_4^{2-}	Oil & grease
ETP Inlet	7.7	179	568	207	1480	380	-
ETP Outlet	**8.7**	05	29	16	884	121	BDL
Lagoon (Sugar unit)	**8.8**	20	132	25	700	109	-
Norms as per consent	6.5 – 8.5	30	250	30	2100	-	10
Aeration Tank: MLSS – 3043 mg/l & MLVSS – 1449 mg/l							

All values are in mg/l except pH

	• Analysis results of samples collected from outlet of ETP (sugar unit) & lagoon (sugar unit) indicates compliance w.r.t. stipulated discharge norms except **pH – 8.7 & 8.8.** **Compliance status: Partial non-compliance as pH (8.7 & 8.8)** was found marginally exceeding the prescribed norm of 6.5-8.5 in treated effluent from ETP outlet & lagoon which require proper chemical dosing.
17., 18., 19. & 20.	**Recommendation:** • The unit shall install air mixing system in Equalization Tank for proper homogenization of effluent. • The unit shall relocate the oil and skimmer belt at appropriate place to collect the entire Oil & Grease content of the effluent. • The unit shall ensure proper functioning of lime dosing system. • The unit shall operate Primary Clarifier properly to avoid anaerobic condition in the tank. **Compliance submitted by project proponent:** *Complied* **Factual status observed by CPCB team on recent visit:** • The unit has installed a perforated pipeline inside the equalization tank and connected it with a blower (capacity 170 m^3 /H.P) as an air mixing system. (Refer Photo 17) • The unit has relocated the oil & grease skimmer equipment (Refer Photo 18) • Since unit is non-operational, hence no trade effluent was being generated during visit, however wastewater is being generated from cleaning activities only within plant which was being treated in ETP. **Compliance status:Complying**
21.	**Recommendation:** • As per consent provided by UKPCB, unit has to install the sewage treatment plant (STP) in their premises for treatment of generated sewage. However, as per the joint inspection report dated 21.11.2023, no STP is installed by the unit thus violating the consent condition. **Compliance submitted by project proponent:** *Complied* **Factual status observed by CPCB team of recent visit:** • Unit has installed 03 nos. of STPs of capacity 15 KLD each for treatment of sewage generated from residential dwellings in Officers colony, Gurudwara colony & New colony. All 03 nos. of STPs were found operational during visit. (Refer Photo 23 to 28) • STPs receive wastewater from majorly two sources: i. Wastewater generated from kitchens, washrooms, etc. (except toilets) ii. Overflow of septic tanks provided for storage of wastewater generated from toilets • The treatment scheme observed during visit is as below: Raw Sewage→ Screen chamber & Collection tank → MBBR tank (02 nos.) → Tube settler → Clear water tank → MGF → ACF → Outlet to gardening. • Filter press has been installed for mechanical dewatering of raw sludge collected from the bottom of tube settler. • Flow meters have been installed at outlet of all 03 nos. of STPs. • Samples were collected from inlet and outlet of all 03 nos. of STPs and analysis results are mentioned in table 5 below:

Table 5: Analysis results of samples collected from inlet & outlet of 03 nos. of STPs installed in residential colony of Sugar unit

Location	pH	BOD	COD	TSS	TDS	NO_3^-	SO_4^{2-}
STP – 1 (Officers colony)							
Inlet	7.7	25	94	24	908	BDL	94
Outlet	8.2	05	19	11	544	11	78
STP – 2 (Gurudwara colony)							
Inlet	7.5	11	33	22	380	BDL	63
Outlet	8.4	03	17	BDL	476	11	104
STP – 3 (New colony)							
Inlet	7.7	28	85	83	884	BDL	71
Outlet	7.4	12	67	BDL	296	BDL	45
Standards as per MoEF&CC notification dated 13.10.2017	6.5 – 9.0	30	-	100	-	-	-

- Analysis results of samples collected from outlet of all 03 nos. of STPs indicates compliance w.r.t. stipulated discharge norms.

Compliance status: Complying

22.

Recommendation:

- The unit has not yet prepared a comprehensive irrigation management plan validated by SPCB/ Agricultural Universities for utilizing the treated effluent in irrigation as per notified treated irrigation protocol for sugar industries.

Compliance submitted by project proponent:

- *NSI visited unit on 09/10 April 2024 for assessment of irrigation management plan*

Factual status observed by CPCB team on recent visit:

- Unit has submitted irrigation management plan prepared by NSI, Kanpurdated9-10 April, 2024 The report stated that the unit has adequate land area for utilization of treated effluent generated @ 200litres/ton of cane crushed.

Copy of irrigation management plan is attached at **Annexure – 14**

Compliance status: Complying

23.

Recommendation:

- The unit shall maintain the proper record of ash disposal in low lying area. Logbooks were collected by the inspection team regarding Ash generation and disposal for duration 01.12.2024 – 30.04.2024. The details are as follows;

Months	**Cane Crush (MT)**	**Bagasse Generation (MT)**	**Bagasse Consumption (MT)**	**Ash Generation (MT)**	**Ash at Bio-compost (MT)**	**Ash at Low Land RBNS Area(MT)**
Total (Dec, 2023 to April , 2024	763985	209976	173973	1400	140.0	1252.2

Compliance submitted by project proponent: *Complied*

	Factual status observed by CPCB team on recent visit: • The unit has maintained proper record of ash disposal and provided logbooks of the same. **(Refer Annexure – 15)** **Compliance status:Complying**
24.	**Recommendation:** • Unit must ensure regular water sprinkling in and around the boiler and near bagasse storage area of the unit to minimize the dust dispersion in the ambient environment. **Compliance submitted by project proponent:** *Complied* **Factual status observed by CPCB team on recent visit:** • The unit has covered the stored bagasse with HDPE sheets. Boiler was found non-operational, hence no ash generation. • Unit has provided water sprinkling arrangement by installation of hydro-jets. **Compliance status:Complying**

4. 0 CONCLUSION

1. Out of 24 recommendations of the joint committee reports dated 21.11.2023 & 24.1.2024; the unit has complied 16 recommendations.
2. Partial compliance was observed on other 05 recommendations w.r.t. install flow meter with totalizer at the new borewell (distillery unit), bio-compost storage and compliance of the effluent treatment plant installed in sugar as detailed in Sl. No. 3; 9, 10 &11, and; 16 of the Table under section 3 above.
3. Non-compliance was observed in rest of the 03 recommendations:
   (i) Unit is yet to comply regarding adequacy and performance assessment report of ZLD scheme for molasses based distillery as per new scheme. [please refer Sl. No.12 of the Table under section 3 above]
   (ii) Analysis results of samples collected from Borewell located in unit premise was found within the permissible limit as per BIS IS 10500:2012 except **COD (10 mg/l).** [please refer Sl. No.14 of the Table under section 3 above]
   (iii)The unit has shown inability to comply with recommendation no. 1 i.e. laying of the closed conduit pipeline at Laksar drain due to administrative reasons. [please refer Sl. No.1 of the Table under section 3 above]

5.0 RECOMMENDATIONS

1. Unit shall install flow meter with totalizer at the new Borewell (distillery unit) when it becomes functional and maintain logbook regarding groundwater withdrawal on daily basis.
2. Unit shall clear up all the ready bio-compost stored in compost yard at the earliest and submit photographic evidence to CPCB & UKPCB.
3. The unit shall ensure proper functioning of chemical dosing system in effluent treatment plant of sugar unit.
4. Unit shall submit the "Adequacy and performance assessment report of ZLD scheme for molasses based distillery", clearly mentioning about the details of 02 nos. of dryers.
5. Unit shall install flow meter with totalizer at the inlet line of all three STPs and maintain

logbooks for quantity of sewage fed into STPs and treated sewage used in gardening.

6. Unit shall implement the recommendations made in ETP adequacy report prepared by NSI, Kanpur w.r.t installation of MGF & ACF prior to starting its operation.
7. UKPCB shall carry out detailed assessment of groundwater quality including ground water sampling & analysis in and around the unit to ascertain the groundwater contamination, if any, and need for remediation. Depending on such study, detailed remedial action plan be also prepared and executed by UKPCB in time bound manner.
8. State Revenue Department, Irrigation Department and SPCB may assess the possibility of laying of closed conduit pipe line on Laksar drain. In case not feasible, they may suggest alternative arrangement to rule out any possibility of discharge of partially treated/untreated effluent into drain.

6.0. PHOTOGRAPHS TAKEN DURING VISIT

Photographs of Laksar drain

Photo 1: Laksar drain upstream of unit

Photo 2: Laksar drain Akhoda Kalan village (1.68 Kms*) downstream

Photo 3: Laksar drain downstream of unit

Photographs of Distillery unit

Photo 4: Entrance gate of the unit

Photo 5: Environmental data display board

Photo 6: Distillery machineries non-operational

Photo 7: Distillery Piezowell found sealed with concrete

Photo 8: Distillery borewell found dismantled

Photo 9: New borewell for distillery plant under installation

Photo 10: Lagoons filled/levelled with ash and covered with brick lining

	
Photo 11: Lagoon/Settling tank of capacity 1925 m^3 for bio-methanated spent wash	**Photo 12: Bio-composting yard being dismantled**
	
Photo 13: Bio-compost yard cleaning under process, ready bio-compost (around 700-800 Qtl.)	**Photo 14: Boundary wall created near bio-compost yard**
Photographs of Sugar unit	
	
Photo 15: Borewell equipped with flow meter	**Photo 16: ETP inlet channel & bar screen**

Photo 17: ETP equalization tank

Photo 18: Oil & Grease skimmer

Photo 19: Lime dosing system

Photo 20: Aeration tank

Photo 21: ETP outlet

Photo 22: Existing stored bagasse covered with HDPE sheet

Photo 23: STP-1 (Officers colony)

Photo 24: STP-2 (Gurudwara colony)

	
Photo 25: STP-3 (New colony)	**Photo 26: MBBR tanks**
	
Photo 27: Filtration units in STP	**Photo 28: Filter press for sludge dewatering**

INSPECTION TEAM

Name of the officials	Designation	Signature
Mrs. Reena Satavan,	**Scientist-E,** Central Pollution Control Board, Delhi	
Ms. Anshul Kumari	**Research Associate-III,** Central Pollution Control Board, Delhi	
Mr. Ankit Shukla	**Senior Research Fellow,** Central Pollution Control Board, Delhi	

Annexure 1

Item No.10 to 12 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 530/2023

Anuj Kumar Applicant

Versus

State of Uttarakhand & Ors. Respondent(s)

With

Original Application No. 495/2023

Mohd Amjad & Ors. Applicant(s)

Versus

State of Uttar Pradesh & Ors. Respondent(s)

With

Original Application No. 369/2024

Monika (Sarpanch) Applicant

Versus

State of Uttarakhand & Ors. Respondent(s)

Date of hearing: 19.04.2024

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

Applicant: Mr. Prakash Pandey, Adv. for Applicant in OA 530/2023 (Through VC)
Mr. Rahul Khurana, Mr. Hasil Jain, Mr. Satish Kumar, Advs. for Applicant in OA 495/2023

Respondent: Mr. Manish Singhvi, Senior Advocate with Mr. Manish Jain, Mr. Jugul Kishore Gupta, Mr. Vikash Kumar Gupta, Advs. for R - 7 & 8
Mr. Neeraj, Mr. Rudra Paliwal & Mr. Sanjay Pal, Advs. for the State of Uttarakhand in OA 530/2023
Mr. Mukesh Verma, Adv. for UKPCB
Mr. Mukul Katyal, Adv. for MoEF & CC in OA 530/2023 (Through VC)
Mr. Saurabh Balwani, Adv. for CPCB

ORDER

1. Learned Counsel appearing for the project proponent has referred to the latest response/objection dated 15.04.2024 and has submitted that the compliance has been done by the Project Proponent in respect of 20 points and in respect of 4 points compliance is in progress.

2. When a question was asked as to how 300 KLD treated water from the unit is being used/utilized for ferti-irrigation by the project proponent, Learned Counsel seeks a week time to place the details on record.

3. Meanwhile, CPCB may ascertain the correctness of the compliance reflected by PP in the response dated 15.04.2024. If need so arises, CPCB can carry out fresh inspection of the unit and submit compliance report at least one week before next date of hearing. UKPCB will also file the report disclosing action taken for past violation against PP.

4. List on 29.07.2024

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

April 19, 2024
OA No. 530/2023
OA No. 495/2023
OA No. 369/2024
HB

Annexure 2

Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655,254460
E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)
Laksar – 247663 (Distt. Haridwar) Uttarakhand

Ref: GM/MS./2024-25/ 69 Dated: 30.04.2024

To,
District Magistrate,
Haridwar.

SUB: Distillery Unit Manufacturing Operation Stopped w.e.f. 29.04.2024.

Respected Sir,

It is to inform you that Distillery Unit Manufacturing Operation has been stopped w.e.f. 29.04.2024 at 10:00 P.M.

Thanking you,

Yours faithfully,
for RBNS Sugar Mills, Ltd.,

General Manager

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
प्राप्ति सं०-JMD/
दि०- 15/5/24
देहरादून

Copy to:

1. Member Secretary, CPCB, New Delhi.
2. Member Secretary, UEPPCB, Dehradun.
3. S.D.M. Laksar
4. R.O. UEPPCB Roorkee.
5. District Excise Officer.
6. Excise Inspector, Laksar

केंद्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110 032
13 MAY 2024
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय
प्राप्ति
15/05/2024

37:JMD/distillery/excise department

Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655,254460
E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

FAX/E-MAIL MASSAGE

Sharkara	New Delhi
Sugar Mills	New Delhi
Ganna	Lucknow
Cane Commissioner Uttarakhand	Kashipur

Factory finally stopped Crushing at 4:00 A.M. on 20th March, 2024 for season 2023-24 after crushing all available sugarcane.

SUGAR
LHAKSAR 03201

Ref: A/P&A/ 1141
Dated: 20th March, 2024

Yours faithfully,
for **R.B.N.S.Sugar Mills. Ltd.,**

General Manager

S:\MD/Lab/start & stop/

Annexure 3

Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655,254460
E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

Ref: RBNS/2023-24/1141 Dated: 20th March, 2024

Dear Sir,

We wish to inform you that cane crushing operations of our factory for the season 2023-24 has been closed on 20th March, 2024 at 04:00 A.M.

Thanking you,

Yours faithfully,

for **R.B.N.S.Sugar Mills. Ltd.,**

Sd/
General Manager

CC: Copy for favour of kind information to:-

1. District Magistrate, Haridwar.
2. Cane Commissioner, Kashipur, Uttarakhand.
3. Joint Cane Commissioner, Kashipur.
4. Assistant Cane Commissioner, Haridwar.
5. Chief Director (Sugar), Directorate of sugar, Krishi Bhawan, New Delhi.
6. Indian Sugar Mills Association, New Delhi.
7. Joint Magistrate, Roorkee.
8. Sugarcane Inspector/Asstt. Sugar Commissioner, Haldwani.
9. Secretary, Jawalapur Co-Operative Cane Development Union Ltd. Jawalapur.
10. Director, National Sugar Institute, Kanpur.
11. Deputy Commissioner, Customs & Central Excise, Dehradun.
12. Inspector, Central Excise, Laksar (Roorkee).
13. Excise Commissioner and Controller of Molasses, Dehradun.
14. Chemical Examiner, Central Excise, New Delhi.
15. Chairman, Central Pollution Control Board, Parevesh Bhawan, East Arjun Nagar Saharadra, Delhi
16. Chairman Uttarakhand Pollution Control Board, 46-B IT Park, Sahashadhara Road, Dehradun.
17. Regional Officer Uttarakhand Pollution Control Board, Irrigation Design Building Campus, Roorkee-247667
18. Labour Commissioner, Uttarakhand, Sharam Bhawan, Haldwani.
19. Director of Factories, Uttarakhand, Sharam Bhawan, Haldwani.
20. Dy. Director of Factories, Uttarakhand, Sharam Bhawan, Haldwani.
21. Asstt. Director of Factories, 22, Circular Road, Dehradun.
22. Addl. Labour Commissioner, 46-EC Road, Dehradun.
23. Dy. Labour Commissioner, 46-EC Road, Dehradun.
24. Assistant Labour Commissioner, Raghubir Niwas, Deopura, Haridwar.
25. Head Office.

General Manager

G:\MD\ Lab\ start & stop\

HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Annexure 4

Letter No.: UKPCB/HO/Con-U-2/2023/920 Date: 06 .10.2023

REGD. POST

To,

M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.,
(Distillery Unit)
Laksar, Distt. Haridwar
(Uttarakhand)

Subject: **Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act., 1974"and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981"and Authorization under "Rule -6(2)"of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016"notified under "Environment (Protection) Act, 1986"as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).**

CAF ID: 9158	**Application No.** 2775076
CCA (Renewal)	**Date:-** 13.03.2023

Consolidated Consent and Authorization (CCA):

CCA is hereby granted to **M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. (Distillery Unit)** located at Laksar, Distt. Haridwar (Uttarakhand) subject to the provisions of the **Water (Prevention and Control of Pollution) Act, 1974;** the **Air (Prevention and Control of Pollution) Act, 1981** and the **Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** and the orders that may be made further and subject to following terms and conditions:

1. This CCA is granted for the period up to 31.03.2024, under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974, as amended.
2. This CCA is granted for the period up to 31.03.2024, under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended.
3. This CCA is granted for the period of 31.03.2024, under the Hazardous and Other Waste (Management & transboundary Movement) Rules, 2016 as amended.

4. **Production Capacity:**

S. No.	Declared by the industry		Permitted by Board	
	Raw Material/ Feedstock	Finished Product (KLD)	Raw Material/ Feedstock (M^3/Day)	Finished Product (KLD)
I.	C-Heavy/ B-Heavy Molasses- 372 M^3/Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD	C-Heavy/ B-Heavy Molasses- 372 M^3/Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD

5. Production Process Infrastructure:

	Declared by the unit				Permitted by the Board
S.no.	**Number of fermenters**	**Capacity of fermenters (M^3)**	**Type of fermentation technology adopted**	**Type of Distillation**	
1.	07	6.5	Feed Batch	Molasses based	As declared by Unit.

Molasses storage infrastructures:

Declared by the unit			Permitted by SPCB
Capacity	**No. of tanks**	**No. of lined pits***	
6000 Qtl. & 85000 Qtl.	02 Nos.	NA	6000 Qtl. & 85000 Qtl. (02 Nos.)

*The unit shall not store molasses in *Kaccha/* unlined pits.

6. Water Conservation:

A. Fresh water Consumption

i. The unit shall obtain permission / NOC from State or Central Ground Water Authority for Groundwater abstraction and shall comply with the conditions mentioned in the NOC.

ii. Industry shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.

iii. The industry shall maintain duly signed logbook of fresh water consumption and utilization.

iv. The specific water consumption shall not exceed values mentioned below as per consented product type.

Category	Specific Water Consumption not to exceed
B-heavy / C-Heavy	8-10KL/KL of product
Cane syrup/ sugar cane juice	6-8KL/KL of product

	Declared by the Industry	Permitted by NOC issued by CGWA	CGWA conditions
No. of bore wells	01	01	To be complied.
Daily quantity of water to be abstracted (KLD)	200 KLD	500 KLD	

B. Effluent generation, treatment and disposal:

i. The quantity of maximum specific effluent generation shall be as specified below:

Category	Specific spent wash generation, not to exceed
B-heavy / C-Heavy	6-8KL/KL of product
Cane syrup/ sugar cane juice	4-6KL/KL of product

ii. The quantity of maximum daily effluent generation & discharge should not be more than the following:

S.No.	Kind of Effluent	Maximum daily generation	Maximum daily discharge, (KLD)	Treatment Facility and Discharge point

1	Domestic	15 KLD		Septic Tank & Soak Pits.
2	Industrial (Spent wash)	720 M^3/Day	Zero Liquid Discharge (ZLD) (Through MEE & Spray Dryers).	

iii. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in the storm water drain.

iv. The domestic effluent should be treated in sewage treatment plant (STP) and it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules, 1986 as amended.

v. The unit shall identify recipient drains/ rivulets and their u/s & d/s locations in consultation with SPCB for monthly monitoring by industry to ensure ZLD from distilleries within 30 days. The monitoring report shall be submitted to CPCB on monthly basis.

S.No.	Name of recipient drain/rivulets	Latitude	Longitude	Name of the recipient river
1.	u/s of Laksar drain	$28^0 44' 59''$N	$78^0 01' 40''$E	Banganga
2.	d/s of Laksar drain	$29^0 44' 36''$N	$78^0 01' 53''$E	Banganga

vi. The industry shall maintain Zero Liquid Discharge (ZLD). ZLD refers to installation of facilities and system which will enable industrial effluent (all streams) for absolute recycling of or re-use in to industrial processes and converting solute (dissolved organic and in-organic compounds / salts) into residue in solid form by adopting method such as concentration/ evaporation/drying. ZLD will be recognized and certified based on two broad parameters that is, water consumption versus waste water reused or recycled (permeate) and correspondingly solids recovered (percent total dissolved / suspended solids in effluents).

C. Effluent Management Infrastructure:

Bio-digester

S.no.	No. of digesters	Designed Capacity (m3)	Sludge generation from digester	Method of disposal/ utilization of sludge
1.	03	10000 x 02 nos. 7500 x 01 nos.	--	MEE & Spray Dryers

Multi Effect Evaporator (MEE)

S.No.	Nos. of MEE	Design Capacity (m3)	Type of technology of MEE (stages)	Mass flow meter installed at inlet and outlet of MEE
1.	02 Nos.	5028 Sq. Meter	Multi-Effect Evaporation	Yes.

Condensate Polishing Unit (CPU):
****For treatment of MEE condensate and other low-strength effluent**

S.No.	Design Capacity (m3)	Type of technology of CPU	Sources of effluent coming into CPU with Quantity	Quantity of treated effluent from CPU and its utilization	Quantity of CPU sludge & its disposal mechanism
1.	1050	USAB	Condensate of MEE	485 KLD Reused in	Sludge Drying Bed.

			1062	cooling and processes.	To be used as manure.
Reverse Osmosis (RO) system					
S.No.	**Design Capacity (m3)**	**No. of stages**	**Quantity of RO permeate (m3) & purpose of utilization**	**Quantity of RO reject (m3) & disposal mechanism**	
1.	The Unit shall establish RO system of appropriate capacity by March, 2024.				

i. All process and non-process effluents such as Spent lees, Process condensates, Boiler RO reject, CT blowdown, Softener/DM plant backwash, Pump gland cooling water etc. should be treated through CPU and recycled back in the process.
ii. The unit shall install mass flowmeters with totalizers at inlet and outlet of Multi Effect Evaporator (MEE) (concentrate) and shall connect the same with CPCB and Uttarakhand Pollution Control Board's servers.
iii. The unit shall install electromagnetic flowmeters with totalizer at CPU inlet & outlet and at water recirculation points like make up water for cooling towers & in process. The unit shall have separate energy meter for ETP/CPU and maintain the duly signed logbook of the same.
iv. The unit shall maintain duly signed logbooks of spent wash generation, MEE feed, MEE condensate, MEE concentrate, CPU inlet & outlet, cooling tower make up water and treated effluent reused in process.
v. The unit shall ensure proper marking and colour coding of all the pipelines carrying industrial effluent accordingly.

Distilleries opting for Bio-composting;

i. The final storage capacity of lagoon for storage of concentrated spent wash after M.E.E to be utilized in bio-composting shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated and solid concentration shall be maintained 30%). The lagoon shall be impermeable and properly lined.

ii. **Details of lagoons**

Declared by unit				**Permitted By Board**
S.no.	**No of Lagoons**	**Dimensions of lagoon**	**Capacity of lagoon (m3)**	
1.	03 nos.	22 x 25 x 3.5 Meter 14 x 28 x 3.5 Meter	1925 x 02 nos. 1372 x 01 nos.	As declared by Unit.

iii. For concentrated spent wash having total solids 27 - 30 %, the filler material (press mud) to spent wash ratio prescribed is 1: 1.6 for 60 days' cycle.
iv. Impervious compost yard area based on material balance (plus ready compost storage area) should be made available. The unit shall strictly implement the Standard Operating Procedure (SOP) for Bio-composting operation for Molasses based distilleries. (Link: https://cpcb.nic.in/ngrba/Biocomposting_SOP_for_distillery-Final_10.08.2018.pdf).
v. The unit having uncovered bio-compost area, shall stop its bio-compost activities in monsoon period (July –September). The unit shall make extra land arrangements for storage for press mud and ready bio-compost.

vi. Unit must install and maintain online connectivity of PTZ web cameras at the bio-compost yard and lagoons with server of CPCB and Uttarakhand Pollution Control Board's servers.

vii. Details of Bio-composting area requirement; as permitted by the Board:

S.No.	Total area for bio-composting	Active area for bio-composting (excluding the land arrangements for storage for press mud and ready bio-compost)	Covered area (Acres)	Uncovered area (Acres)	Number of Piezometric wells available around the compost
1.	14.02 Acres	14.02	4.28	9.74	01

viii. Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. Of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.

ix. The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry.

x. The unit shall maintain a record of procurement/ availability of press mud, sell of compost and compost quality on monthly basis.

xi. The unit shall not be sale ready bio-compost in open tractors/trolleys.

xii. **The Unit shall use bio-composting year only up to December, 2023. Thereafter, no fresh concentrated spent wash shall be disposed through Bio-Composting yard and spend wash shall be totally disposed through spray dryers.**

Distilleries opting for Incineration;

i. Minimum Solid % in feed for slop fired incinerator shall be 55-60% in case of C-Heavy and B-Heavy molasses as feedstocks and 50-55% in case of sugar syrup/sugarcane juice as feedstock.

ii. Maximum storage of raw spent wash utilized in MEE followed by incineration shall strictly be restricted to seven days (07) equivalent of concentrated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.

iii. The unit shall collect ash generated from Incineration boiler through screw/belt conveyor from common silo and should be disposed of as fertilizer or for any other use.

iv. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

v. The unit shall sell potash rich ash to industries for potash recovery plant, Fertilizer Company or sell the ash to the farmers after meeting FCO conditions.

vi. Unit shall dispose the spent wash through MEE followed by use of concentrated spent wash (as stated in point i) fuel in the Incineration boiler of appropriateTPH.

S.no.	Type of Boiler	Capacity of Boiler (TPH)	Type of subsidiary fuel used	Quantity of subsidiary fuel consumed (MT/day)	Quantity of ash generated (MT/day)	Method of Ash Disposal
--NA--						

Distilleries opting for dryer;

i. Minimum Solid % in feed for dryer shall be 40 %.
ii. Maximum storage of Bio-methanated spent wash utilized in dryer shall strictly be restricted to seven days (07) equivalent of concentrated Bio-methanated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.
iii. The unit shall collect powder produced from dryer in common silo and should be disposed of as fertilizer.
iv. Unit shall dispose the spent wash through Bio-methanation followed by Bio-methanated spent wash MEE followed by use of concentrated bio-methanated.

D. Domestic sewage

i. The domestic effluent should be treated separately in sewage treatment plant/ soak pit so that it should be in conformity with the following norms.

Trade effluent and domestic sewage shall be treated separately and also to be monitored for compliance w.r.t. notified norms separately. However, Single outlet can be provided after mixing for outside disposal.

ii. Industry shall install the flow meter at STP inlet and outlet and maintain the daily logbook.
iii. Industry shall explore the possibility to recycle the treated used water shall be utilised in gardening, irrigation, industrial utility and toilet flushing to minimise the fresh water consumption up to 20 % per year.

7. Air pollution mitigation:

i. The industry shall use following fuel and install air pollution control devices (APCD) of adequate capacity to comply with the following;

S. No.	Equipment	Fuel used	Stack height (m)	Air Pollution Control Device (APCD)	Stack Emission standards
I.	Spray Dryer (45 TPD)	***Bagasse-168 TPD***	***40***	Wet Scrubber	PM-150 mg/N M^3
II.	Spray Dryer (45 TPD)	***Biogas-1500 M^3/day***			

ii. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only. Porthole, platform and stairs shall be provided as per prescribed guidelines for stack emission monitoring.
iii. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended. The ash generated from the Boiler shall be disposed of properly in such a manner that not affect the environment adversely.
iv. The unit shall install Online Stack Emission Monitoring System (OEMS) for PM and ensure with its connectivity (24x7) to CPCB server and Uttarakhand Pollution Control Board's dashboard.
v. The unit shall submit manual stack emission monitoring report and ambient air quality report on quarterly basis during operation of the plant.
vi. Water shall be sprinkled on the roads and premises for suppression of road dust.
vii. The solid waste namely boiler ash shall be disposed of properly and ensure that there is no fugitive emission from their transportation, storage and handling.
viii. The industry shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached

to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

8. Noise Pollution Mitigation:

i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

Standards for Noise level in db.(A) L_{eq}			
Industrial Area		**Commercial Area**	
Day	Night	Day	Night
75	70	65	55

Day time: from 6.00 a.m. to 10.00 p.m., **Night time:** from 10.00 p.m. to 6.00 a.m.

ii. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.

iii. The industry shall provide acoustics enclosure on DG sets as per Environment (Protection) Rules, 1986.

9. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -

Hazardous Waste Management:

i. Number of authorization and date of issue: As above.

ii. Reference of application (No. and date) : As above.

iii. The **Factory Manager** of **M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.** is hereby granted an authorization for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at Laksar, District Haridwar (Uttarakhand).

Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity (ton/annum)
--NA--			

iv. The authorization shall be valid for a period of .....NA.....

v. The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

General Conditions

1. Environmental management system:
   i. Industry shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance
   ii. Industry shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO to effectively monitoring of ETP control parameters and ETP discharge norms.
2. The applicant shall get analyses the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the SPCB.
3. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
4. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
5. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions with 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board**, legal action shall be initiated against the applicant.
6. The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.
7. The industry shall provide uninterrupted entry to this STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
8. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall

be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect

9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
11. The **Board** reserves the right to revoke/add/modify any stipulated conditions issued along with CCA, as may be necessary.
12. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
13. It is the duty of the authorized person to take prior permission of the **Board** to close down the facility.
14. The authorization is valid for temporary storage of Hazardous Waste within premises only.
15. It is duty of the authorized person to take prior permission of this Board to close and clean up the facility for treatment, storage and disposal of hazardous waste.
16. Industry shall submit the latest copy of Audit Balance sheet/C.A. Certificate (Fixed Assets + Current Assets-Current Liabilities) so that the Consent fee payable by the industry may be verified.
17. Generated hazardous waste shall be stored temporarily in the factory premises and disposed of through authorized TSDF after obtaining the authorization from the Board
18. Unit shall develop green belt as per the protocol of Central Pollution Control Board.
19. The industry shall comply with the provisions of Environment (Protection) Amendment, Rules 2018 notified by MoEF&CC by Notification no 49 Dt. 25.01.2018, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rule 2016, E-Waste (Management and Transboundary Movement) Rules 2016 (whichever is applicable).
20. If closure order is issued by CPCB or SPCB against the unit then CCA will remain suspended during the closure period. After ensuring the compliance and after revocation of the closure order, the CCA will automatically be effective from the date of issuance of the closure revocation/modification order with additional conditions mentioned in the closure revocation/modification order.

(S.K. Pattnaik)
Member Secretary

Copy to:

Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Roorkee (Haridwar) for information and compliance.

Member Secretary

Annexure 5

Uttarakhand Pollution Control Board

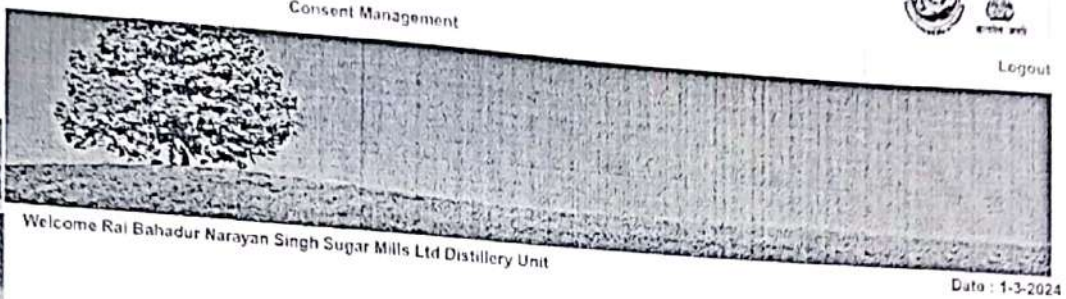
Receipt No. 252563155	**Date:** 01-03-2024
Depositor Name	SP Singh
Bank Name.	
Bank Id.	
Application No.	NA
Name and Address of Industry	5445375
Name of Regional Office	Rai Bahadur Narayan Singh Sugar Mills Ltd Distillery Unit, Laksar, Distt- Haridwar Haridwar, Laksar, Haridwar
Applied For	Roorkee RO
Payment Date	CTO - both - reNew
	01-03-2024
Amount Paid (Rs.)	**Payment Details**
Transaction Status	1.0
	Successfully Completed
Total fee paid (Rs.)	1.0

Print

Uttarakhand Pollution Control Board

Online Consent Management & Monitoring System
Ministry of Environment, Forest and Climate Change
Government of India

Industry Profile | Consent Management | Logout



Send us your feedback and suggestions

click here for any kind complaints or query

Welcome Rai Bahadur Narayan Singh Sugar Mills Ltd Distillery Unit

Date : 1-3-2024

General | Other | Product | Fee | W Emiss./Disch. | Hazardous Waste | Air Emission | Documents

HWM Authorisation
Print Air Form
Print Water Form

General Details	
Consent Type*:	CCA
Consent For*:	both
Application For*:	reNew
Hazardeous Type*:	HWM
Industry Details	
Industry Name*:	Rai Bahadur Narayan Singh Sugar Mills Ltd Distillery Unit
Category:	RED
Industry Type:	Distillery (molasses / grain / yeast based)
Status:	Operational
Month/Year Of Commissioning	January / 1900
(Registration/License No.)/(Reg Date)/(Reg Address)	/()/
Capital Investment(Project Cost)*:	9443.2099609 Lakhs
Net Asset Value(Fixed Assets + Current Assets - Current Liablities)	9443.2099609 Lakhs
Address of Industry*:	Laksar, Distt- Haridwar Haridwar
City:	Laksar
District:	Haridwar
Pin:	247663
S.T.D. Code(Phone)*:	9927019571
No.Of Workers Attending Factory Per Day*:	2
Phone No*:	00
Fax Code :	00
Fax No. :	00
E-Mail Address:	vikasom407@gmail.com
Applicant's Land/Premises is situated:	Other
Enter All Land/Premises(Maximum 250 characters)	
All category	(CORPORATION) (VILLAGE PANCHAYAT) (CANTONMENT) (DEFENCE DEPARTMENT) (PORT TRUST) (STATE GOVERNMENT) (PROHIBITED AREA) (OTHERS)
Occupiers Details	
Name:	SP Singh
Designation:	Additional General manage
Address:	Laksar, Distt- Haridwar Haridwar
Status Of Apllcant:	Individual
Name, Address and Telephone of the Chairman / Managing Director / Managing Partner / Owner / Board of Director List (Full Time or Part Time) Other Kinds or Office Bearers are to be Furnished with their Period of Tenures in the Respective Office :	SP Singh Additional General manager Laksar, Distt- Haridwar, 247663 9927019571
City:	Laksar
Pin:	247663
S.T.D. Code(Phone)*:	9927019571
Phone No*:	00
Fax Code :	00
Fax No. :	00
Mobile No:	9927019571
Email Address:	vikasom407@gmail.com

Annexure 6

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Rai Bahadur Narain Singh Sugar Mills Ltd. (distillery Division)		
Project Address:	Laksar		
Town:	Laksar (np)	Block:	Laksar
District:	Haridwar	State:	Uttarakhand
Pin Code:			
Communication Address:	M/s Rai Bahadur Narain Singh Sugar Mills Ltd. Distillery Division, Laksar, Laksar, Haridwar, Uttarakhand - 247663		
Address of CGWB Regional Office :	Central Ground Water Board Uttarakhand Region, 419-a, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, Dehradun, Uttarakhand - 248001		

1.	**NOC No.:**	CGWA/NOC/IND/ORIG/2021/13985			
2.	Application No.:	21-4/1506/UT/IND/2021	3.	Category: (GWRE 2020)	Safe
4.	Project Status:	Existing Project	5.	NOC Type:	New
6.	**Valid from:**	26/11/2021	7.	**Valid up to:**	25/11/2024

8. Ground Water Abstraction Permitted:

Fresh Water		Saline Water		Dewatering		Total	
m³/day	m³/year	m³/day	m³/year	m³/day	m³/year	m³/day	m³/year
500.00	182500.00						

9. Details of ground water abstraction /Dewatering structures

	Total Existing No.:0						Total Proposed No.:1					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	0	0	0	0	0	0	1	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps

10. Ground Water Abstraction/Restoration Charges paid (Rs.): 365000.00

11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.

No. of Piezometers	Monitoring Mechanism		
	Manual	DWLR**	DWLR With Telemetry
1	0	1	0

**DWLR - Digital Water Level Recorder

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.

2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.

3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.

4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.

5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.

6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.

7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.

8) Industries abstracting ground water in excess of 100 m 3 /d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.

9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.

10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).

12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).

13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.

14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.

15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.

16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.

17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.

18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.

19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.

20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.

21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.

22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.

23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.

24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.

25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.

26) In case of new infrastructure projects having ground water abstraction of more than 20 m3/day, the firm/entity shall ensure implementation of dual water supply system in the projects.

27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.

28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.

29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

Annexure 7

UEPPCB

HEAD OFFICE
Uttarakhand Environment Protection and Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehra Dun (Uttarakhand)
Web : www.ueppcb.uk.gov.in. E-mail : uksukpcb@yahoo.com

UEPPCB/HO/Con-R-4/2019/ 477 Date: 24.07.2019

REGD. POST

To,

M/s R.B.N.S. Sugar Mills Ltd,
Laksar, Distt- Haridwar.

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

PCB ID - 14850	Inward ID – 242839
CCA (Renewal)	
Consent No. 39507	Date :- 19.03.2019

CCA is hereby granted to M/s R.B.N.S. Sugar Mills Ltd located at Laksar, Distt- Haridwar subject to the provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is granted for a period upto 31.03.2024 and valid for manufacturing of following products with Capital Investment/Net Assets Values ₹ 99.95 Crs :-

S. No.	Last CTE or CCA		Present CCA (Renewal)	
	Product	Quantity (Per day)	Product	Quantity (Per day)
1	Electric Generation	30 MWH	Electric Generation	30 MWH
2	Sugar	30000 MT	Sugar	30000 MT

2. Specific Conditions under Water Act :-

(i) The daily quantity of effluent discharge (KLD) :-

	Last CTE or CCA	Present CCA (Renewal)
Trade Effluent	722	722
Sewage	30	30

(ii) **Trade Effluent Treatment and Disposal :-** The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

1	pH	Between	5.5 to 9.0
2	Suspended solids	Not to exceed	100mg/l
3	BOD (3 days 27°C)	Not to exceed	30 mg/l

4	COD	Not to exceed	250 mg/l
5	Oil & Grease	Not to exceed	10 mg/l

(iv) **Sewage Treatment and Disposal** :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.

In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reuse in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards within five years from the date of notification dated 13.10.2017.

S.No.	Parameters	Standards
1	pH	6.5 to 9.0
2	BOD (mg/L)	Not more than 30
3	TSS (mg/L)	Not more than 100
4	Fecal Coliform (MPN/100ml)	Less than 1000

3. **Conditions under Air Act :-**

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :-

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	DG Set (625 KVA) x 1	4	Diesel	100 Ltr/Hr	Acoustic Enclosure	-
2	DGSet (1010KVA) x 1	6	Diesel	200 Ltr/Hr	Acoustic Enclosure	-
3	DG Set (320KVA) x 1	4	Diesel	75 Ltr/Hr	Acoustic Enclosure	-
4	Boiler (90 TPH) x 1	60	Agro Waste	45Ton/Hr	Wet Scrubber	-
5	Boiler (70TPH) x 1	60	Agro Waste	35Ton/Hr	Wet Scrubber	-

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

4. **Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 :-**

(i) Number of authorization and date of issue : ----------

(ii) The Factory Manager of M/s R.B.N.S. Sugar Mills Ltd., Haridwar is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.

(iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	Schedule I – 5.1	0.400	Recyclable
2	Schedule I – 1.7	0.300	As per rules

(iv) The authorization shall be in force for a period upto 31.03.2024.

(v) The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

Terms and conditions of authorization :-

(i) The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.

(ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.

(iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.

(iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

(v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.

(vi) An application for the renewal of an authorization shall be made as laid down under these rules.

(vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.

5. This CCA is valid for production of Crushing, Milling, Juice Heating, Clarification, Evaporation, Sulphitation, Crystallization, Separation & Drying Processes only.

6. **Compulsory documents to be submitted by the Industry/Unit :-**

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.

8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

Member Secretary

Copy to: Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Roorkee, Distt- Haridwar for information and compliance of the same.

Chief Environment Officer

Specific Conditions:

1. The applicant shall provide ISI mark water meter to each water supply source and shall regularly submit returns of water consumption in the prescribed form and pay the cess as specified under **Section-3 of Cess Act.**
2. The applicant shall submit audited balance sheet of the unit at the end of each financial year so that fee submitted by the applicant could be assessed.
3. The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
4. The industry shall ensure interlocking of air pollution control devices and production processes.
5. Solid wastes generated from the industry have to be disposed in manner so that contamination of surface water bodies/ground water/soil etc. does not take place.
6. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
7. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the **Central Pollution Control Board.**
8. The industry shall strictly adhere with the specific and general conditions issued with CCA order. Any violation of stipulated conditions may attract legal action under the provisions of **Water Act, Air Act** and **Environment (Protection) Act** and **Rules** made there under.
9. The industry shall ensure **all safety measures** and shall undertake **periodical assessment** by the competent authority.
10. Unit shall ensure manifest system in **Form-10 of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** while disposing hazardous waste.
11. Hazardous waste should not be stored beyond a period **of 90** days.
12. The industry situated nearby the River Ganga and its tributaries shall ensure the treatment facilities and disposal arrangement in such a way so that no waste water is discharged in water stream or water bodies.
13. The unit shall comply all the conditions mentioned in Environment Clearance No. F.No. J-110011/626/2008-IA II (I) dated 13.04.2009 recommended by Ministry of Environment & Forests, Government of India.
14. The unit shall strictly comply with the provisions of Water, Air & E (P) Acts and Rules/Notifications made thereunder.

General Conditions:

1. The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.
2. The applicant shall however, not without the prior consent of the **Board** bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board,** legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
13. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
14. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
15. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
16. The authorization is valid for temporary storage of Hazardous Waste within premises only.
17. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet out side the main factory gate within premises.
18. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
19. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.
20. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
21. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.
22. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.
23. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.
24. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.
25. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 shall be submitted to the Board.

Chief Environment Officer

Annexure 8

Uttarakhand Pollution Control Board

Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change
Government of India

Welcome RBNS Sugar Mills Ltd

Date : 29-2-2024

On-line Payment Receipt

Receipt No.	240229179287285
Depositor Name	Manish rathi
Bank Id.	NA
Bank Name.	
Application No.	5446498
Name and Address of Industry	RBNS Sugar Mills Ltd, Laksar, Distt- Haridwar , Laksar, Haridwar
Name of Regional Office	Roorkee RO
Applied For	CTO - both - reNew
Payment Date	Thu Feb 29 13:27:07 IST 2024

Payment Details

CTO (Rs.)	600000.0
Total Amount Paid (Rs.)	600012
Transaction Status	

proceed Print

Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change
Government of India

Uttarakhand Pollution Control Board

Consent Management

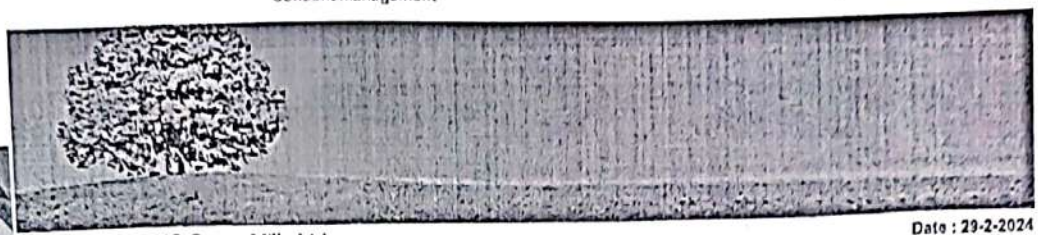
Logout

Home

Industry Profile

Send us your feedback and suggestions

click here for any kind complaints or query



Welcome RBNS Sugar Mills Ltd

Date : 29-2-2024

Consent Application Details

Application No : 5446498

Congratulations! Application submitted successfully.

Your Consent Application application has been received under the Application Number **5446498.** *(Note this number for future communication and know the online status of the application submitted)*

Submitted application is under processing. Please send the following documents by post/by hand. You may ignore sending the documents which have been uploaded online.

1. Stack/Ambient Air Quality Monitoring Report(in case of Renewal) from notified laboratories (if applicable)
2. Unit has to submit Action Plan of collecting back and scientific disposal of Plastic Waste generated due to their used product within one month to PCB Uttarakhand
3. Form V (Environment Rules Under EP Rules)
4. Latest Audited Balance Sheet of the unit indicating fixed assets,current assets and current liabilities of the unit(prescribed format)
5. Pointwise compliance of CCA conditions (In case of Renewal Expansion) and CTE in case of CCA-Fresh
6. Copy of CTE/CCA issued & its Compliance Status

To view the submitted application form click onto "View Application Form" and To print the application form click onto "Print Application Form"

View Application Form | HWM Authorisation Form | Print Air Form | Print Water Form

In case documents have not been submitted online, kindly send the above documents at the earliest to start application processing on the below address or at corresponding regional office:

Head Office Address

Uttarakhand Pollution Control Board
Gaura Devi Bhawan,46 B IT Park Sahastradhara,
Dehradun-248001,Uttarakhand.
Fax : 0135-2718092,
Email : msukpcb@yahoo.com ,
Phone : 0135-2658086,
Website : http://ueppcb.uk.gov.in

Annexure-6

1079

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	Rai Bahadur Narain Singh Sugar Mill Ltd. Laksar		
Project Address:	Laksar		
Town:	Laksar (np)	Block:	Laksar
District:	Haridwar	State:	Uttarakhand
Pin Code:			
Communication Address:	Rai Bahadur Narain Singh Sugar Mill Ltd, Laksar, Laksar, Haridwar, Uttarakhand - 247663		
Address of CGWB Regional Office :	Central Ground Water Board Uttarakhand Region, 419-a, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, Dehradun, Uttarakhand - 248001		

1. **NOC No.:** CGWA/NOC/IND/ORIG/2021/10108
2. Application No.: 21-4/733/UT/IND/2017
3. Category: (GWRE 2017) Safe
4. Project Status: Existing Project
5. NOC Type: New
6. **Valid from:** 29/12/2020
7. **Valid up to:** 28/12/2023
8. Ground Water Abstraction Permitted:

Fresh Water		Saline Water		Dewatering		Total	
m³/day	m³/year	m³/day	m³/year	m³/day	m³/year	m³/day	m³/year
594.00	77220.00						

9. Details of ground water abstraction /Dewatering structures

	Total Existing No.:1						Total Proposed No.:0					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	0	1	0	0	0	0	0	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps

10. Ground Water Abstraction/Restoration Charges paid (Rs.): 463320.00
11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.

	No. of Piezometers	Monitoring Mechanism		
		Manual	DWLR**	DWLR With Telemetry
	2	0	1	1

**DWLR – Digital Water Level Recorder

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

1) Installation of digital water flow meter (conforming to BIS/ IS standards) having telemetry system in the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate through the web-portal.

2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.

3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines . Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II.

4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.

5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.

6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.

7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.

8) The firm shall submit the water audit report in case of water requirement is in excess of 100 m3/day through certified auditors within three months of completion of the same to CGWA.

9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.

10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).

12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).

13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.

14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises, failing which the firm shall be responsible for any consequences arising thereupon.

15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.

16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.

17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.

18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.

19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.

20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.

21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.

22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.

23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655,254460
E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

पंत्राक सं:-जी0एम0/1560

दिनांक - 31.03.2024

श्रीमान उपजिलाधिकारी,
लकसर
जिला-हरिद्वार

विषय :- एन.जी.टी. द्वारा गठित सँयुक्त टीम द्वारा लकसर ड्रेन मिल परिसर में Conduit Pipe लगाने के सम्बन्ध में।

महोदय,

उपरोक्त विषय में सँयुक्त टीम द्वारा observation/Recommandation है। कि The unit shall make Provision of laying out a closed conduit pipe line at Laksar Drain (Which is currently flowing as open channel)starting from 500 meters upstream (u/s) to 500 meter down stream (d/s) of unit shall be made by the unit under supervision of UKPCBto rule out any possibility of discharge of treated /untreated effluent into drain)

Anenxure 10

कृपया उपरोक्त विषय के सम्बन्ध में वर्षात के समय लकसर शहर के पानी की निकासी आदि को ध्यान में रखते हुए अनुमति देने की कृपा करें।

आपकी अति कृपा होगी।

धन्यवाद,

भवदीय,

प्रधान प्रबन्धक

प्रतिलिपि - श्रीमान अधिशासी अधिकारी, नगरपालिका, लकसर

प्रधान प्रबन्धक

Dimple 1/04/2024

H.O. Plot No.5, Opp. Indra Palace Building, B-Block, Middle Circle, Connaught Place, New Delhi-1100001.
Ph. 011-41513656 to58 ; Fax 011-41513659 E-mail : rbns@airtelmail.in

कार्यालय नगर पालिका परिषद लकसर जनपद हरिद्वार।

पत्रांक– 17 /NGT/2024–25 दिनांक– 15-04-2024

सेवा में,

उपजिलाधिकारी,
लकसर।

विषयः–शुगर मिल लकसर के ड्रेन मिल परिसर में Conduit Pipe लगाने के सम्बन्ध में।

महोदय,

उपरोक्त विषय आर0बी0एन0 शुगर मिल लकसर के पत्र सं0–जी0एम0/1560 दिनांक–31–03–2024 पर आपके आदेश के अनुपालन में अवगत कराना है कि मुख्य बाजार लकसर से सब्जी मण्डी होते हुये शुगर मिल क्षेत्र से निकलने वाले मुख्य नाले को शुगर मिल क्षेत्र मे कवर्ड किये जाने हेतु शुगर मिल लकसर द्वारा अनुमति चाही गई है।

उक्त के सम्बन्ध में अवगत कराना है कि लकसर बाढ़ग्रस्त क्षेत्र होने के कारण लकसर नगर मे प्रवेश करने वाले बाढ़/बरसात के पानी की निकासी इसी मुख्य नाले से होती है। ऐसी दशा मे इस मुख्य नाले के अन्दर ह्यूम पाईप अथवा इसे कवर्ड किया जाना नगर हित में उचित प्रतीत नहीं होता है।

अतः आख्या सेवा में प्रेषित है।

भवदीय,

(कुलदीप सिंह चौहान)
अधिशासी अधिकारी
नगर पालिका परिषद लकसर–हरिद्वार

प्रतिलिपिः– प्रबन्धक आर0बी0एन0 शुगर मिल लकसर को सूचनार्थ प्रेषित।

अधिशासी अधिकारी
नगर पालिका परिषद लकसर
जनपद–हरिद्वार

O/C

15/4/24

15/4/24

Annexure 11

कार्यालय नगर पालिका परिषद लकसर जनपद हरिद्वार।

पत्रांक– 17 /NGT/2024–25

दिनांक– 15-04-2024

सेवा में,

उपजिलाधिकारी,
लकसर।

विषयः–शुगर मिल लकसर के ड्रेन मिल परिसर में Conduit Pipe लगाने के सम्बन्ध में।

महोदय,

उपरोक्त विषय आर0बी0एन0 शुगर मिल लकसर के पत्र सं0–जी0एम0/1560 दिनांक–31–03–2024 पर आपके आदेश के अनुपालन में अवगत कराना है कि मुख्य बाजार लकसर से सब्जी मण्डी होते हुये शुगर मिल क्षेत्र से निकलने वाले मुख्य नाले को शुगर मिल क्षेत्र मे कवर्ड किये जाने हेतु शुगर मिल लकसर द्वारा अनुमति चाही गई है।

उक्त के सम्बन्ध में अवगत कराना है कि लकसर बाढ़ग्रस्त क्षेत्र होने के कारण लकसर नगर मे प्रवेश करने वाले बाढ/बरसात के पानी की निकासी इसी मुख्य नाले से होती है। ऐसी दशा मे इस मुख्य नाले के अन्दर ह्यूम पाईप अथवा इसे कवर्ड किया जाना नगर हित में उचित प्रतीत नहीं होता है।

अतः आख्या सेवा में प्रेषित है।

भवदीय,

(कुलदीप सिंह चौहान)
अधिशासी अधिकारी
नगर पालिका परिषद लकसर–हरिद्वार

प्रतिलिपिः– प्रबन्धक आर0बी0एन0 शुगर मिल लकसर को सूचनार्थ प्रेषित।

अधिशासी अधिकारी
नगर पालिका परिषद लकसर
जनपद–हरिद्वार

o/c

15/4/24

15/4/24

Annexure 12

ETP VALIDATION REPORT OF DISTILLERY UNIT
आसवनी इकाई की ईटीपी सत्यापन रिपोर्ट

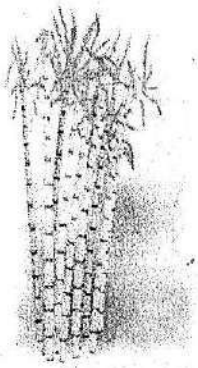
(During Season 2023-24)
(वर्ष 2023-24)

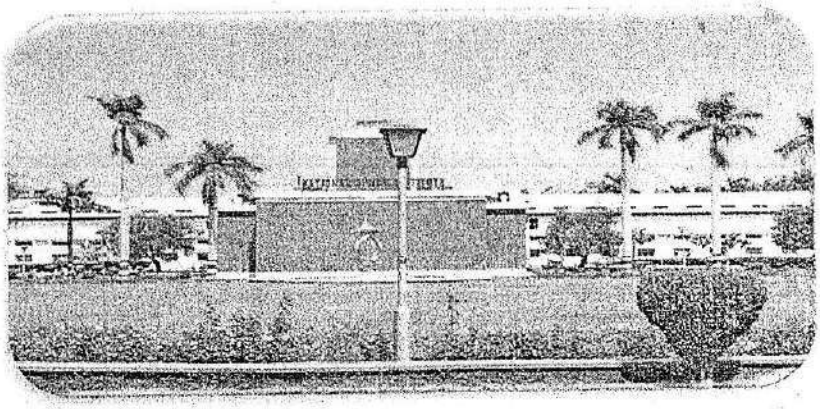
FOR

M/s Rai Bahadur Narain Singh Sugar Mills limited. Unit- Laksar
District-Haridwar
(Uttarakhand)-247663

मेसर्स राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड इकाई- लक्सर
जिला-हरिद्वार
(उत्तराखंड)-247663

PREPARED BY:
निर्मित द्वारा :





NATIONAL SUGAR INSTITUTE
राष्ट्रीय शर्करा संस्थान
Government of India
भारत सरकार
Ministry of Consumer Affairs, Food & Public Distribution
उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण
Department of Food & Public Distribution
खाद्य एवं सार्वजनिक वितरण विभाग
Kanpur- 208 017 (U.P.) India
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REPORT ON VISIT TO DISTILLERY DURING SEASON FOR VALIDATION OF ETP PERFORMANCE

1. GENERAL INFORMATION

1	Name and address of the factory	M/s Rai Bahadur Narain Singh Sugar Mills Ltd., (Distillery division) Laksar , Distt. Haridwar ,Uttarakhand	
2	Period of visit	19th & 20th December 2023	
3	NSI officials visited	Designation	Contact No & e-mail
	1.Vivek Pratap Singh	JTO (Sugar Tech.)	7895755501 vivek83nsi@gmail.com
	2.Mohit Chauhan	STA	
	Factory officials interacted	Designation	Contact No & e-mail
	1.Shri S.P Singh	Unit Head	
	2.Shi Manish Rathi	AGM Distillery	
4	Year of Commissioning	2014 & 2022	
5	Manufacturing Process	Feed batch type fermentation & MPR	
6	Licensed capacity of Distillery(KLPD)	120 KLPD	
	Present Production in KLPD	100 KLPD	
	Products Manufacture KLPD		
	RS	-	
	ENA	-	
	Absolute Alcohol / Ethanol	100 KLPD	
7	Raw Material requirement per day Molasses (in Qtls)	3382 Qtls B heavy	
9	Status of consents and authorization (Validity/applied)	Valid	
10	Estimated no. of operating days during the season	330 days	
11	Process Details (attach mass balance, water balance & process flow diagram)	Annexure 01	

(Based on 1 month observation-Nov. & Dec. 2023)

2. WATER POLLUTION AND ITS CONTROL

1.	Water Supply Source	Bore Wells	
2.	No. of Bore wells	01	
3.	Water consumption (KLD)	172 KLD	
4.	Log Book Maintained Yes/No	Yes	
5.	One day reading Initial of dated 19.12.2023	50 m^3/hr 241331-241495	Annexure 02
	Final	166 KLD	
6.	CGWA Permission	Yes	Annexure 03

(Based on 1 month observation- Nov. & Dec. 2023)

3. WASTE WATER GENERATION (KLD)

	Stream/section	Quantity, m^3/day	Disposal/utilization
1.	Spent wash generation	598	Bio-digester+ MEE
2.	Fermenter dilution process	CPU outlet + Fresh water	CPU
3.	Spent lees	120	CPU
4.	Fermenter washing	30	Recycle to fermenter
5.	Process condensate	420	CPU
6.	Floor washing	80	CPU
7.	Cooling tower blow down	80	CPU
8.	Boiler blow down	Not measured in Distillery unit	Sugar unit Boiler used
9.	DM & DA Plant regeneration water	Not measured in Distillery unit	
10.	Others (CO_2 Plant + RO Reject water)	Not measured in Distillery unit	
11.			

(Based on 1 month observation- Nov. & Dec. 2023)

4. BIO-METHANATION PLANT PERFORMANCE

Setting cum cooling tank capacity = 25 M^3
Setting cum cooling tank (Retention Time) = 1 hr.
Digester design basis= Hydraulic Retention Time = 24 days
= Organic Loading Rate = 6.0 kg/M3 /Day
= Volume = 10,000 x 2 M^3 & 7,500 M^3

Type of Technology = CSTR

Date of observation-	Minimum Performance parameters	Actual Values
Feed rate, M^3 /Day	480 each	300 each
^{0}Brix, (Inlet/Outlet)	12.0/09.0	12.5/10.0
pH, (Inlet/Outlet)	4.5-7.80	4.5-7.88
COD, mg/L (Inlet/Outlet)	140000-60000	125000-37500
BOD, mg/L (Inlet/Outlet)	35000-1500	31000-3700
COD reduction %	60	70
BOD reduction %	85	88
Biogas generation, NM^3 /Kg of COD consumed	0.5	0.5
Biogas generation, M3 /Day	51672	28000

Other observations related to Bio-digester

- No. of days of operation of digesters (days/annum) : 365 days

- Re-stabilization method and period required: 45 days
- How digester is maintained during ideal days?- with agitation
- Year of establishment of the digester. 2014
- How temp of digester is maintained? – through PHE
- Total biogas generated (M3/annum) and bagasse/coal saved. – Data not available.
- Whether digester has been revamped? If yes, how many times & for what purpose? – No
- Sludge generation from digester and how the sludge is disposed of? No sludge generation.
- Log Book record supporting biogas plant performance. Yes
- Present Bottle-necks/problems – No.
-

(Based on 1-month observation- Nov. & Dec. 2023)

5. WASTE MANAGEMENT

	Date-	Quantity	
		KLD	Disposal/utilization
1.	Sludge (Slurry fermentation)	1230 kg/Day	Compost
2.	Boiler Ash	Not measured in Distillery unit	Sugar unit Boiler used
3.	Disposal/utilization	Bio Compost	
4.	Log book maintained. Yes /No	Yes	

(Based on 1 month observation Nov. & Dec.2023)

6. INFORMATION REGARDING MEE

- **Settling tank capacity before MEE = 1925 m^3**
- **Year of installation / establishment & commissioning of MEE plant : 2014 & 2022**
- **Type of technology of MEE. : Multi effect evaporator**
- **Number of Effects with their HTA and MOC. Number of stand-by bodies and degasser provided.**

  Set 1: - FFE (250 m^2 x 04 nos) + Forced (264 m^2 x 02 nos), MOC=SS304
  Set 2: - FFE (Integrated 336 m2 x 03 nos), 2 FFE (350m2 x 02 Nos)
  + 2 Forced (350 m2 x 02 nos) + 1 stand by 292 m2, MOC= SS304

- **Designed feed capacity and evaporation duty of MEE (M3/day)= 840 m^3 / day each**
- **Acceptable level of suspended solids, dissolved solids etc. in the feed : 10-11**
- **No of days of operations. = 330 days**
- **What is the frequency and duration of cleaning: with in the 02 months.**
- **Log Book supporting MEE plant performance.: Yes**
  (Annexure: 04)

(Based on 1 month observation- Nov. & Dec. 2023)

7. FURTHER TREATMENT / DISPOSAL OF CONDENSATE/CONCENTRATE

1.	Type-	Multi effect evaporator		
2.	Capacity	840 m^3/day each		
3.	No. of Effects	Set 1: - 04 FFE+ 02 Forced Set 2: - 03 FFE (Integrated) and 02 FFE + 02 Forced + 01 standby (standalone)		
4.	MEE feed rate	12.427 kg/hr (Set 1)	12.506 kg/hr (Set-2)	Remark
5.	Feed rate @ Sp.Gr.(Approximate)	12.42	12.50	
6.	Solid content in feed/brix	11.0 %	11.0 %	
7.	Water evaporation rate (Minimum)	8.714 kg/hr	8.775 kg/hr	
8.	Concentrate Generation	3.710 kg/hr	3.730 kg/hr	
9.	Solid content in concentrate Generation /brix	37.00 %	38.00 %	
10.	Steam required for water evaporation	2.17 MT	2.14 MT	
11.	Cooling water circulation rate	750 m^3	750 m^3	
12.	Power consumption for Evaporation			
13.	Feed temperature	70-80°C	70-80°C	
14.	Steam pressure/temperature	1.4Kg/cm^2/ 125°C	1.4Kg/cm^2/ 125°C	
15.	Steam Economy, (Kg water/kg steam)	4:1	4:1	
16.	Operation hour	24 hrs	24 hrs	
17.	Frequency of CIP	Once in 02 month	Once in 10 days	Hydro jet cleaning
18.	Quantity of CIP effluent	NA	NA	
19.	Quantity of process condensate	8714 Ltr	8775 Ltr	
20.	MEE Feed pH TSS TDS	 7.1 Not determined Not determined	 7.1 Not determined Not determined	
21.	Concentrate Colour Temp pH TSS TDS	 Brown 70°C 7.1 Not determined Not determined	 Brown 70°C 7.1 Not determined Not determined	
22.	Condensate Colour Temp pH TSS	 Clear 70°C 7.8 Not determined	 Clear 70°C 7.8 Not determined	

	TDS COD	Not determined 2200	Not determined 2200	
23.	Whether MEE achieving design efficiency	Yes	Yes	
24.	Whether MEE operated continuously	Yes	Yes	
25.	Details of online flow measuring device installed for MEE inlet	Mass flow meter available	Yes	
26.	Details of online flow measuring device installed for MEE outlet	Mass flow meter available	Yes	
27.	Utilisation of MEE condensate	CPU	CPU	
28.	Utilisation of MEE concentrate	Dryer/Bio-composting	Bio composting permission up to December 2024.	

(Based on one month observation: Nov. & Dec. 2023)

8. MEE OUTPUT CHARACTERISTICS

Particulars	Conc. spent wash	Process Condensate
Quantity, M3/day	178 m^3	420 m^3
pH	7.1	7.8
Temperature, degree C	70 °C	70 °C
BOD, ppm	62000	1000
COD, ppm	250000	2200
Total solids, %	38%	Not determined
Total dissolved solids, %	Not determined	Not determined
Total suspended solids, %	Not determined	Not determined
Ammonical Nitrogen (asN), ppm	Not determined	Not determined

(Based on 1 month observation –Nov. & Dec. 2023)

9. INFORMATION REGARDING CPU

1	Capacity	1050 m^3/day
2	sources of effluent coming into CPU	Condensate + spent lees + cooling tower blow down+ Excess hot condensate
3	Quantity coming /day	750 m^3/day
4	Inlet characteristics (Physical)	Hot (70 °C) & slightly yellow colour
5	Out let characteristics(Physical)	35 °C & colour less
6.	Quantity Utilized per day	700 m^3/day

Date of installation of CPU Unit.: 2014
Name of plant / technology supplier. : MM Enviro. Pune
Type of technology of CPU plant: Conventional
Design capacity of CPU unit (1050 M^3/day) and feed characteristics considered.

-

Sl.	Parameter	
1.	pH	7.8
2.	BOD	1000
3.	COD	2200
4.	TDS	700
5.	TSS	300

Low strength effluents treated though CPU& their quantities: (Process condensate, permeate, spentlees, etc).
Recovery (%) and characteristics of treated water and its further utilization details: 93 %
Is there any reject generated and how it is disposed? No reject
Total fresh water consumption after reuse of treated low strength effluents: 175 m^3/day

CPU PERFORMANCE

Particulars	Mixed Influent	Treated effluent
Quantity,M3/day	750	700
Colour	Slightly yellow	Colourless
pH	7.80	7.20
Temperature, degree C	40 °C	30 °C
BOD, ppm	1080	20
COD, ppm	2250	100
Total solids, %	Not determined	Not determined
Total dissolved solids, %	700	150
Total suspended solids, %	300	30
Volatile Acids	Not determined	Not determined
Total Alkalinity	Not determined	Not determined

Log Book records supporting CPU performance - Annexure 5

10. INFORMATION REGARDING BIO-COMPOSTING

- 30 days holding tank capacity with dimensions and construction details : Yes
- Bio-compost yard details-Impervious bio-compost yard (PCC-1:3:6 or RCC-1:2:4 or brick on edge) with construction details. : Yes
- Area of impervious bio-compost yard (uncovered and covered) with bio-compost storage area: 14.02 Acres
- Number & type of turning & mixing machine : 02 No's
- Number of Bore well around compost yard : 0
- Number of Piezometers around the compost : 03 No's
- Spent wash available for bio-composting (M3/Annum) and spent wash characteristics.
- Log Book supporting bio-compost plant operations : Yes
- Bio-compost filler material availability (Press mud) : Details enclosed.
- Record of Press mud produced or purchased from outside : Yes
- Average Press mud to spent wash mixing ratio : 1:1.6
- Windrows size (Length x width x height): 56 m x3 mx 1.5 m
- Bio-compost cycle (45 days or 60 days) and number of cycle per annum : 45 days
- Bio-compost analysis report : Enclosed
- Bio-compost sold in loose or bag packing : Loose packing.

1	Active Area for Bio-composting	14.02 acres	
2	Area for press mud Storage	4.0 acres	
	Area for Ready Bio-compost storage	7.02 acres	
3	Finished compost packing facility	Yes	
4	Maturity time in days for one cycle & total cycle in year	45 days	
5	Spent wash storage capacity: Raw SW BMSW MEE	 25 m^3 1925 m^3 1925+1372+500 m^3	
6	Availability of press mud (own) Quantity required	Own	
7	Utilization of S.W/ Conc. SW in bio-composting	With press mud	
8	Ratio of press mud to spent wash	1:1.6	
	Details of windrows		
	Number	5 Row	
	length	56 meter	
	Height	3.0 meter	
	Width of stacking	1.5 meter	
	Space between the two windrows	3 meter	
10	Equipment's Aero-tillers JCB Tractor	 02 01 02	

	Loaders	02	
11	Details of registration required from agriculture department, as per new notification of Compost	Yes	
12	Arrangement for rainy season and details regarding closure of operations for 03 months during monsoon	No operation in monsoon	
13	Details of PTZ cameras provided and connectivity.	2.0	

13. Lagoon

1.	Actual Capacity of Lagoons*	Yes/No	Number	Dimensions (L×B×H)	Storage Capacity (m^3)	Approximate Volume found stored during Inspection (m^3)
	a. MEE Concentrate (for bio-composting)	Yes	02	22x25x3.5 28x14x3.5	1925 1372	1150 1250
	b. MEE Concentrate (for Incineration)	NA	NA	NA	NA	NA
	c. Details of Lagoon (if any) for storage of any other spent wash i.e., BMSW may be provided.	Yes	01	22x25x3.5	1925	750
2.	a. PTZ 360 cameras provided at Lagoon area b. Operating satisfactorily c. Connectivity to SPCB/CPCB	Yes	01	Details of Camera: Not provided User ID and Password for connectivity: Not provided Yes		

ANNEXURES:

Sl.	Description	Remarks
1.	ETP analysis report carried out as per sample taken during the visit.	Yes
2.	ETP performance report, if any analysis is carried out by external laboratory.	Yes
3.	ETP details with flow diagram. (CPU Flow Diagram)	Yes
4.	Status of consents & authorization from CPCB/ SPCB.	Yes
5.	Attach supporting documents /readings/analysis etc. as given above for a period of not less than thirty days.	Yes

- **Number and location of mass flow meters installed (minimum two) with photographs: Attached.**
- **Date on which the online monitoring system was commissioned /connected to the server: Not provided.**
- **Name and contact details of the vendor who has supplied and commissioned the on-line monitoring system : Axix Nano**
- **Problems faced in maintaining the continuity of on-line monitoring system: No**
- **Green belt surrounding bio-compost yard (Photographs) : Attached**
- **Material and mass balance of your total distillery plant operations including ETPs showing ZLD: Yes**
- **Also indicate how your distillery unit is achieving steam and power balance: Yes**
- **Environment Management Cell-Mo Ms and necessary documents: Yes**
- **EC, Consent to Operate, Directions received and related documents: Enclosed**
- **Water conservation measures taken report (rain water harvesting etc.) : No**

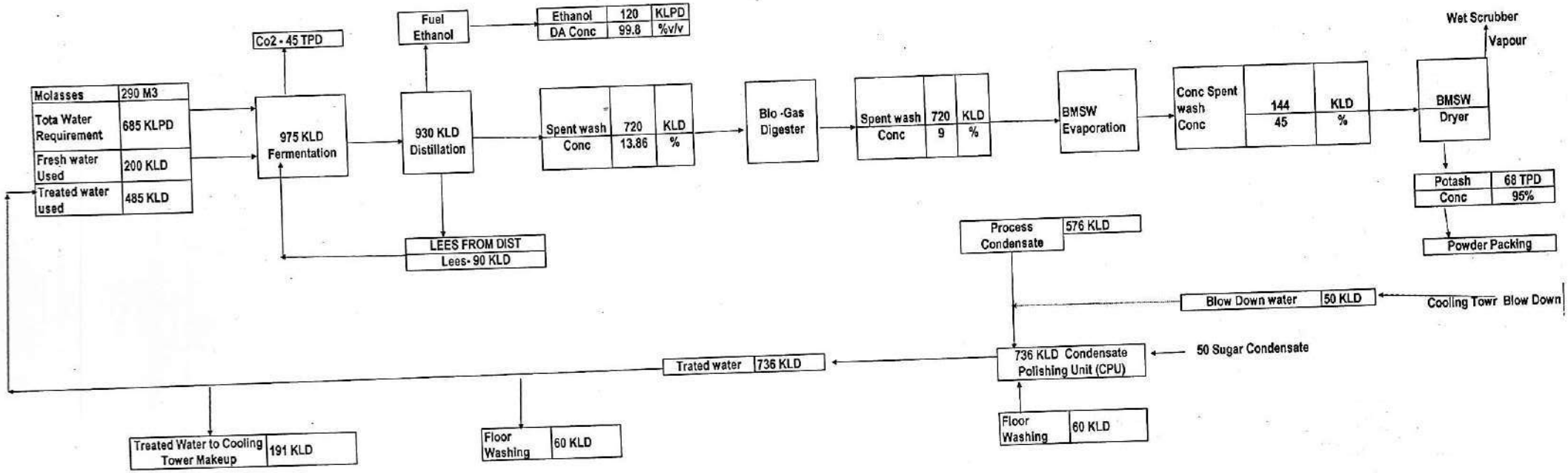
Conclusion and recommendation:

1. The MEE of capacity 840 m^3/day to concentrate the generated spent wash are found adequate for 120 KLPD distillery.
2. The factory has condensate polishing unit (Conventional + Anaerobic) of capacity 1050 m^3/day which is adequate for 120 KLPD distillery, however to enhance the quality of treated water the tertiary equipment's (MGF and ACF) followed by RO and UV may be installed.
3. The factory has drying of spent wash near about 80 % in spent wash drier followed by bio-methanation and remaining part 20 % of spent wash sent to the bio-composting. However, the factory has also planned for drying the complete concentrated spent wash through drier since January 2024 onward.
4. The factory has concentrated spent wash drier instead of incineration boiler for ZLD purposes.

Vivek 22.01.2024.

(Vivek Pratap Singh)
Junior Technical Officer (Sugar Technology)

WATER AND MASS BALANCE FOR 120 KLPD ZLD DISTILLERY UNIT



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Grams : SUGAR LHAKSAR
Phones: 01332-254653
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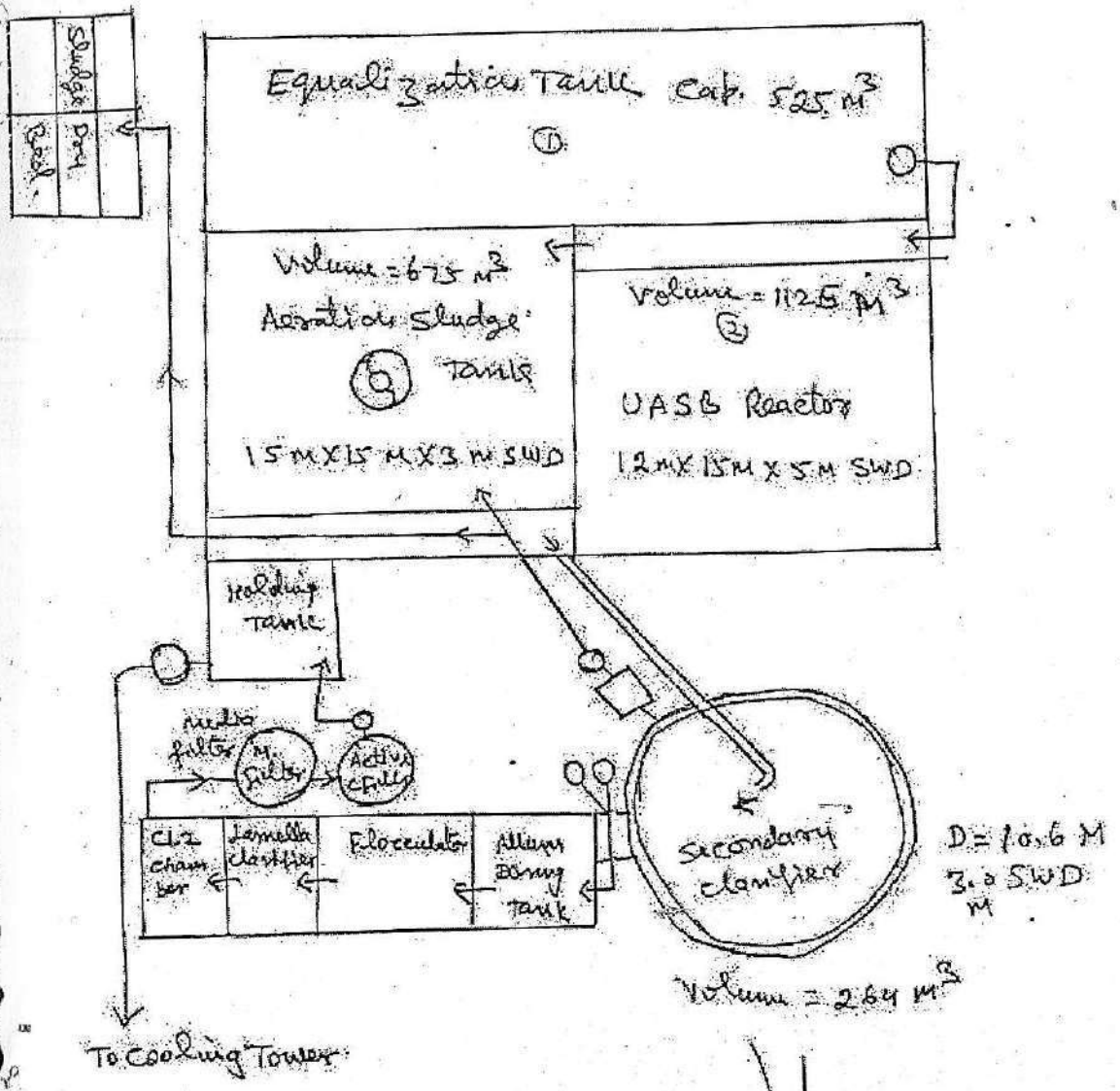
E-mail:edprbns@yahoo.com
CIN:U71899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

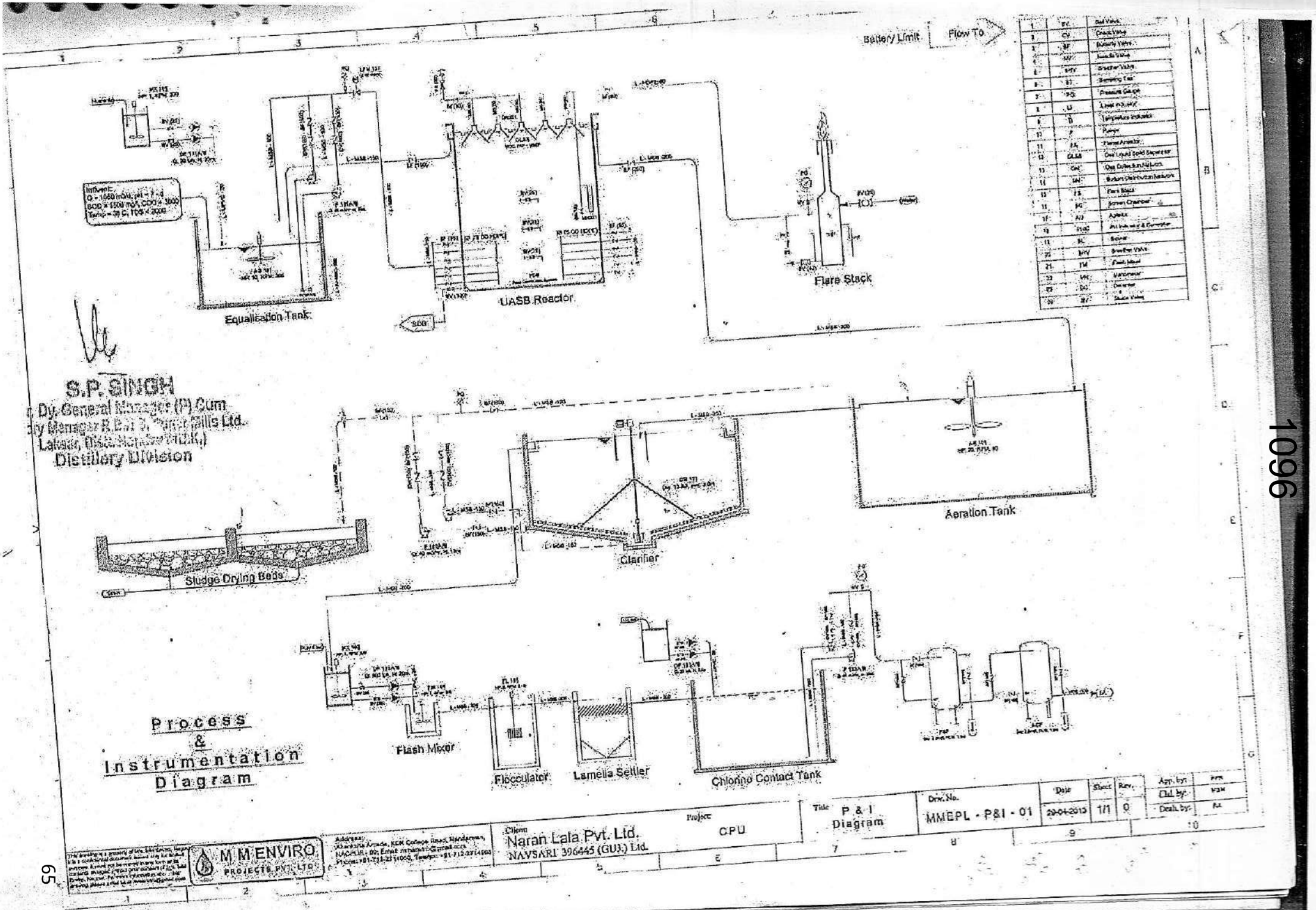
(Distillery Division)
Laksar – 247663 (Distt. Haridwar) Uttarakhand

Flow Diagram of Condensate Polishing Unit cap. 1050 m^3/Day



S.P. SINGH
Sr. Dy. General Manager (F) Cum
Factory Manager, R.B. ... Sugar Mills Ltd.
Laksar, Distt. Haridwar (U.K.)
Distillery Division

H.O. Plot No.5, Opp. Indra Prakash Building, B-Block, Middle Circle, Connaught Place, New Delhi-110001.
Ph. 011-41513656 to58 : Fax 011-41513659 E-mail : rbns@airtelmail.in


Battery Limit
Flow To
Equalisation Tank
UASB Reactor
Flare Stack
Aeration Tank
Clarifier
Sludge Drying Beds
Flash Mixer
Flocculater
Lamella Settler
Chlorine Contact Tank
S.P. SINGH
Dy. General Manager (P) Cum
Distillery Division
Process
&
Instrumentation
Diagram
M M ENVIRO
PROJECTS PVT. LTD.
Naran Lala Pvt. Ltd.
NAVSARI 396445 (GUJ.) Ltd.
CPU
P & I
Diagram
MMEPL - P&I - 01
29-04-2013
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ANNEXURE-2

99

RBNS SUGAR MILL LTD

CP

LAKSAR, DISTILLERY DIVISION

PERFORMANCE

Date	Inlet Characteristic					Outlet Characteristic				
	Flow	pH	BOD	COD	TDS	Flow	pH	BOD	COD	TDS
01/12/23	650	7.68	1060	2230	705	640	7.21	25	100	70
02/12/23	630	7.86	1080	2250	710	630	7.19	20	95	75
03/12/23	640	7.82	1090	2270	705	640	7.18	20	100	70
04/12/23	645	7.80	1070	2240	710	645	7.20	25	95	70
05/12/23	655	7.85	1050	2260	710	650	7.22	20	100	70
06/12/23	655	7.84	1070	2280	700	655	7.20	20	100	70
07/12/23	655	7.82	1080	2250	700	655	7.18	25	100	70
08/12/23	650	7.86	1050	2230	705	650	7.19	25	95	75
09/12/23	648	7.84	1060	2270	705	648	7.22	25	100	70
10/12/23	645	7.88	1050	2240	700	645	7.20	20	100	70
11/12/23	645	7.83	1090	2266	710	645	7.21	20	100	75
12/12/23	640	7.85	1080	2280	705	640	7.19	20	95	70
13/12/23	639	7.83	1060	2260	700	639	7.22	20	90	70
14/12/23	640	7.82	1080	2290	700	640	7.20	20	90	70
15/12/23	690	7.89	1070	2310	700	690	7.19	25	95	70
16/12/23	710	7.92	1090	2320	700	710	7.22	20	100	75
17/12/23	725	7.85	1060	2300	700	725	7.19	20	100	75
18/12/23	732	7.80	1040	2280	700	732	7.20	20	100	70
19/12/23	749	7.76	1070	2260	700	749	7.18	25	105	70

Tube Well Reading			Energy Consumption			Sugar Mill Condensate		
Initial	Final	Consumption	Initial	Final	Energy Consumption	Initial	Final	Sugar Mill Condensate
235946	236423	177	164.45	165.00	0.55			
236423	236903	180	165.00	165.54	0.54			
236903	237377	174	165.54	166.09	0.55			
237377	237851	174	166.09	166.65	0.56			
237851	238324	173	166.65	167.21	0.56	31337	31537	20
238324	238794	170	167.21	167.76	0.55	31537	31576	39
238794	239264	170	167.77	168.32	0.56	31576	31616	40
239264	239731	167	168.32	168.86	0.54	31616	31658	42
239731	239901	170	168.86	169.4	0.54	31658	31703	45
239901	239970	169	169.4	169.95	0.55	31703	31751	48
239970	240139	169	169.95	170.51	0.56	31751	31801	50
240139	240317	178	170.51	171.06	0.55	31801	31849	
240317	240445	128	171.06	171.60	0.54	31801	31850	49
240445	240617	172	171.60	172.15	0.55	31850	31901	50
240617	240785	168	172.15	172.66	0.51	31901	31951	50
240785	240956	171	172.66	173.14	0.48	31951	32003	52
240956	241136	180	173.14	173.60	0.46	32003	32058	55
241136	241331	195	173.60	173.99	0.39	32058	32116	58
241331	241544	213	173.99			32116	32176	60

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

1097

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Rai Bahadur Narain Singh Sugar Mills Ltd. (distillery Division)		
Project Address:	Laksar		
Town:	Laksar (np)	Block:	Laksar
District:	Haridwar	State:	Uttarakhand
Pin Code:			
Communication Address:	M/s Rai Bahadur Narain Singh Sugar Mills Ltd. Distillery Division, Laksar, Laksar, Haridwar, Uttarakhand - 247663		
Address of CGWB Regional Office :	Central Ground Water Board Uttarakhand Region, 419-a, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, Dehradun, Uttarakhand - 248001		

1.	**NOC No.:**	CGWA/NOC/IND/ORIG/2021/13985	3.	Category: (GWRE 2020)	Safe
2.	Application No.:	21-4/1506/UT/IND/2021	5.	NOC Type:	New
4.	Project Status:	Existing Project	7.	**Valid up to:**	25/11/2024
6.	**Valid from:**	26/11/2021			

8. Ground Water Abstraction Permitted:

Fresh Water		Saline Water		Dewatering		Total	
m³/day	m³/year	m³/day	m³/year	m³/day	m³/year	m³/day	m³/year
500.00	182500.00						

9. Details of ground water abstraction /Dewatering structures

	Total Existing No.:0						Total Proposed No.:1					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	0	0	0	0	0	0	1	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps

10. Ground Water Abstraction/Restoration Charges paid (Rs.): 365000.00

11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.

No. of Piezometers	Monitoring Mechanism		
	Manual	DWLR**	DWLR With Telemetry
1	0	1	0

**DWLR – Digital Water Level Recorder

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

lidity of this NOC shall be subject to compliance of the following conditions:

andatory conditions:

Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their stallation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.

) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.

) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to :GWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.

i) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year nd analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through he web portal.

5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.

6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.

7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.

8) Industries abstracting ground water in excess of 100 m 3 /d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.

9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.

10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).

12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).

13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.

14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.

15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.

16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.

17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.

18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.

19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.

20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.

21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.

22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.

23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.

24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.

25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.

26) In case of new infrastructure projects having ground water abstraction of more than 20 m3/day, the firm/entity shall ensure implementation of dual water supply system in the projects.

27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.

28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.

29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.

30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

Annex. 3

HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Letter No.: UKPCB/HO/Con-U-2/2023/920

Date: 06.10.2023
REGD. POST

To,

M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.,
(Distillery Unit)
Laksar, Distt. Haridwar
(Uttarakhand)

Subject: **Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) Renewal under Section- 25 of the "Water (Prevention & Control of Pollution) Act., 1974"and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981"and Authorization under "Rule -6(2)"of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016"notified under "Environment (Protection) Act, 1986"as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).**

CAF ID: 9158	**Application No.** 2775076
CCA (Renewal)	**Date:-** 13.03.2023

Consolidated Consent and Authorization (CCA):

CCA is hereby granted to **M/S Rai Bahadur Narayan Singh Sugar Mills Ltd. (Distillery Unit)** located at Laksar, Distt. Haridwar (Uttarakhand) subject to the provisions of the **Water (Prevention and Control of Pollution) Act, 1974;** the **Air (Prevention and Control of Pollution) Act, 1981** and the **Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** and the orders that may be made further and subject to following terms and conditions:

1. This CCA is granted for the period up to 31.03.2024, under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974, as amended.
2. This CCA is granted for the period up to 31.03.2024, under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended.
3. This CCA is granted for the period of 31.03.2024, under the Hazardous and Other Waste (Management & transboundary Movement) Rules, 2016 as amended.

4. **Production Capacity:**

S. No.	Declared by the industry		Permitted by Board	
	Raw Material/ Feedstock	Finished Product (KLD)	Raw Material/ Feedstock (M^3/Day)	Finished Product (KLD)
I.	C-Heavy/ B-Heavy Molasses- 372 M^3/Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD	C-Heavy/ B-Heavy Molasses- 372 M^3/Day	Ethanol/ENA/RS-60 KLD & Ethanol-60 KLD

5. Production Process Infrastructure:

S.no.	Declared by the unit				Permitted by the Board
	Number of fermenters	Capacity of fermenters (M^3	Type of fermentation technology adopted	Type of Distillation	
1.	07	6.5	Feed Batch	Molasses based	As declared by Unit.

Molasses storage infrastructures:

Declared by the unit			Permitted by SPCB
Capacity	No. of tanks	No. of lined pits*	
6000 Qtl. & 85000 Qtl.	02 Nos.	NA	6000 Qtl. & 85000 Qtl. (02 Nos.)

*The unit shall not store molasses in *Kaccha/* unlined pits.

6. Water Conservation:

A. Fresh water Consumption

i. The unit shall obtain permission / NOC from State or Central Ground Water Authority for Groundwater abstraction and shall comply with the conditions mentioned in the NOC.

ii. Industry shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.

iii. The industry shall maintain duly signed logbook of fresh water consumption and utilization.

iv. The specific water consumption shall not exceed values mentioned below as per consented product type.

Category	Specific Water Consumption not to exceed
B-heavy / C-Heavy	8-10KL/KL of product
Cane syrup/ sugar cane juice	6-8KL/KL of product

	Declared by the Industry	Permitted by NOC issued by CGWA	CGWA conditions
No. of bore wells	01	01	To be complied.
Daily quantity of water to be abstracted (KLD)	200 KLD	500 KLD	

B. Effluent generation, treatment and disposal:

i. The quantity of maximum specific effluent generation shall be as specified below:

Category	Specific spent wash generation$, not to exceed
B-heavy / C-Heavy	6-8KL/KL of product
Cane syrup/ sugar cane juice	4-6KL/KL of product

ii. The quantity of maximum daily effluent generation & discharge should not be more than the following:

S.No.	Kind of Effluent	Maximum daily generation	Maximum daily discharge, (KLD)	Treatment Facility and Discharge point

1	Domestic	15 KLD		Septic Tank & Soak Pits.
2	Industrial (Spent wash)	720 M^3/Day	Zero Liquid Discharge (ZLD) (Through MEE & Spray Dryers).	

iii. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in the storm water drain.

iv. The domestic effluent should be treated in sewage treatment plant (STP) and it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules, 1986 as amended.

v. The unit shall identify recipient drains/ rivulets and their u/s & d/s locations in consultation with SPCB for monthly monitoring by industry to ensure ZLD from distilleries within 30 days. The monitoring report shall be submitted to CPCB on monthly basis.

S.No.	Name of recipient drain/rivulets	Latitude	Longitude	Name of the recipient river
1.	u/s of Laksar drain	$28^0 44' 59''$N	$78^0 01' 40''$E	Banganga
2.	d/s of Laksar drain	$29^0 44' 36''$N	$78^0 01' 53''$E	Banganga

vi. The industry shall maintain Zero Liquid Discharge (ZLD). ZLD refers to installation of facilities and system which will enable industrial effluent (all streams) for absolute recycling of or re-use in to industrial processes and converting solute (dissolved organic and in-organic compounds / salts) into residue in solid form by adopting method such as concentration/ evaporation/drying. ZLD will be recognized and certified based on two broad parameters that is, water consumption versus waste water reused or recycled (permeate) and correspondingly solids recovered (percent total dissolved / suspended solids in effluents).

C. Effluent Management Infrastructure:

Bio-digester

S.no.	No. of digesters	Designed Capacity (m3)	Sludge generation from digester	Method of disposal/ utilization of sludge
1.	03	10000 x 02 nos. 7500 x 01 nos.	--	MEE & Spray Dryers

Multi Effect Evaporator (MEE)

S.No.	Nos. of MEE	Design Capacity (m3)	Type of technology of MEE (stages)	Mass flow meter installed at inlet and outlet of MEE
1.	02 Nos.	5028 Sq. Meter	Multi-Effect Evaporation	Yes.

Condensate Polishing Unit (CPU):
****For treatment of MEE condensate and other low-strength effluent**

S.No.	Design Capacity (m3)	Type of technology of CPU	Sources of effluent coming into CPU with Quantity	Quantity of treated effluent from CPU and its utilization	Quantity of CPU sludge & its disposal mechanism
1.	1050	USAB	Condensate of MEE	485 KLD Reused in	Sludge Drying Bed.

				cooling and processes.	To be used as manure.

Reverse Osmosis (RO) system				
S.No.	Design Capacity (m3)	No. of stages	Quantity of RO permeate (m3) & purpose of utilization	Quantity of RO reject (m3) & disposal mechanism
1.	The Unit shall establish RO system of appropriate capacity by March, 2024.			

i. All process and non-process effluents such as Spent lees, Process condensates, Boiler RO reject, CT blowdown, Softener/DM plant backwash, Pump gland cooling water etc. should be treated through CPU and recycled back in the process.

ii. The unit shall install mass flowmeters with totalizers at inlet and outlet of Multi Effect Evaporator (MEE) (concentrate) and shall connect the same with CPCB and Uttarakhand Pollution Control Board's servers.

iii. The unit shall install electromagnetic flowmeters with totalizer at CPU inlet & outlet and at water recirculation points like make up water for cooling towers & in process. The unit shall have separate energy meter for ETP/CPU and maintain the duly signed logbook of the same.

iv. The unit shall maintain duly signed logbooks of spent wash generation, MEE feed, MEE condensate, MEE concentrate, CPU inlet & outlet, cooling tower make up water and treated effluent reused in process.

v. The unit shall ensure proper marking/and colour coding of all the pipelines carrying industrial effluent accordingly.

Distilleries opting for Bio-composting;

i. The final storage capacity of lagoon for storage of concentrated spent wash after M.E.E to be utilized in bio-composting shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated and solid concentration shall be maintained 30%). The lagoon shall be impermeable and properly lined.

ii. **Details of lagoons**

Declared by unit				Permitted By Board
S.no.	No of Lagoons	Dimensions of lagoon	Capacity of lagoon (m3)	
1.	03 nos.	22 x 25 x 3.5 Meter 14 x 28 x 3.5 Meter	1925 x 02 nos. 1372 x 01 nos.	As declared by Unit.

iii. For concentrated spent wash having total solids 27 - 30 %, the filler material (press mud) to spent wash ratio prescribed is 1: 1.6 for 60 days' cycle.

iv. Impervious compost yard area based on material balance (plus ready compost storage area) should be made available. The unit shall strictly implement the Standard Operating Procedure (SOP) for Bio-composting operation for Molasses based distilleries. (Link: https://cpcb.nic.in/ngrba/Biocomposting_SOP_for_distillery-Final_10.08.2018.pdf).

v. The unit having uncovered bio-compost area, shall stop its bio-compost activities in monsoon period (July –September). The unit shall make extra land arrangements for storage for press mud and ready bio-compost.

vi. Unit must install and maintain online connectivity of PTZ web cameras at the bio-compost yard and lagoons with server of CPCB and Uttarakhand Pollution Control Board's servers.

vii. Details of Bio-composting area requirement; as permitted by the Board:

S.No.	Total area for bio-composting	Active area for bio-composting (excluding the land arrangements for storage for press mud and ready bio-compost)	Covered area (Acres)	Uncovered area (Acres)	Number of Piezometric wells available around the compost
1.	14.02 Acres	14.02	4.28	9.74	01

viii. Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. Of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.

ix. The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry.

x. The unit shall maintain a record of procurement/ availability of press mud, sell of compost and compost quality on monthly basis.

xi. The unit shall not be sale ready bio-compost in open tractors/trolleys.

xii. **The Unit shall use bio-composting year only up to December, 2023. Thereafter, no fresh concentrated spent wash shall be disposed through Bio-Composting yard and spend wash shall be totally disposed through spray dryers.**

Distilleries opting for Incineration;

i. Minimum Solid % in feed for slop fired incinerator shall be 55-60% in case of C-Heavy and B-Heavy molasses as feedstocks and 50-55% in case of sugar syrup/sugarcane juice as feedstock.

ii. Maximum storage of raw spent wash utilized in MEE followed by incineration shall strictly be restricted to seven days (07) equivalent of concentrated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.

iii. The unit shall collect ash generated from Incineration boiler through screw/belt conveyor from common silo and should be disposed of as fertilizer or for any other use.

iv. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

v. The unit shall sell potash rich ash to industries for potash recovery plant, Fertilizer Company or sell the ash to the farmers after meeting FCO conditions.

vi. Unit shall dispose the spent wash through MEE followed by use of concentrated spent wash (as stated in point i) fuel in the Incineration boiler of appropriateTPH.

S.no.	Type of Boiler	Capacity of Boiler (TPH)	Type of subsidiary fuel used	Quantity of subsidiary fuel consumed (MT/day)	Quantity of ash generated (MT/day)	Method of Ash Disposal
--NA--						

Distilleries opting for dryer;

i. Minimum Solid % in feed for dryer shall be 40-45%.
ii. Maximum storage of Bio-methanated spent wash utilized in dryer shall strictly be restricted to seven days (07) equivalent of concentrated Bio-methanated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.
iii. The unit shall collect powder produced from dryer in common silo and should be disposed of as fertilizer.
iv. Unit shall dispose the spent wash through Bio-methanation followed by Bio-methanated spent wash MEE followed by use of concentrated bio-methanated.

D. Domestic sewage

i. The domestic effluent should be treated separately in sewage treatment plant/ soak pit so that it should be in conformity with the following norms.

Trade effluent and domestic sewage shall be treated separately and also to be monitored for compliance w.r.t. notified norms separately. However, Single outlet can be provided after mixing for outside disposal.

ii. Industry shall install the flow meter at STP inlet and outlet and maintain the daily logbook.
iii. Industry shall explore the possibility to recycle the treated used water shall be utilised in gardening, irrigation, industrial utility and toilet flushing to minimise the fresh water consumption up to 20 % per year.

7. Air pollution mitigation:

i. The industry shall use following fuel and install air pollution control devices (APCD) of adequate capacity to comply with the following;

S. No.	Equipment	Fuel used	Stack height (m)	Air Pollution Control Device (APCD)	Stack Emission standards
I.	Spray Dryer (45 TPD)	*Bagasse-168 TPD*	*40*	Wet Scrubber	PM-150 mg/N M^3
II.	Spray Dryer (45 TPD)	*Biogas-1500 M^3/day*			

ii. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only. Porthole, platform and stairs shall be provided as per prescribed guidelines for stack emission monitoring.
iii. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended. The ash generated from the Boiler shall be disposed of properly in such a manner that not affect the environment adversely.
iv. The unit shall install Online Stack Emission Monitoring System (OEMS) for PM and ensure with its connectivity (24x7) to CPCB server and Uttarakhand Pollution Control Board's dashboard.
v. The unit shall submit manual stack emission monitoring report and ambient air quality report on quarterly basis during operation of the plant.
vi. Water shall be sprinkled on the roads and premises for suppression of road dust.
vii. The solid waste namely boiler ash shall be disposed of properly and ensure that there is no fugitive emission from their transportation, storage and handling.
viii. The industry shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached

to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

8. Noise Pollution Mitigation:

i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

Standards for Noise level in db.(A) L_{eq}			
Industrial Area		Commercial Area	
Day	Night	Day	Night
75	70	65	55

Day time: from 6.00 a.m. to 10.00 p.m., **Night time:** from 10.00 p.m. to 6.00 a.m.

ii. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.

iii. The industry shall provide acoustics enclosure on DG sets as per Environment (Protection) Rules, 1986.

9. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -

Hazardous Waste Management:

i. Number of authorization and date of issue: As above

ii. Reference of application (No. and date) : As above.

iii. The **Factory Manager** of **M/S Rai Bahadur Narayan Singh Sugar Mills Ltd.** is hereby granted an authorization for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at Laksar, District Haridwar (Uttarakhand).

Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity (ton/annum)
--NA--			

iv. The authorization shall be valid for a period of .....NA.....

v. The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

General Conditions

1. Environmental management system:
   i. Industry shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance
   ii. Industry shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO to effectively monitoring of ETP control parameters and ETP discharge norms.
2. The applicant shall get analyses the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the SPCB.
3. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
4. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
5. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions with 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board**, legal action shall be initiated against the applicant.
6. The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.
7. The industry shall provide uninterrupted entry to this STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
8. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall

be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect

9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
11. The **Board** reserves the right to revoke/add/modify any stipulated conditions issued along with CCA, as may be necessary.
12. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
13. It is the duty of the authorized person to take prior permission of the **Board** to close down the facility.
14. The authorization is valid for temporary storage of Hazardous Waste within premises only.
15. It is duty of the authorized person to take prior permission of this Board to close and clean up the facility for treatment, storage and disposal of hazardous waste.
16. Industry shall submit the latest copy of Audit Balance sheet/C.A. Certificate (Fixed Assets + Current Assets-Current Liabilities) so that the Consent fee payable by the industry may be verified.
17. Generated hazardous waste shall be stored temporarily in the factory premises and disposed of through authorized TSDF after obtaining the authorization from the Board
18. Unit shall develop green belt as per the protocol of Central Pollution Control Board.
19. The industry shall comply with the provisions of Environment (Protection) Amendment, Rules 2018 notified by MoEF&CC by Notification no 49 Dt. 25.01.2018, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rule 2016, E-Waste (Management and Transboundary Movement) Rules 2016 (whichever is applicable).
20. If closure order is issued by CPCB or SPCB against the unit then CCA will remain suspended during the closure period. After ensuring the compliance and after revocation of the closure order, the CCA will automatically be effective from the date of issuance of the closure revocation/modification order with additional conditions mentioned in the closure revocation/modification order.

(S.K. Pattnaik)
Member Secretary

Copy to:

Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Roorkee (Haridwar) for information and compliance.

Member Secretary

Mills Ltd., Laksar (Hardwar)

Old Plant

Date	Time	Spent Wash Generation Mass Flow Meter Reading			Feed to MEE (Inlet) Mass Flow Meter Reading			Outlet From MEE Mass Flow Meter Reading			Remarks
		Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)	
01/12/2023	9:00AM	454738889	455067029	328140	464050507	464378649	328142	151996223	152093943	97720	
02/12/2023	9:00AM	455067029	455390298	323269	464378649	464701914	323265	152093943	152189176	95233	
03/12/2023	9:00AM	455390298	455712488	322190	464701914	465024102	322188	152189176	152284769	95593	
04/12/2023	9:00AM	455712488	456033309	320821	465024102	465344921	320819	152284769	152379603	94834	
05/12/2023	9:00AM	456033309	456348150	314841	465344921	465659772	314851	152379603	152472295	92692	
06/12/2023	9:00AM	456348150	456654583	306433	465659772	465964921	305149	152472295	152562863	90568	
07/12/2023	9:00AM	456654583	456958151	303568	465964921	466268419	303498	152562863	152653366	90503	
08/12/2023	9:00AM	456958151	457257103	298952	466268419	466567537	299118	152653366	152743191	89825	
09/12/2023	9:00AM	457257103	457554068	296965	466567537	466865080	297543	152743191	152832929	89738	
10/12/2023	9:00AM	457554068	457850747	296679	466865080	467160229	295149	152832929	152921709	88780	
11/12/2023	9:00AM	457850747	458147014	296267	467160229	467457824	297595	152921709	153010451	88742	
12/12/2023	9:00AM	458147014	458447461	300447	467457824	467757567	299743	153010451	153100044	89593	Distillery Stop at 3:00PM
13/12/2023	9:00AM	458447461	458558198	110737	467757567	467869212	111645	153100044	153133682	33638	Distillery Start at 9:00AM
14/12/2023	9:00AM	458558198	458856498	298300	467869212	468167454	298242	153133682	153222796	89114	
15/12/2023	9:00AM	458856498	459156371	299873	468167454	468467249	299795	153222796	153312194	89398	
16/12/2023	9:00AM	459156371	459455466	299095	468467249	468766398	299149	153312194	153400981	88787	
17/12/2023	9:00AM	459455466	459754418	298952	468766398	469065141	298743	153400981	153490275	89294	
18/12/2023	9:00AM	459754418	460047825	293407	469065141	469358556	293415	153490275	153578622	88347	
19/12/2023	9:00AM	460047825	460344110	296285	469358556	469654699	296143	153578622	153667701	89079	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

Mills Ltd., Laksar (Hardwar)

New Plant

Date	Time	Spent Wash Generation Mass Flow Meter Reading			Feed to MEE (Inlet) Mass Flow Meter Reading			Outlet From MEE Mass Flow Meter Reading			Remarks
		Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)	Initial (Kg.)	Final (Kg.)	Production (Kg.)	
01/12/2023	09:00 AM	63977679	64286270	308591	66152955	66461550	308595	19690077	19782316	92239	
02/12/2023	09:00 AM	64286270	64595012	308742	66461550	66770289	308739	19782316	19873208	90892	
03/12/2023	09:00 Am	64595012	64903953	308941	66770289	67079624	309335	19873208	19964740	91532	
04/12/2023	09:00 AM	64903953	65212772	308819	67079624	67388439	308815	19964740	20056211	91471	
05/12/2023	09:00 AM	65212772	65520628	307856	67388439	67696292	307853	20056211	20147212	91001	
06/12/2023	9:00 AM	65520628	65820513	299885	67696292	67996384	300092	20147212	20237299	90087	
07/12/2023	9:00 AM	65820513	66118284	297771	67996384	68293912	297528	20237299	20327033	89734	
08/12/2023	9:00 AM	66118284	66412159	293875	68293912	68587454	293542	20327033	20416974	89941	
09/12/2023	9:00 AM	66412159	66703166	291007	68587454	68878203	290749	20416974	20504809	87835	
10/12/2023	9:00 AM	66703166	66993865	290699	68878203	69168651	290448	20504809	20592146	87337	
11/12/2023	9:00 AM	66993865	67280821	286956	69168651	69455799	287148	20592146	20677859	85713	
12/12/2023	9:00 AM	67280821	67591589	310768	69455799	69767141	311342	20677859	20770576	92717	
13/12/2023	9:00 AM	67591589	67922241	330652	69767141	70097410	330269	20770576	20869722	99146	
14/12/2023	9:00 AM	67922241	68222126	299885	70097410	70397551	300141	20869722	20959253	89531	
15/12/2023	9:00 AM	68222126	68513617	291501	70397551	70688874	291323	20959253	21046591	87338	
16/12/2023	9:00 AM	68513617	68762921	249294	70688874	70937972	249098	21046591	21121619	75028	
17/12/2023	9:00 AM	68762921	69036117	273196	70937972	71211161	273189	21121619	21202974	81355	
18/12/2023	9:00 PM	69036117	69334569	298452	71211161	71509512	298351	21202974	21292509	89535	
19/12/2023	9:00 AM	69334569	69637438	302869	71509512	71812301	302789	21292509	21383194	90685	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills La

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RAW SPENT WASH

Date	Raw Spent Wash					After Biomethansation				
	pH	Brix	VFA	COD	BOD	pH	Brix	VFA	COD	COD Reduction o/o
01/12/2023	4.68	12.5	2006	125148	31649	7.72	10.5	3609	52562	58.23%
02/12/2023	4.59	12.4	2105	124612	31243	7.70	11.0	3811	50148	59.75%
03/12/2023	4.55	12.3	2006	123543	31562	7.81	10.5	3609	49598	59.85%
04/12/2023	4.61	12.4	2105	124449	31741	7.86	11.0	3811	48536	60.99%
05/12/2023	4.57	12.5	2006	125159	31805	7.89	11.5	3609	47812	61.79%
06/12/2023	4.59	12.6	2006	126745	31749	7.88	11.0	3609	46898	62.99%
07/12/2023	4.62	12.4	2006	124859	31505	7.86	11.5	3811	45702	64.99%
08/12/2023	4.65	12.2	2006	122243	30988	7.82	11.0	3811	39117	68.00%
09/12/2023	4.58	12.3	2105	123451	30889	7.80	11.0	3811	38010	69.21%
10/12/2023	4.55	12.4	2105	124546	30543	7.86	11.5	3609	37401	69.97%
11/12/2023	4.52	12.6	2006	126305	30619	7.81	11.0	3609	39179	68.98%
12/12/2023	4.58	12.4	2006	124845	30742	7.82	11.5	3811	37625	69.86%
13/12/2023	4.61	12.5	2105	125649	30988	7.86	11.0	3811	37545	70.11%
14/12/2023	4.62	12.3	2105	123459	31145	7.80	11.0	3609	37753	69.42%
15/12/2023	4.59	12.5	2006	125456	31463	7.85	11.5	3609	37459	70.14%
16/12/2023	4.63	12.4	2105	124341	31242	7.82	11.0	3811	37342	69.96%
17/12/2023	4.58	12.2	2105	122340	31746	7.86	10.5	3811	37565	69.29%
18/12/2023	4.61	12.5	2006	125649	31548	7.80	10.5	3811	37863	69.86%
19/12/2023	4.65	12.6	2105	126741	31105	7.82	11.0	3609	37612	70.27%

DISTILLERY DIVISION
BIOMETHANSATION

BOD	BOD Reduction o/o	Biogas Production in hrs.	Biogas Production in day	Remarks
6964	77.99%	1031	24747	
6565	78.98%	1041	25004	
6315	79.99%	1033	24809	
6032	80.99%	1059	25427	
5825	81.68%	1070	25682	
5713	82.00%	1076	25838	
4735	84.97%	1085	26043	
4020	87.02%	1094	26261	
3700	88.02%	1117	26814	
3660	88.01%	1138	27322	
3670	88.01%	1130	27132	
3690	87.99%	1185	28455	
3710	88.02%	864	20754	
3720	88.05%	1140	27362	
3740	88.11%	1157	27774	
3730	88.06%	1061	25464	
3750	88.18%	1076	25826	
3720	88.20%	1155	27730	
3740	87.97%	1180	28331	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

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MILLS LTD. LAKSAR (DISTT. HARIDWAR)

Date	Mee Feed	Brix of Mee Feed	Mee Outlet	Brix of Mee Outlet	Feed in Dryer	Rest to Biocompost	Powder Production of Dryer	Opening Balance of Production	Sale of Powder	Closing Balance of Production	Remark
01/12/2023	636737	10.5	189959	37.5	150871	39088	58326				
02/12/2023	632004	11.0	186125	38.0	146127	39998	56661				
03/12/2023	631523	10.5	187125	37.5	147931	39194	57189				
04/12/2023	629634	11.0	186305	38.0	149319	36986	58496				
05/12/2023	622704	11.5	183693	38.5	145689	38004	57528				
06/12/2023	605241	11.0	180655	38.0	144427	36228	56579				
07/12/2023	601026	11.5	180237	38.5	144940	35297	57527		17470 I		
08/12/2023	592660	11.0	179766	38.0	142937	36829	55995				
09/12/2023	588292	11.0	177573	38.0	141677	35896	55217				
10/12/2023	585597	11.5	176117	38.5	141492	34625	56159				
11/12/2023	584743	11.0	174455	38.0	138076	36385	53811				
12/12/2023	611085	11.5	182310	38.5	146472	35838	58135				
13/12/2023	441914	11.0	132784	38.0	132784	–	52018				
14/12/2023	598383	11.0	178645	38.0	134088	44557	52529				
15/12/2023	591118	11.5	176736	38.5	140978	38761	55953				
16/12/2023	548247	11.0	163815	38.0	111430	52385	43652				
17/12/2023	571932	10.5	170649	37.5	134929	35726	52163				
18/12/2023	591766	10.5	177882	37.5	141655	36227	54763				
19/12/2023	598932	10.0	181764	38.0	145023	85759 / 36741	104951 / 56813				

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

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RBNS ... MEE

Old MEE

Date	Feed to MEE (Kg.)	Feed Brix	MEE Outlet (Kg.)	Brix Outlet
01/12/2023	328142	10.5	97720	36.5
02/12/2023	323265	11.0	95233	37.0
03/12/2023	322188	10.5	95593	36.5
04/12/2023	320819	11.0	94834	37.0
05/12/2023	314851	11.5	92692	37.5
06/12/2023	305149	11.0	90568	37.0
07/12/2023	303498	11.5	90503	37.5
08/12/2023	299118	11.0	89825	37.0
09/12/2023	297543	11.0	89738	37.0
10/12/2023	295149	11.5	88780	37.5
11/12/2023	297595	11.0	88742	37.0
12/12/2023	299743	11.5	89593	37.5
13/12/2023	111645	11.0	33638	37.0
14/12/2023	298242	11.0	89114	37.0
15/12/2023	299795	11.5	89398	37.5
16/12/2023	299149	11.0	88787	37.0
17/12/2023	298743	10.5	89294	36.5
18/12/2023	293415	10.5	88347	36.5
19/12/2023	296143	11.0	89079	37.0

LAKSAR, DISTILLERY DIVISION
PERFORMANCE

Process Condensate (Kg.)	Working Efficiency	Remarks
230422	70.22%	
228032	70.54%	
226595	70.33%	
225985	70.44%	
222159	70.56%	
214581	70.32%	
212995	70.18%	
209293	69.97%	
207805	69.84%	
206369	69.92%	
208853	70.18%	
210150	70.11%	
208807	69.87%	
209128	70.12%	
210397	70.18%	
210362	70.32%	
209449	70.11%	
205068	69.89%	
207064	69.92%	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

LAKSAR, DISTILLERY DIVISION
PERFORMANCE

MEE

New MEE

Date	Feed to MEE (Kg.)	Feed Brix	MEE Outlet (Kg.)	Brix Outlet	Process Condensate (Kg.)	Working Efficiency	Remarks
01/12/2023	308595	10.5	92239	37.5	216356	70.11%	
02/12/2023	308739	11.0	90892	38.0	217847	70.56%	
03/12/2023	309335	10.5	91532	37.5	217803	70.41%	
04/12/2023	308815	11.0	91471	38.0	217344	70.38%	
05/12/2023	307853	11.5	91001	38.5	216852	70.44%	
06/12/2023	308092	11.0	90087	38.0	210005	69.98%	
07/12/2023	297528	11.5	89734	38.5	207794	69.84%	
08/12/2023	293542	11.6	89941	38.0	203601	69.36%	
09/12/2023	290749	11.6	87835	38.0	202914	69.79%	
10/12/2023	290448	11.5	87337	38.5	203111	69.93%	
11/12/2023	287148	11.6	85713	38.0	201435	70.15%	
12/12/2023	311342	11.5	92717	38.5	218625	70.22%	
13/12/2023	330269	11.0	99146	38.0	231123	69.98%	
14/12/2023	300141	11.0	89531	38.0	210610	70.17%	
15/12/2023	291323	11.5	87338	38.5	203985	70.02%	
16/12/2023	249098	11.0	75020	38.0	174070	69.88%	
17/12/2023	273189	10.5	81355	37.5	191834	70.22%	
18/12/2023	298351	10.5	89535	37.5	208816	69.99%	
19/12/2023	302789	11.0	90685	38.0	212104	70.05%	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

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Mills Ltd., Laksar (Hardwar)

Date	Pressmud From Sugar Factory			MEE Production From Distillery to BIO Compost	Consumption	Remarks
	Initial	Final	Production			
01/12/2023				39087	39090	
02/12/2023				39995	39990	
03/12/2023				38983	38981	
04/12/2023				37885	37880	
05/12/2023				35445	35450	
06/12/2023				35274	35271	
07/12/2023				35684	35685	
08/12/2023						
09/12/2023						
10/12/2023						
11/12/2023						
12/12/2023						
13/12/2023						
14/12/2023						
15/12/2023						
16/12/2023				34843	34648	
17/12/2023				35249	35314	
18/12/2023				35146	35150	
19/12/2023				36205	36197	
				438094 35098	438792 35128	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

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Rai Bahadur Narain Singh

Water Consumption of

Date	Initial	Final	CPU Inlet	CPU Outlet	Fermentation	Floor Using	Cooling Tower Makeup	Rem-arks
01/12/2023	458260	458880	620	620	345	82	193	
02/12/2023	458880	459510	630	630	342	81	207	
03/12/2023	459510	460150	640	640	346	80	214	
04/12/2023	460150	460795	645	645	348	78	219	
05/12/2023	460795	461445	650	650	341	80	229	
06/12/2023	461445	462100	655	655	339	78	238	
07/12/2023	462100	462755	655	655	342	79	234	
08/12/2023	462755	463405	650	650	348	79	223	
09/12/2023	463405	464053	648	648	345	78	225	
10/12/2023	464053	464698	645	645	342	77	226	
11/12/2023	464698	465343	645	645	346	75	224	
12/12/2023	465343	465983	640	640	350	78	211	
13/12/2023	465983	466622	639	639	354	79	206	
14/12/2023	466622	467262	640	640	358	78	204	
15/12/2023	467262	467952	690	690	360	77	253	
16/12/2023	467952	468662	710	710	350	79	281	
17/12/2023	468662	469387	725	725	340	80	305	
18/12/2023	469387	470119	739	732	332	82	318	
19/12/2023	470114	470869	749	749	329	01	339	

Sugar Mills Ltd., Laksar Haridwar Distillery Division

CPU Treated Water

Date	Initial	Final	CPU Inlet	CPU Outlet	Fermentation	Floor Using	Cooling Tower Makeup	Rem-arks

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

RBNS SUGAR MILL
Diltillery
Fermentation

LAKSAR, HARIDWAR
Division
Sludge

Date	Sludge From Fermentation Discard (KL)	Sludge From Fermentation To Bio Comport (KL)	Remarks
01/12/2023	1209	1210	
02/12/2023	1264	1263	
03/12/2023	1325	1325	
04/12/2023	1385	1384	
05/12/2023	1245	1246	
06/12/2023	1212	1215	
07/12/2023	1322	1320	
08/12/2023	1304	1300	
09/12/2023	1117	1115	
10/12/2023	1116	1115	
11/12/2023	1166	1176	
12/12/2023	1222	1225	
13/12/2023	882	882	
14/12/2023	1316	1315	
15/12/2023	1182	1180	
16/12/2023	1151	1152	
17/12/2023	1144	1145	
18/12/2023	1302	1301	
19/12/2023	1250 23122	1250 23121	

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

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RAI BAHADUR NARAIN SINGH SUGAR MILL

Date	Initial	Final	Consumption Biocompost	Initial	Final
01/12/2023	379349	379380	39	46021.694	46172.565
02/12/2023	379380	379420	40	46172.565	46310.692
03/12/2023	379420	379467	39	46310.692	46466.623
04/12/2023	379467	379505	38	46466.623	46615.942
05/12/2023	379505	379540	35	46615.942	46761.631
06/12/2023	379540	379575	35	46761.631	46906.058
07/12/2023	379575	379611	36	46906.058	47050.998
08/12/2023				47050.998	47193.935
09/12/2023				47193.935	47335.612
10/12/2023				47335.612	47477.104
11/12/2023				47477.104	47615.174
12/12/2023				47615.174	47761.646
13/12/2023				47761.646	47894.43
14/12/2023				47894.430	48028.518
15/12/2023	379611	379646	35	48028.518	48169.493
16/12/2023	379646	379686	35	48169.493	48280.923
17/12/2023	379686	379696	35	48280.923	48415.852
18/12/2023	379696	379932	36	48415.852	48557.507
19/12/2023	379932	379967	35	48557.507	48702.530

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LAKSAR, HARIDWAR DISTILLERY DIVISION

Consumption in Old Dryer-1	Initial	Final	Consumption in New Dryer-2	Remarks
150.871				
146.127				
147.931				
149.319				
145.689				
144.427				
144.940				
142.987				
141.677				
141.492				
138.070				
146.472				
132.784				
134.088				
140.975				
111.430				
134.929				
141.655				
145.023				

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

1118

Web : http://ncof.dacnet.nic.in
Email : nbdc@nic.in

☎ 0120-2764906, 2764 212
Fax : 0120-2764 901

भारत सरकार Government of India
कृषि एवं किसान कल्याण मंत्रालय
Ministry of Agriculture & Farmers Welfare
कृषि, सहकारिता एवं किसान कल्याण विभाग
Department of Agriculture, Cooperation and Farmers Welfare

क्षेत्रीय जैविक खेती केन्द्र

REGIONAL CENTRE OF ORGANIC FARMING (HQ–NCOF)

हापुड़ रोड, कमला नेहरू नगर, गाजियाबाद 201002/Hapur Road, Kamla Nehru Nagar, Ghaziabad-201002.

मि.सं. Qc/10(22)/2014 RC (HQ) 369 दिनॉक :24/01/2022

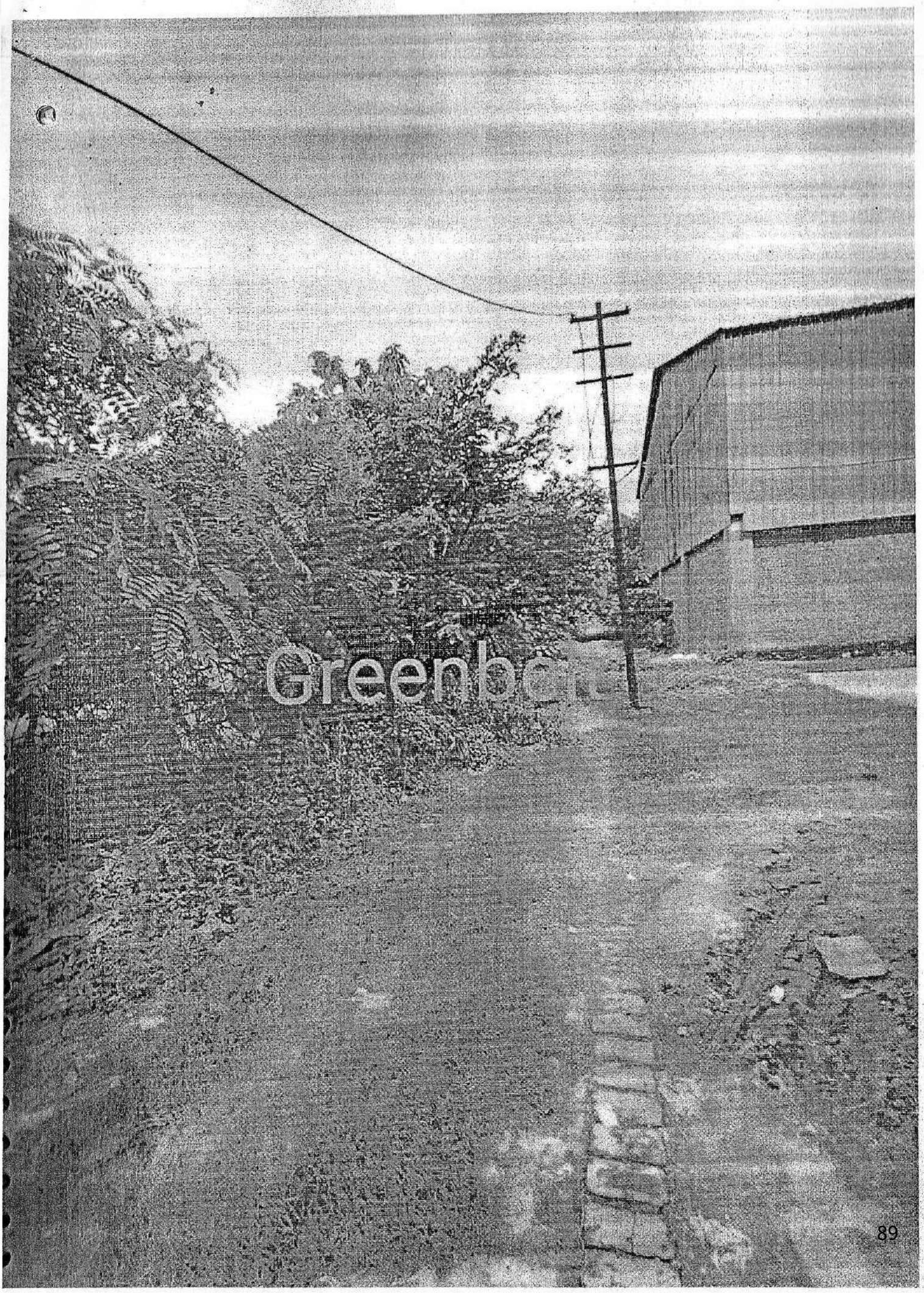
QUALITY TEST REPORT OF SAMPLE : Bio-enriched Organic Manure (62)

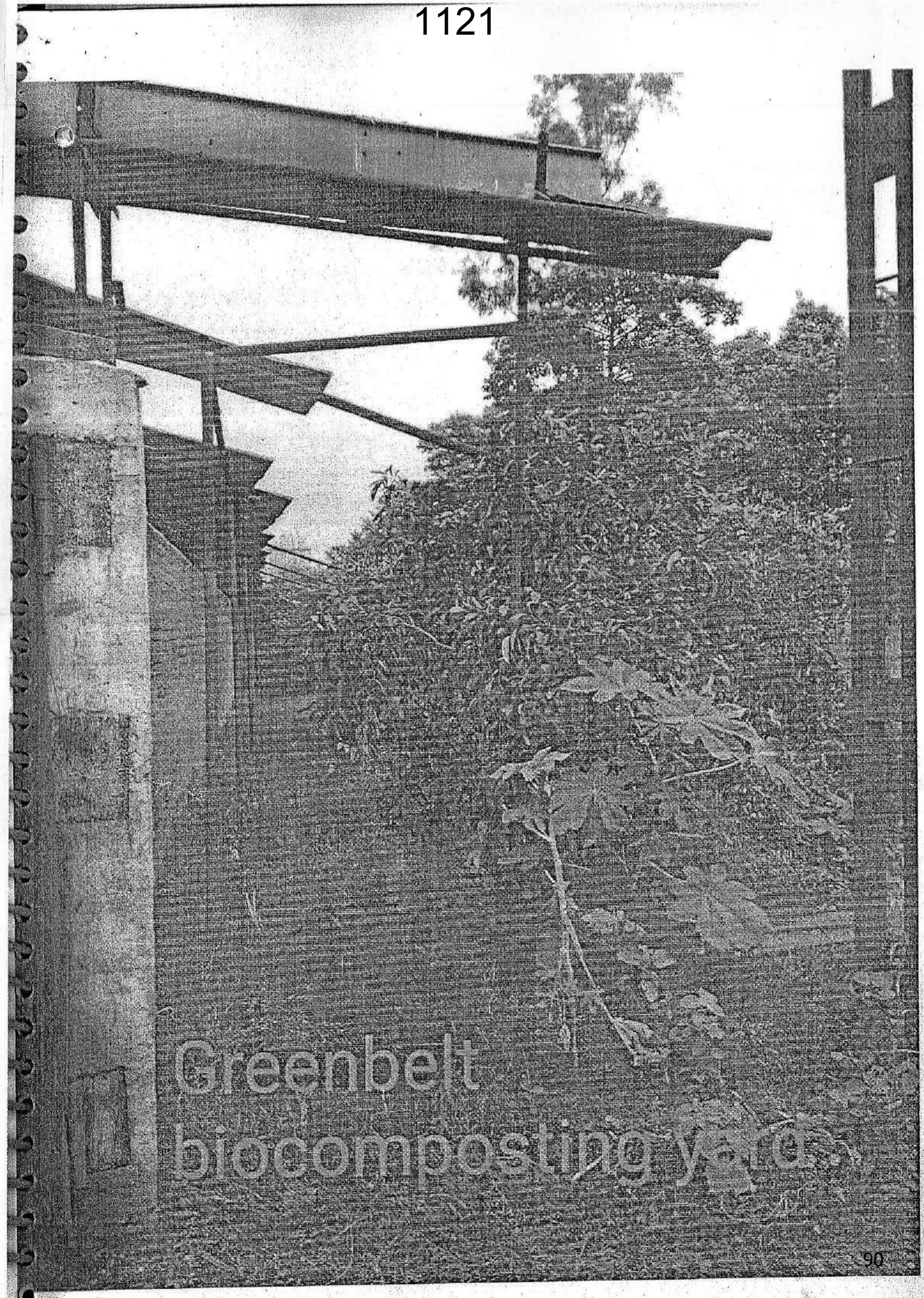
1.	Name of the sample sender/ fertilizer inspector	Chief Agriculture Officer Haridwar (UK)
2.	Name of the Organic fertilizer	Bio-enriched Organic Manure
3.	Date of sampling	20-12-2021
4.	Code no of the sample as indicated by inspector	JP-46
5.	Date of receipt of the sample at NCOF, Ghaziabad	26-12-2021

Sl No	Specification as per FCO	Composition as per analysis	Varition	Permissible Tolerance limit
1.	Moisture, Content	34%	Nill	30-40
2.	Colour	Black	Nill	Dark brown to black
3.	Odour	No foul odour	Nill	Absence of foul odour
4.	Particle size	As per standard	Nill	Minimum 90% material should pass through 4.0 mm IS sieve
5.	Total Viable Vount (N.P.K. AND Zn Bacteria) or (N and k Bacteria)	6.0×10^6	Nill	5.0×10^6 (within 3 months from the date of manufacture)
6.	Bulk Density (g/cm^3)	0.72	Nill	<1.0
7.	Total organic carbon, (% by weight)	16%	Nill	14.0 minimum
8.	Total Nitrogen (% by weight)	0.91%	Nill	0.8 minimum
9.	Total Phosphates (P_2O_5(% by weight)	0.92%	Nill	0.5 minimum
10.	Total Potash (K_2O % by weight)	1.1%	Nill	0.8 minimum
11	NPKnutrient- Total N,P_2O5 and K_2O nutrient	3.12	Nill	>3%
12.	C:N ratio	17.2	Nill	<18
13.	pH	6.9	Nill	6.5-8.0
14.	Conductivity as dsm-1	3.5	Nill	Not more than 4.0
15.	Heavy metal content,			(as mg/kg), maximum
a	Arsenic (as $AS2O_3$)	9.1	Nill	10
b	Cadmium(as Cd)	4.6		5.0
c	Chromium	47.0	Nill	50.00
d	Copper (as Cu)	268.0	Nill	300.00
e	Mercury (as Hg)	0.10	Nill	0.15
f	Nickel (as Ni)	44.0	Nill	50.0
g	Zinc (as Zn)	976.0	Nill	1000.00
h.	Lead (as Pb)	94.0	Nill	100.00

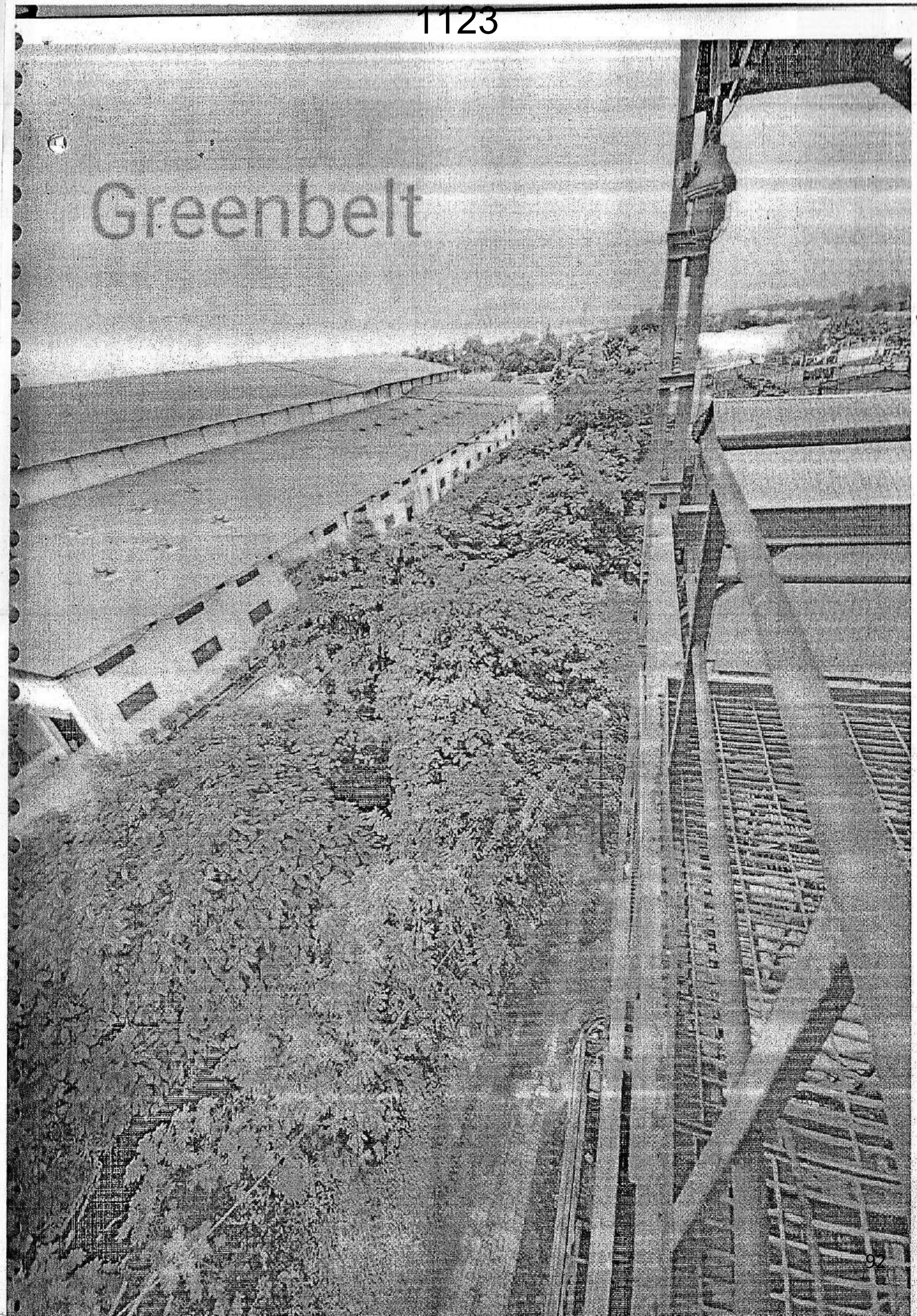
Result- The sample is Passed as per FCO.

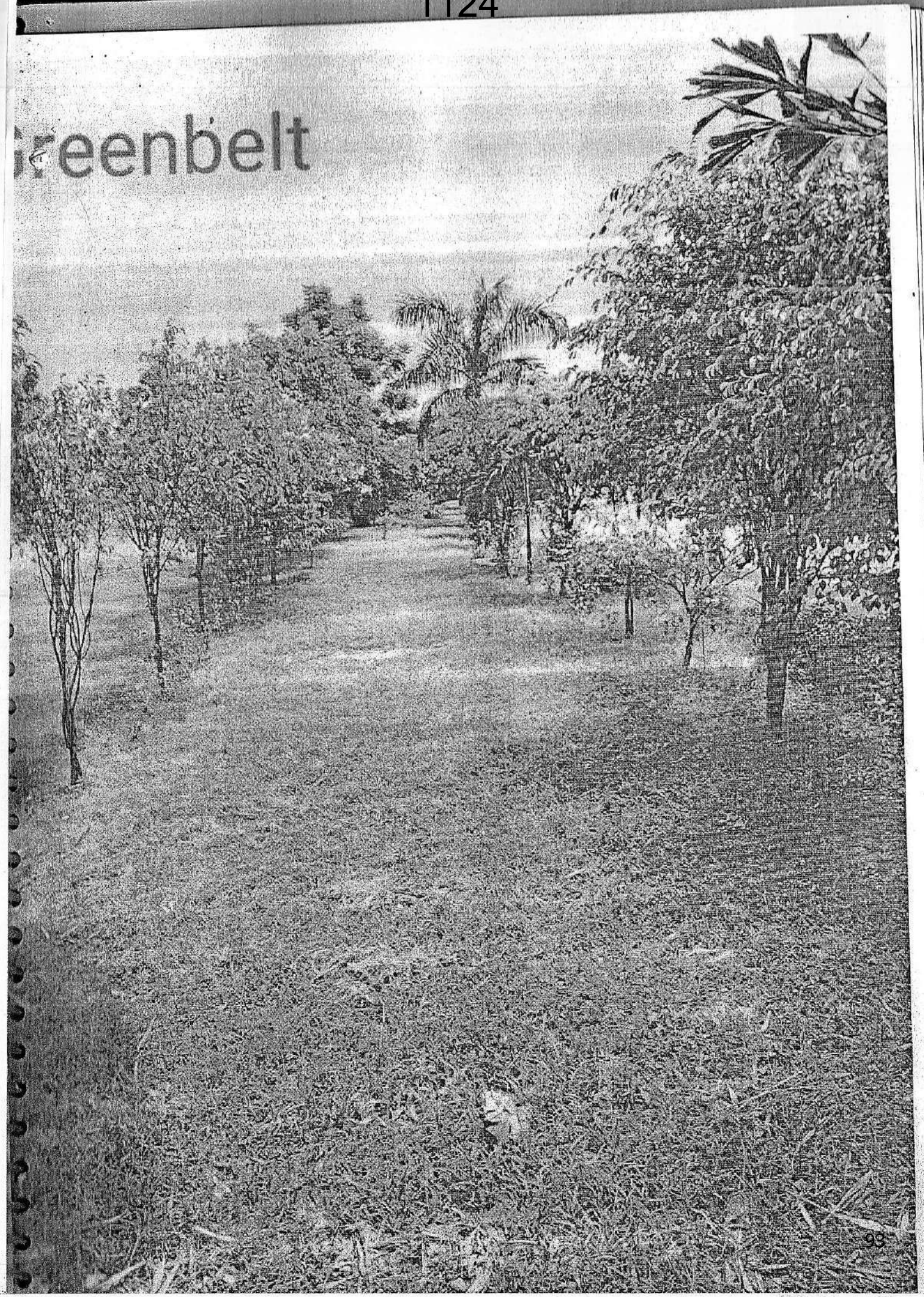
(Dr. A.K. Shukla)




Greenbelt
biocomposting


Greenbelt
bio composting yard


Greenbelt


reenbelt

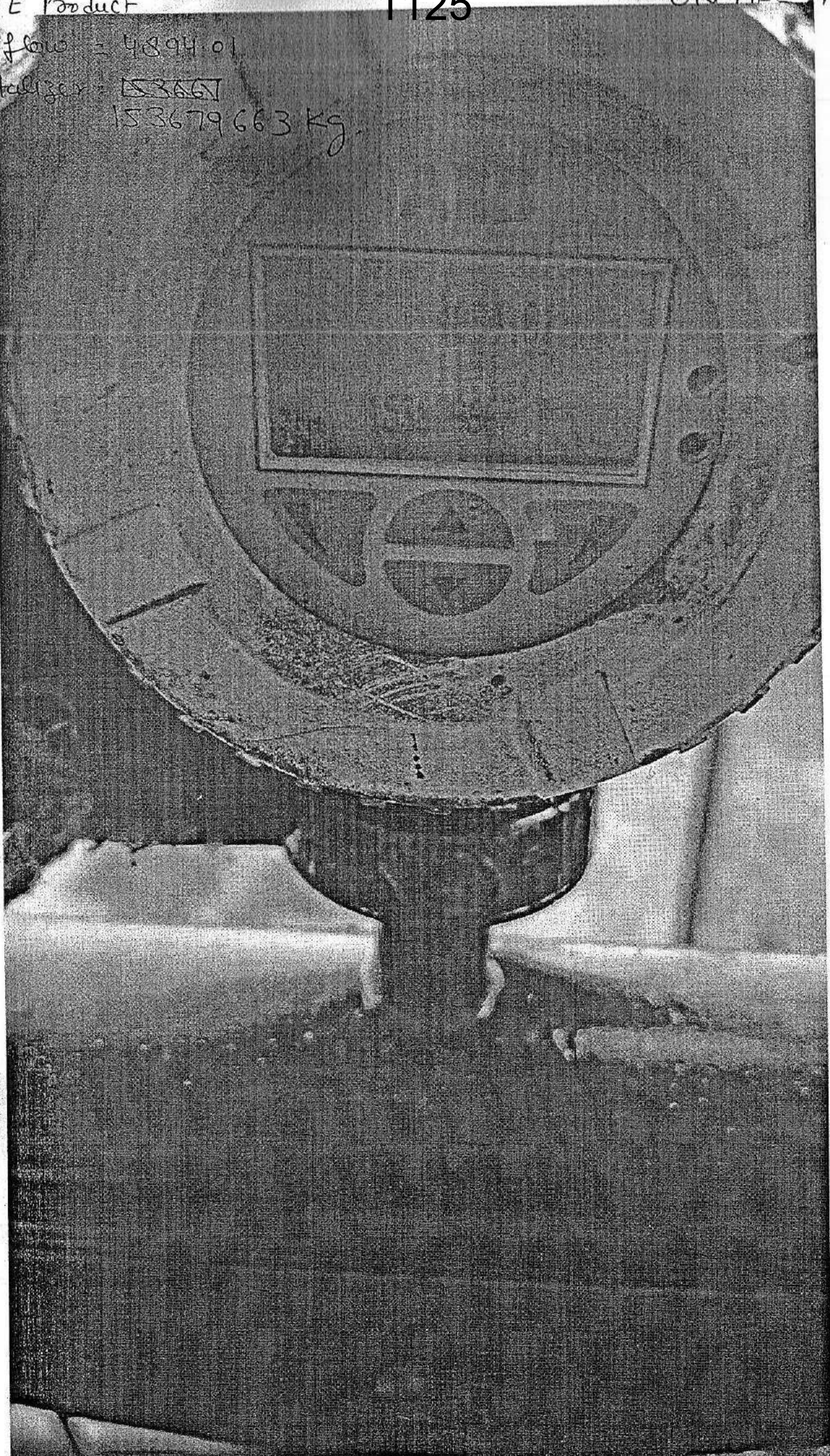
ld MEE Product

rrent flow = 4894.01

Totalizer : 153667

153679663 Kg.

Old MEE Product

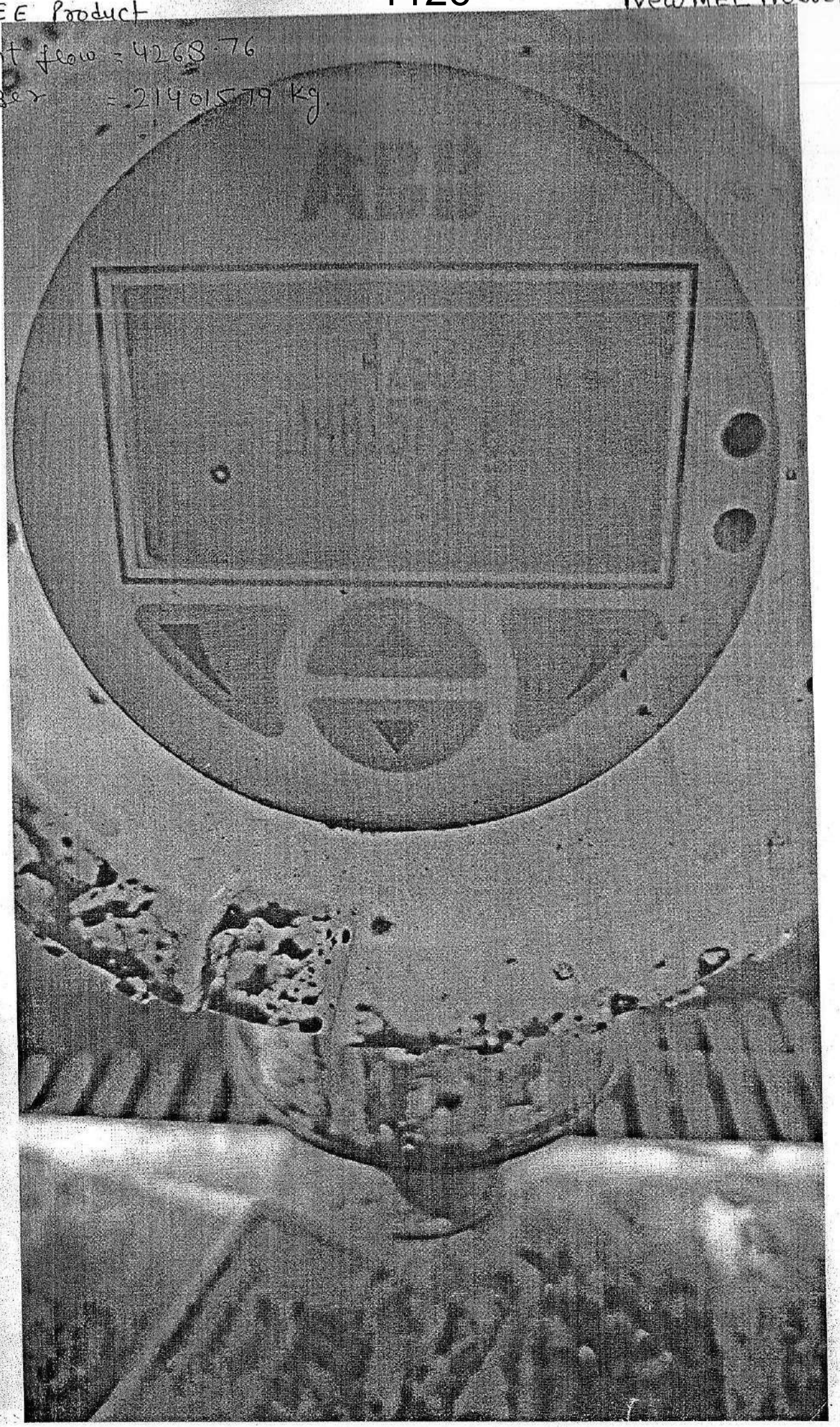


w MEE Product

urrent flow = 4268·76

talizer = 21401579 kg.

New MEE Product



CPV Inlet
Current flow = 19.474
Totalizer = 471009.5671 m3

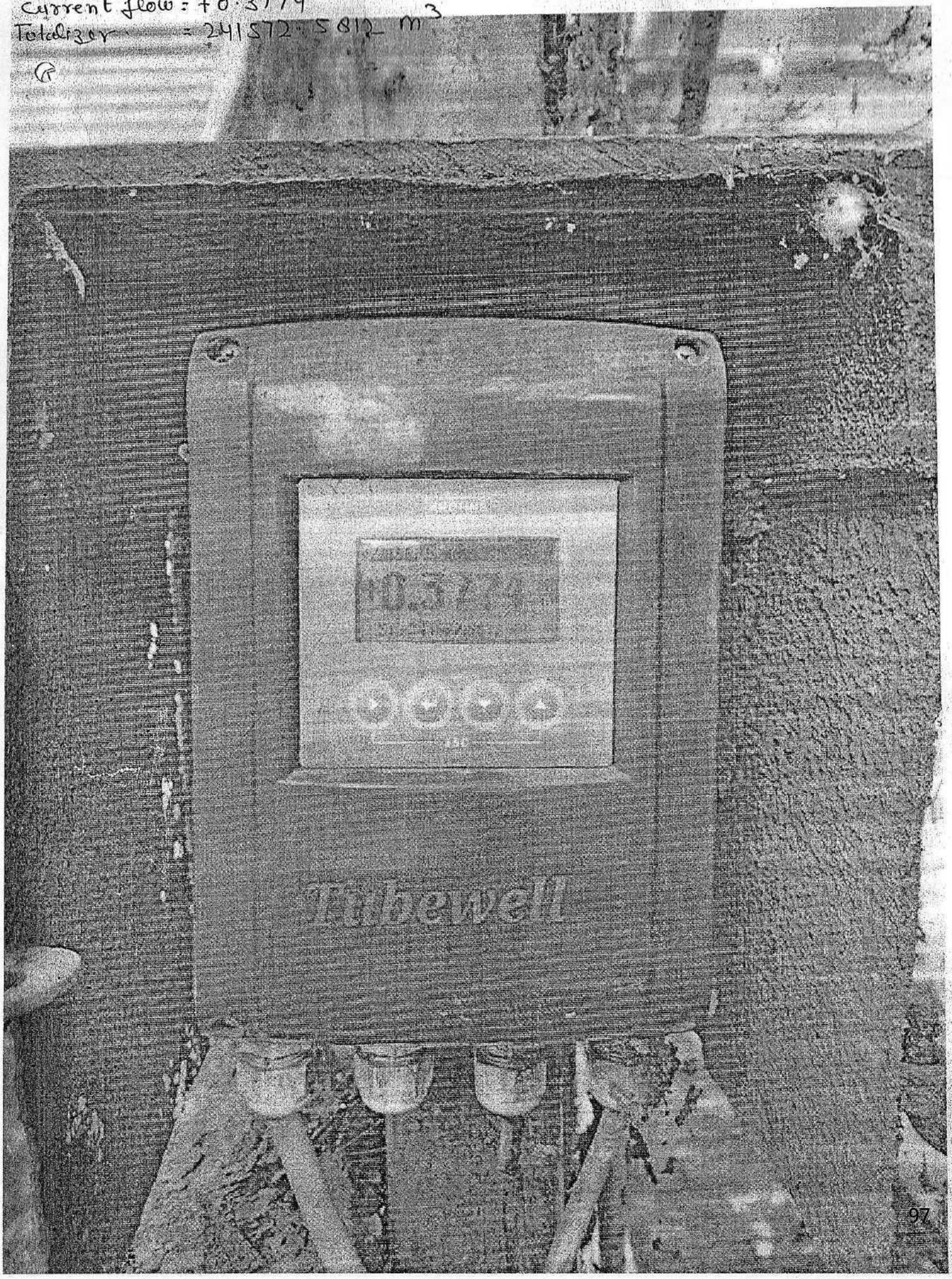
CPV Inlet

bewell

Tubewell

current flow : +0.3774

Totalizer = 241572.5812 m^3



1 MEE feed
rrent flow = 15163.00
talizer = 469711384 Kg

Old MEE feed

CPV outlet
Current flow = 28.4
Totalizer = 471017.932 m³

CPV outlet

ew MEE feed

rrent flow: 15496.07

fulizer = 71849928 kg

New MEE FEED

R.B.N.S. SUGAR MILL, LAKSAR (DISTILLERY DIVISION)

Date	1 Windrow			2 Windrow			3 Windrow			4 Windrow			5 Windrow		
	Temp	Moisture	Consumption	Temp	Moisture	Consumption	Temp	Moisture	Consumption	Temp	Moisture	Consumption	Temp	Moisture	Consumption
01/12/2023	69°C	48%	7.5	70°C	49%	7.0	70°C	50%	7.0	71°C	50%	7.0	70°C	51%	7.0
02/12/2023	70°C	49%	7.5	70°C	50%	7.0	69°C	51%	7.0	70°C	51%	7.0	70°C	52%	7.0
03/12/2023	71°C	51%	7.5	69°C	50%	7.0	70°C	51%	7.5	69°C	50%	7.5	70°C	51%	7.5
04/12/2023	72°C	50%	7.5	69°C	51%	7.0	69°C	50%	7.5	70°C	51%	7.5	71°C	50%	7.5
05/12/2023	71°C	50%	7.0	70°C	52%	7.5	70°C	51%	7.5	71°C	50%	7.0	70°C	51%	7.5
06/12/2023	70°C	51%	7.0	69°C	51%	7.5	69°C	50%	7.0	70°C	51%	7.0	70°C	50%	7.5
07/12/2023	70°C	50%	7.0	69°C	50%	7.5	70°C	50%	7.0	71°C	50%	7.0	70°C	51%	7.0
08/12/2023	71°C	51%	7.0	70°C	50%		71°C	50%		70°C	50%		71°C	50%	
09/12/2023	70°C	50%		71°C	51%		70°C	50%		70°C	51%		70°C	51%	
10/12/2023	71°C	51%		70°C	50%		70°C	51%		71°C	50%		70°C	50%	
11/12/2023	70°C	50%		70°C	50%		70°C	51%		70°C	50%		70°C	50%	
12/12/2023	69°C	50%		69°C	50%		71°C	50%		69°C	50%		69°C	51%	
13/12/2023	70°C	51%		70°C	51%		70°C	51%		70°C	51%		70°C	50°C	
14/12/2023	70°C	50%		70°C	49%		70°C	48°C		70°C	47%		70°C	51%	
15/12/2023	71°C	49%	7.0	70°C	48%	7.5	70°C	47%	7.0	69°C	48%	7.5	69°C	50%	7.5
16/12/2023	70°C	47%	7.0	70°C	47%	7.5	69°C	48%	7.0	70°C	49%	7.0	70°C	51%	7.5
17/12/2023	69°C	46%	7.0	70°C	48%	7.5	70°C	50%	7.0	70°C	51%	7.5	70°C	50%	7.5
18/12/2023	71°C	48%	7.5	71°C	50%	7.0	71°C	52%	7.5	71°C	49%	7.0	69°C	52%	7.5
19/12/2023	70°C	44%	7.0	70°C	49%	7.5	70°C	51%	7.0	70°C	50%	7.0	70°C	50%	7.0

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

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MST OF THE MONTH OF NOV-23

Opening Balance of Molasses	=	2214
Molasses Consume	=	25684
Molasses Distilled	=	22258
closing Balance of Molasses	=	5640
opening Balance of wash	=	465626
Wash Made	=	6970646
Wash Distilled	=	5881602
closing Balance of wash	=	1504670
Production in B.L	=	666295.30
Production in A.L	=	656942.90
Recovery in B.L	=	29.94
Recovery in A.L	=	29.51

प्रभारी अधिकारी अधिकारी
लकसर आसवनी
केरिडार

Manish Rathi
AGM (Distillery)
RBNS Sugar Mills Laksar

ETP VALIDATION REPORT OF SUGAR UNIT
चीनी इकाई की ईटीपी सत्यापन रिपोर्ट

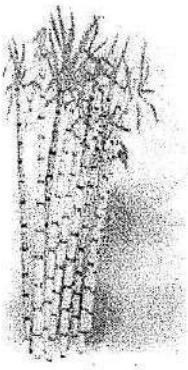
(During Season 2023-24)
(वर्ष 2023-24)

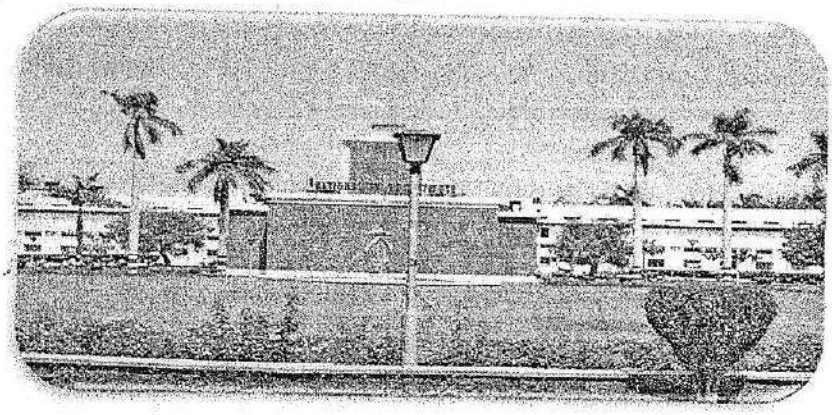
FOR

M/s Rai Bahadur Narain Singh Sugar Mills limited. Unit- Laksar
District-Haridwar
(Uttarakhand)-247663

मेसर्स राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड इकाई- लक्सर
जिला-हरिद्वार
(उत्तराखंड)-247663

PREPARED BY:
निर्मित द्वारा :





NATIONAL SUGAR INSTITUTE
राष्ट्रीय शर्करा संस्थान
Government of India
भारत सरकार
Ministry of Consumer Affairs, Food & Public Distribution
उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण
Department of Food & Public Distribution
खाद्य एवं सार्वजनिक वितरण विभाग
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कानपुर, 208017 (उ.प्र.) भारत
Ph. +91-512-2570730, 2570273
Fax. +91-512-2570247

VISIT REPORT SUGAR FACTORY DURING SEASON 2023-24

TO ASSESS THE PERFORMANCE OF EFFLUENT TREATMENT PLANT

1. GENERAL INFORMATION

1	Name and address of the factory	M/s Rai Bahadur Narain Singh Sugar Mills Ltd., Laksar, Distt. Haridwar	
2	License capacity of sugar factory (TCD)	10,000 TCD, Plantation White Sugar	
3	Average actual crush rate (TCD)	7800 TCD	
4	Co-generation plant capacity (MW)	29.6 MW	
5	ETP installed capacity (KLPD)	2500 KLPD	
6	Period of visit	19.12.2023 to 20.12.2023	
7	NSI officials visited	Designation	Contact No & e-mail
	1. Vivek Pratap Singh	J.T.O (Sugar Technology)	07895755501 vivek83nsi@gmail.com
	2.Mohit Kumar	Sr. Technical Assistant	09451839769 Mahi.chauhan01@gmail.com
8	Factory officials interacted	Designation	Contact No & e-mail
	1. Sh. S.P Singh	General Manager	7830778880 edprbns@yahoo.com
	2.Sh. Rambir Singh	Sr. DGM (P)	8077757035

2. OPERATIONAL INFORMATION

S.NO.	PARTICULAR	STATUS/ QUANTITY	REMARK
1	**Fresh water abstraction**		
	a. No & capacity of bore well	01 nos., 1x 180 m^3/hr	
	b. Installation of flow meters	Yes	
	c. Recording & maintaining of log books of water abstraction	Yes,	
	d. Measurement facility of fresh water used in sugar plant & maintaining of log books	Yes,	16.25 m^3 /hr
	e. Measurement facility of fresh water used at co-generation & maintaining of log books	Yes	
	f. Measurement facility of fresh water used for human needs, residential buildings & maintaining of log books	Yes,	
	(photocopy of log books to be enclosed)	Average fresh water consumption : 50 litre/ton of cane @7800 TCD crush rate	**Annexure 1**
2	**Measurement of Cold water usage**		
	a. Power turbine	Yes,	565.00 m^3/hr
	b. Fibrizer & other cane preparatory devices	Yes,	
	c. Mills & drives	Yes,	
	d. DM/RO plant at boilers	Yes,	Records not provided
	f. SO_2 gas cooling	Yes,	20 m^3/hr
	g. B & C massecuites cooling	No	
	(photocopy of log books to be enclosed)		**Annexure 2**
3	**Measurement of hot water usage**		
	a. Imbibition water at mills	Yes,	130 m^3/hr
	b. Filter cake wash water	Yes,	16.6 m^3/hr
	c. Pan boiling, molasses conditioning	Yes,	15 m^3/hr
	d. Wash water at B & C centrifugal machine	Yes,	18.75 m^3/hr
	e. Wash water at A centrifugal machine	Yes,	15.40 m^3/hr
	(photocopy of log books to be enclosed)		**Annexure 3**
4	**Measurement of effluent generation**		
	a. From mill house	No separate flow meter available	
	b. From boiling house		
	c. From steam generation		

	d. Spray pond/ Cooling tower over flow (Treated Separate in SRS System)	Magnetic flow meter	8.5 m^3/hr
	e. Gross effluent generation at ETP inlet	Ultrasonic V – notch flow meter	48 m^3/hr
	(photocopy of log books to be enclosed)		**Annexure 4**
5	**Cooling arrangement & recirculation of cooling water**		
	a. at Power turbine	Yes,	Arrangement of cooling of recirculation water is being done by the spraying the water through cooling tower 500 m^3/hr in cold water UGR's (250 +625 m^3).
	b. at Mill drives & mill bearings	Yes	
	c. . at Fibrizer & other cane preparatory devices	Yes	
	d. at SO_2 gas coolers	Yes,	Separate 02 no.FRP cooling tower of capacity 50m^3/hr installed in series in 500 m^3 other cold water UGR.
	e. at B & C Massecuite cooling	Yes,	
	f. Surplus condensate	Yes,	
6	Construction of small pits near various pumps to collect gland cooling water for recirculation	No	
7	Construction of Hazardous tanks of adequate capacity to collect wash water generated during chemical/ mechanical cleaning of evaporators and discharging it in a controlled manner	No	
8	Installation of CPU (Condensate Polishing Unit) and circulation of polished condensate to co-generation plant cooling towers as a makeup water for more than 45kg/cm^2 working pressure boilers and to other purposes.	No	
10	Closed loop hot and cold water circulation systems	Yes	
11	Sulphate removal system installed for spray pond/ process CT over flow. (system details with flow diagram to be enclosed	Yes	Drawing attached.

12	**Retention/contact time in various units of ETP**	48.00 m^3/hr @ 7800 TCD , i.e 148 litres/ton of cane@ 7800 TCD	61.66 m^3/hr, i.e 148 litres/ton of cane@ 10000 TCD	Remarks
	a. Bar screen chamber/Skimmer	No bar screen chamber		
	b. Oil & grease trap chamber(2x3x5)=30 m^3	37 min	30 min	Inadequate
	c. Equalization tank without aeration (13x11x3)=429 m^3	8 Hrs.	7 Hrs	Inadequate (Aeration not provided)
	d. pH correction tank	No separate pH correction tank available.		
	e. Primary clarifier Dia.=12 m & depth=3.9 m, Volume=440 m^3	9 hrs.	7 hrs	Adequate
	f. Aeration tank 31x16x3=1488 m^3, with 04 no's surface aerator.	30 hrs.	24 hrs	Inadequate (Diffused aeration not provided)
	g. Secondary clarifier Dia,=16m & depth=3.9 m, volume=783	16 hrs.	12 hrs	Adequate
	h. Multi grade filter, Dia. =2m, H=2m	15 $m^3/m^2/hr$	19.9 $m^3/m^2/hr$	Inadequate
	i. Activated carbon filter Dai=2m,H=2m	15 $m^3/m^2/hr$	19.9 $m^3/m^2/hr$	Inadequate
	j. Sludge drying bed	0.06 m^3/tch	0.06 m^3/tch	Adequate

13	**ETP Analysis (performance parameters), average value**	**As per record**	**As per sample taken during the visit**
A	**ETP Inlet**		
	a. Effluent flow rate (m^3/hr)	48 m^3/hr i.e. 148 liters /ton of cane at Avg 7800 TCD.	47.5 m^3/hr
	b. pH	8.5	7.8
	c. COD (mg/L)	250	350
	d. BOD (mg/L)	130	150
	e. TSS (mg/L)	240	310
	f. TDS (mg/L)	450	560
B	**ETP Outlet**		
	a. Treated effluent flow rate (m^3/hr)	45.4 m^3/hr	44.2 m^3/hr
	b. pH	7.5	7.1
	c. COD (mg/L)	88	120
	d. BOD (mg/L)	15	29
	e. TSS (mg/L)	13	22
	f. TDS (mg/L)	350	410
C	**ETP Analysis (other parameters), average value**		
	a. MLSS (mg/L)	3000	2000
	b. DO (mg/L)	1.8	2.5

D	**Sulphate removal system analysis**		
	Inlet		
	a. Effluent flow rate((m^3/hr)	09	8 m^3/hr
	b. Sulphur (mg/L)	120	520
	outlet		
	a. Effluent flow rate((m^3/hr)	8.5	7.9 m^3/hr
	b. Sulphur (mg/L)	85	390
14	**Storage of treated effluent**		
	a. No & size of lagoons	**Not available**	
	b. Lagoon type- permeable/impermeable	**NA**	
15	**Recirculation of treated effluent in sugar plant**		
	consumption points	**Quantity consumed**	**Measured/Estimated**
	a. Farmers & Horticulture	No	Not Measured
	b. Molasses tank cooling	Yes	
	c. Makeup cooling tower	Yes	
16	**Operation and maintenance staff of ETP (shift wise)**		
	Name & designation	**Experience**	**Remark**
	1. Bhuvnesh Kumar 2. Dinesh kumar 3. Ravindra Kumar 4. Janeshwar 5. Indrajeet Shah 6. Manoj Kumar 7. Mohit Kumar 8. Anurag Kumar 04 No's	17 years 16 years 10 years 10 years 06 years 08 years 08 years 05 years	Dy. Manager Chemist Chemist Chemist Operator Operator Operator Operator Helpers
		STATUS	**REMARK**
18	**Analytical facility (laboratory)**	No	
19	**Adoption of rainwater harvesting system**	No	
20	**Dry cleaning of factory floors etc. using bagasse**	Yes,	In boiling house

3. OBSERVATIONS AND RECOMMENDATIONS:

1. Although the factory keeps track of the multiple log books correctly, they should be printed in the specified format.
2. At ETP, the bar screen chamber is not available. The same needs to be provided.
3. A well-designed separate pH correction tank and diffused aeration in an equalization tank may be provided at the ETP.

4. For increased efficiency in the ETP, a diffused aeration system may be installed in place of the surface aerators in the aeration tank.
5. The oil and grease removal chambers, equalization, Aeration tank & tertiary treatment (MGF/ACF) unit of the ETP are found to be insufficient capacity, the other ETP units have sufficient capacity at both the running and licensed capacities while taking into account the effluent generation rate of 148 liters/ton of cane.
6. The factory has implemented a sulphate removal system (separate from ETP). A satisfactory system operation was observed.
7. Installation a hazardous tank in the evaporator station with a sufficient capacity for chemical washing collection is recommended.
8. At the ETP site, an analysis laboratory for ETP effluents should be constructed.
9. The plant needs to design an irrigation strategy for utilization of treated effluent and to install a rainwater collection system.
10. The quantity and quality of treated effluent was found with in the norms of CPCB. However, for the proper measurement of total effluent should be measured through the digital volumetric flow meter instead of v-notch.
11. The calibration of all the flow meters and OCEMS should be properly carried out and recorded.

4. DOCUMENTS ATTACHED

1. DMR for period from 03.12.2023 to 18.12.2023.
2. Photocopy of data recorded on log books of fresh water abstraction and consumption.
3. Recorded Analysis Report of ETP & sulphate removal system operational parameters carried out by the factory.
4. OCEMS recorded data e.g. flow rate, pH, COD, BOD, TSS etc. sent on CPCB server during the visit.
5. Spray pond / process CT over flow treatment process details
6. ETP details with flow diagram.
7. Water balance calculation submitted by the factory

Vivek 23/01/2024

(Vivek Pratap Singh)
Junior Technical Officer (Sugar Technology)

NATIONAL SUGAR INSTITUTE
MINISTRY OF CONSUMER AFFAIRS & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD & PUBLIC DISTRIBUTION
KANPUR

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar ANX-2 1

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M^3	Total Water Consume in M^3	Remarks
15/11/23	928024	928362	338	928362	
16/11/23	928362	928706	344	928706	
17/11/23	928706	929042	336	929042	
18/11/23	929042	929377	335	929377	
19/11/23	929377	929721	344	929721	
20/11/23	929721	930066	345	930066	
21/11/23	930066	930398	332	930398	
22/11/23	930398	930746	348	930746	
23/11/23	930746	931086	340	931086	
24/11/23	931086	931433	347	931433	
25/11/23	931433	931783	350	931783	
26/11/23	931783	932137	354	932137	
27/11/23	932137	932477	340	932477	

Sr. Manager WR

1141

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R.B.N.S. Sugar Mills, Laksar Distt. Haridwar

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M^3	Total Water Consume in M^3	Remarks
28/11/23	932477	932867	390	932867	
29/11/23	932867	933249	382	933249	
30/11/23	933249	933646	397	933646	
01/12/23	933646	934044	398	934044	
02/12/23	934044	934438	394	934438	
03/12/23	934438	934821	383	934821	
04/12/23	934821	935211	390	935211	
05/12/23	935211	935599	388	935599	
06/12/23	935599	935994	395	935994	
07/12/23	935994	936369	395	936369	
08/12/23	936369	936777	388	936777	
09/12/23	936777	937172	395	937172	
10/12/23	937172	937570	398	937570	

Sr. Manager WR

11142

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M^3	Total Water Consume in M^3	Remarks
11/12/23	937570	937966	396	937966	
12/12/23	937966	938354	388	938354	
13/12/23	938354	938800	446	938800	
14/12/23	938800	939230	430	939230	
15/12/23	939230	939628	398	939628	
16/12/23	939628	940016	388	940016	
17/12/23	940016	940408	392	940408	
18/12/23	940408	940797	389	940797	

Sr. Manager WT

1143

F12

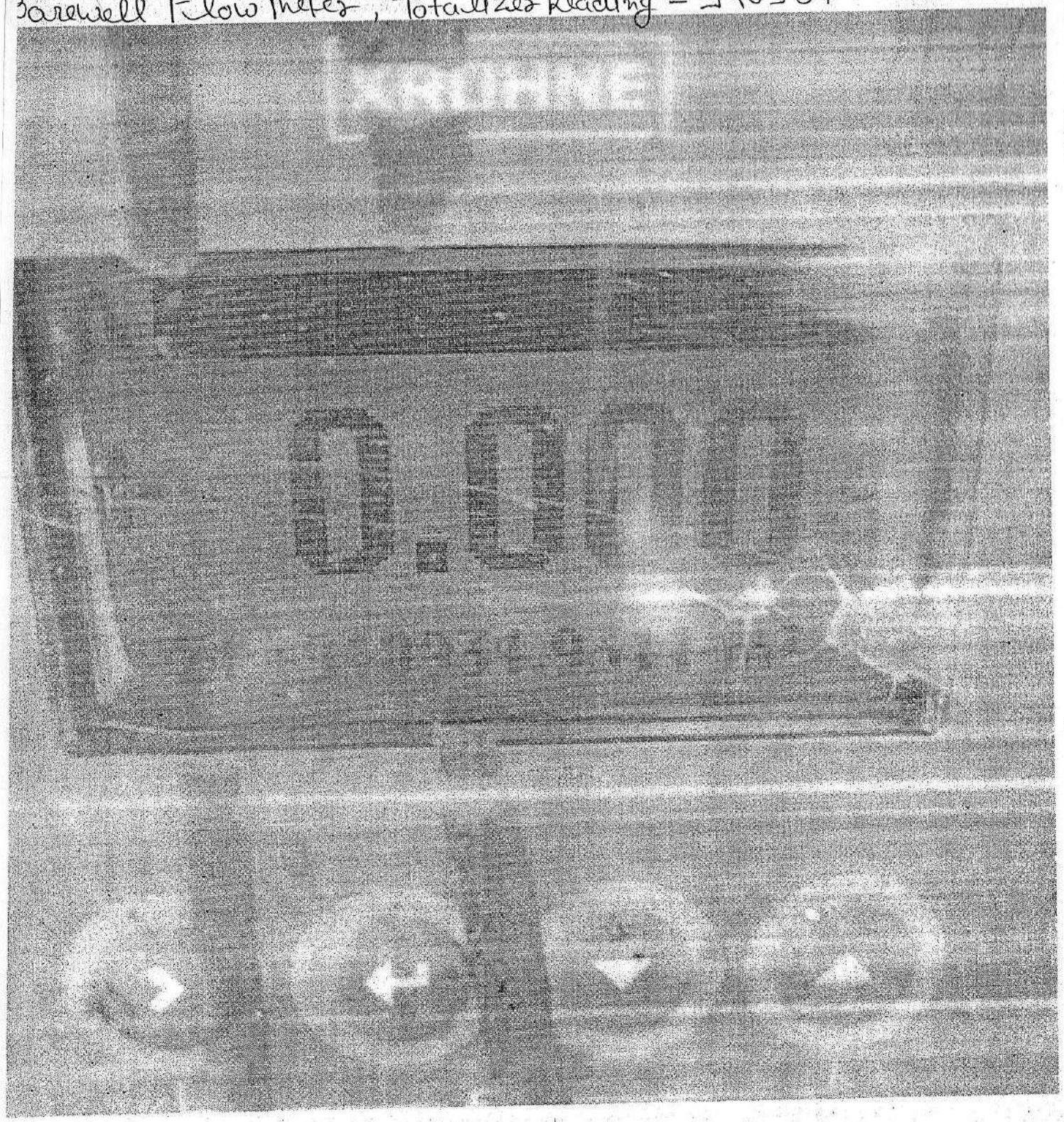
Tube Well Water Distribution

Date	Total Water (TPD)	Distillery & Bottling (TPD)	Residential (TPD)	Cleaning (TPD)	Boiler (TPD)	For Human & Other Uses in Sugar Mills (TPD)
01/12/23	398	14	38	65	244	37
02/12/23	394	13	40	60	241	40
03/12/23	383	12	41	60	238	32
04/12/23	390	12	40	63	240	35
05/12/23	388	12	39	62	240	35
06/12/23	395	13	40	68	242	32
07/12/23	395	14	37	64	242	36
08/12/23	388	12	42	62	238	34
09/12/23	395	13	41	63	242	36
10/12/23	398	14	40	65	240	39

Tube Well Water Distribution

Date	Total Water	Distillery & Bottling	Residential	Cleaning	Boiler	For Humans & other Uses in sugar mills
	(TPD)	(TPD)	(TPD)	(TPD)	(TPD)	(TPD)
1/12/23	396	14	41	64	240	37
2/12/23	388	12	42	62	240	32
3/12/23	446	15	40	90	250	51
4/12/23	430	12	41	84	245	48
5/12/23	398	12	38	68	240	40
6/12/23	388	12	38	63	239	36
7/12/23	392	12	37	67	240	36

Barnwell Flow Meter, Totalizer Reading – 940934



TEST REPORT

South Asia

Test Report No. : GGN/F(C/M)/23/008695
Dated 2023-05-31

Issued To	:	**Rai Bahadur Narain Singh Sugar Mills Ltd.** **RBNS Sugar Mill,** **Haridwar Road, Laksar,** **Haridwar - 247663,** **Uttarakhand, India.**
Attention	:	Mr. M.P. Singh,
Customer Ref. No.	:	Test Request Form, Dated 2023-05-23
Sample Particulars		
Sample Name	:	Raw Water
Sample No.	:	GGN/F(C/M)/23/008695
Batch No. / Lot No. / Mfg. Date / Best Before Date	:	Not Available
Sample Package / Quantity	:	Sterilized PET Bottle / 1 Ltr X 3 No's + 5 Ltr X 2 No's | Pet Bottle:- 5 Ltr. X 2 No's + 1 Ltr.
Sampled by	:	Representative of TUV SUD South Asia Pvt. Ltd. (Mr. Prahlad)
Sampling Location	:	Borewell No. 1 at RBNS Sugar Mill Haridwar Road, Laksar Haridwar - 247663, Uttarakhand, India. | Sampling Date and Time:- 23.05.2023 & 04:30 pm to 05:10 pm.
Sampling Protocol	:	LAB_P_SOP_42
Sample Condition	:	Received in Controlled Condition
Date of Sample Receipt	:	Received on 2023-05-24
Date of Analysis	:	2023-05-25
Date of Completion	:	2023-05-30

TEST REPORT

ULR-TC578723200008955F
Test Report No. : GGN/F(C/M)/23/008695
Dated 2023-05-31

TC-5787

South Asia

Test Results - Accredited Parameters

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
	Analytical :				
	Water- IS 10500-2012 (Residues)				
1	Dibromochloromethane, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.1	No relaxation	LAB_P_SOP_280
2	Bromodichloromethane, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.06	No relaxation	LAB_P_SOP_280
3	Bromoform, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.1	No relaxation	LAB_P_SOP_280
4	Alachlor, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.02	No relaxation	LAB_P_SOP_46
5	Chloroform, mg/L	Not Detected (LOQ - 0.01 mg/L)	Max 0.2	No relaxation	LAB_P_SOP_280
6	Malathion, mg/l	Not Detected (LOQ - 0.00001 mg/L)	Max 0.19	No relaxation	LAB_P_SOP_46
7	Dieldrin, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00003	No relaxation	LAB_P_SOP_46
8	Alpha HCH, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00001	No relaxation	LAB_P_SOP_46
9	Atrazine, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
10	Aldrin, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00003	No relaxation	LAB_P_SOP_46
11	Endosulfan (alpha, beta, and sulphate), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0004	No relaxation	LAB_P_SOP_46

Laboratory:
TUV SUD South Asia Pvt. Ltd.
Plot No.373, Udyog Vihar Phase-II,
Gurugram-122016,Haryana.

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ControlNo:15390250.250523.035

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TEST REPORT

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South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
12	Ethion, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.003	No relaxation	LAB_P_SOP_46
13	2,4- Dichlorophenoxyacetic acid, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.03	No relaxation	LAB_P_SOP_46
14	DDT (o, p and p, p – Isomers of DDT,DDE and DDD), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.001	No relaxation	LAB_P_SOP_46
15	Chlorpyriphos, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.03	No relaxation	LAB_P_SOP_46
16	Delta HCH, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00004	No relaxation	LAB_P_SOP_46
17	Beta HCH; mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.00004	No relaxation	LAB_P_SOP_46
18	Butachlor, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.125	No relaxation	LAB_P_SOP_46
19	Polynuclear aromatic hydrocarbons (as PAH), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0001	No relaxation	LAB_P_SOP_46
20	Phorate, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
21	Polychlorinated biphenyls, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0005	No relaxation	LAB_P_SOP_46
22	Methyl parathion, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.0003	No relaxation	LAB_P_SOP_46

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S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
23	Monocrotophos, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.001	No relaxation	LAB_P_SOP_46
24	Gamma — HCH (Lindane), mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.002	No relaxation	LAB_P_SOP_46
25	Isoproturon, mg/L	Not Detected (LOQ - 0.00001 mg/L)	Max 0.009	No relaxation	LAB_P_SOP_46
	Water- IS 10500-2012 (Metals & Minerals)		**Metals & Minerals :**		
26	Aluminium (as Al), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.03	Max 0.2	APHA 24th Edition 2023
27	Barium (as Ba), mg/L	0.291	Max 0.7	No relaxation	APHA 24th Edition 2023
28	Zinc (as Zn), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 5	Max 15	APHA 24th Edition 2023
29	Cadmium (as Cd), mg/L	Below Limit of Quantification (LOQ - 0.003 mg/L)	Max 0.003	No relaxation	APHA 24th Edition 2023
30	Selenium (as Se), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.01	No relaxation	APHA 24th Edition 2023
1	Silver (as Ag), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.1	No relaxation	APHA 24th Edition 2023
	Iron (as Fe), mg/L	0.388	Max 1.0	No relaxation	APHA 24th Edition 2023
	Manganese (as Mn), mg/L	0.018	Max 0.1	Max 0.3	APHA 24th Edition 2023

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TC-5787

South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
34	Boron (as B), mg/L	Below Limit of Quantification (LOQ - 0.03 mg/L)	Max 0.5	Max 1.0	APHA 24th Edition 2023
35	Copper (as Cu), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	Max 1.5	APHA 24th Edition 2023
36	Uranium as U, mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.03	No relaxation	LAB _P_SOP_352
37	Total arsenic (as As), mg/L	0.020	Max 0.01	No relaxation	APHA 24th Edition 2023
38	Total chromium (as Cr), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	No relaxation	APHA 24th Edition 2023
39	Molybdenum (as Mo), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.07	No relaxation	APHA 24th Edition 2023
40	Nickel (as Ni), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.02	No relaxation	APHA 24th Edition 2023
41	Lead (as Pb), mg/L	Below Limit of Quantification (LOQ - 0.005 mg/L)	Max 0.01	No relaxation	APHA 24th Edition 2023
42	Mercury (as Hg), mg/L	Below Limit of Quantification (LOQ - 0.001 mg/L)	Max 0.001	No relaxation	APHA 24th Edition 2023
	Microbiology :				
43	MS2 (Viruses),/1000ml	Absent	Absent	Absent	USEPA 1602 :2001
	Water- IS 10500-2012 (Chemical)				
44	Colour, (Hazen Units)	< 1.0	Max 5	Max 15	IS 3025 (Part 4) : 2021
45	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (Part 5) : 2018

TEST REPORT

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TC-5787

South Asia

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
46	pH value,@ 25°C	7.59	6.5-8.5	No relaxation	IS:3025 (Part-11) : 2022
47	Taste	^	Agreeable	Agreeable	IS 3025 (Part 8) : 1984
48	Turbidity, NTU	Below Limit of Quantification (LOQ - 1.0 NTU)	Max 1	Max 5	IS 3025 (Part 10) : 1984
49	Total dissolved solids, mg/L	564.0	Max 500	Max 2000	IS 3025 Part 16:2023
50	Ammonia (as total ammonia-N), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 0.5	No relaxation	IS 3025 (P-34): 1988 by Colourimetric Method
51	Anionic detergents (as MBAS), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 0.2	Max 1.0	Annexure K of IS 13428: 2005
52	Calcium (as Ca), mg/L	94.02	Max 75	Max 200	IS 3025: Part 40 : 1991
53	Chloramines (as Cl_2), mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 4	No relaxation	IS 3025(P-26) : 2021
54	Chloride (as Cl), mg/L	24.72	Max 250	Max 1000	IS 3025 (Part 32) : 1988 clause 2.0 (By Argentometric Method)
55	Fluoride (as F), mg/L	1.17	Max 1.0	Max 1.5	APHA 24th Edition-2023 4500 F-D
56	Free residual chlorine, mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Min 0.2	Min 1.0	IS 3025 (Part 26) : 2021
57	Magnesium, mg/L	43.48	Max 30	Max 100	IS 3025 (Part 46) : 1994
58	Mineral oil ,mg/L	Below Limit of Quantification (LOQ - 0.1 mg/L)	Max 1.0	No relaxation	IS 3025 : Part 39 : 2021
59	Nitrate (as NO3), mg/L	Below Limit of Quantification (LOQ - 1.0 mg/L)	Max 45	No relaxation	IS 3025 (Part 34) : 1988 Chromotropic acid method.

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S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
60	Phenolic compounds (as C6 H5 OH), mg/L	Below Limit of Quantification (LOQ - 0.001 mg/L)	Max 0.001	Max 0.002	IS 3025 : Part 43 : Sec 1 : 2022
61	Sulphate (as SO4), mg/L	63.0	Max 200	Max 400	IS 3025 : Part 24 : Sec 1 : 2022 (By Turbidity Method)
62	Sulphide (as H2 S), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max 0.05	No relaxation	IS : 3025 (Part 29) - 1996 by clause 3 . Methylene Blue Method
63	Total alkalinity as calcium Carbonate, mg/L	427.41	Max 200	Max 600	IS 3025 (Part 23) : 1986
64	Total Hardness (as CaCO3), mg/L	413.83	Max 200	Max 600	IS 3025 (Part 21) : 2009
65	Cyanide (as CN), mg/L	Below Limit of Quantification (LOQ - 0.01 mg/L)	Max, 0.05	No relaxation	APHA 24th Edition-2023 4500 CN-E
	Water- IS 10500-2012 (Microbiology)				
66	Coliform Count/100 ml	Absent	Absent	Absent	IS : 15185 : 2016
67	E.Coli/Thermotolerant Coliform Bacteria/100 ml	Absent	Absent	Absent	IS : 15185 : 2016

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TEST REPORT

Test Report No. : GGN/F(C/M)/23/008695
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South Asia

Test Results - Non-Accredited Parameters

S. NO.	PARAMETERS	TEST RESULT	SPECIFICATION		TEST METHOD
			DESIRABLE	PERMISSIBLE	
	Analytical :				
	Radioactive Residues				
68##	Alpha Emitters,Bq/l	< 0.1	Max 0.1	No relaxation	IS : 14194 (P2) - 2013
69##	Beta Emitters,Bq/l	< 1.0	Max 1.0	No relaxation	IS : 14194 (P1) - 2013
	Microbiology :				
	Water- IS 10500-2012 (Microbiology)				
70#	Microscopic Oraganism- Algea, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
71#	Microscopic Organisms- Zooplanktons, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
72#	Microscopic Organisms- Flagellates, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
73#	Microscopic Organisms- Other Parasites, per litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
74#	Toxin producing organisms, per 10 litre	Absent	Absent	Absent	IS:1622 : 1981 (2019)
75#	Parasites-Cryptosporidium, per 10 litre	Absent	Absent	Absent	Lab_P_SOP_475/RT-PCR
76#	Parasites-Giardia, per litre	Absent	Absent	Absent	Lab_P_SOP_475/RT-PCR

NOTE : Unless otherwise agreed upon, Pass or Fail or Statement of compliance verdicts are given based on the measured values without any considerations of measurement uncertainties. Every test method has a measurement uncertainty which has been evaluated by the laboratory and are available on request. By taking measurement uncertainties into account it might happen that measured values can neither be assessed as Pass nor as Fail.

Tests subcontracted to other accredited TUV SUD laboratory.

Tests subcontracted to ISO/IEC 17025 approved laboratory.

LOQ-Limit of Quantification.

Remark: The submitted sample does not conform to the requirement of IS :10500-2012 (Reaffirmed 2018) with respect to Arsenic parameter only.

^ Taste test has not been performed as the sample failed in the parameter of Arsenic.

Laboratory:
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TEST REPORT

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South Asia

Authorised By

Arti Trivedi
(Asst. Manager - PS Food)

Authorised By

Neelima Gupta
(Team Leader)

Authorised By

Himanshu Gupta
(Senior executive (Lab))

Authorised By

Vaban Pal Singh
(Assistant Manager)

- END OF TEST REPORT-

ANNEXURE- II & III
2 & 3

Cold & Hot Water Flow Meter Log Book

105706 235592 17912 158465 Session : 20.23.. - 20.24.

Nov- 2023

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Date	Vacume Filter Hot Water Flow Meter			Sulphur Furnauj Cold Water Flow Meter			Pan Station Hot Water Flow Meter			B & C Cantri Fugal M/C Hot Water Flow Mater			Auto Cantrifugal M/C Hot Water Flow Meter			Vertical Crystilizer Cold Water Meter			Imbibition Hot Water Flow Meter			Turbine Mill & Fibrizer Cold Water Flow Meter			Remarks
	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	
16.11.23	106184	278	228	236352	260	260	180/8	206	206	156537	112	112	177131	—	-				1060	1060	1060	7150	7150	7150	
17.11.23	106460	276	554	237248	396	556	10350	332	538	156770	193	305	177317	186	186				2736	1676	2736	16760	9610	16760	
18.11.23	106740	280	834	237680	432	988	10706	356	894	157094	324	629	177541	224	410				4932	2196	4932	26700	9940	26700	
19.11.23	107018	278	1112	238156	476	1464	11067	361	1255	157504	410	1039	177853	312	722				6826	1894	6826	37720	11020	37720	
20.11.23	107298	280	1392	238557	401	2005	11439	372	1627	157936	432	1471	178217	364	1086				9482	2656	9482	58900	13180	58900	
21.11.23	107626	328	1720	239076	493	2498	11793	354	1981	158432	496	1957	178601	384	1470				12017	2535	12017	64240	5340	64240	
22.11.23	107924	298	2018	239571	481	2979	12137	344	2325	158913	481	2448	178952	351	1821				14529	2512	14529	77730	12890	77730	
23.11.23	108213	289	2307	240036	465	3444	12578	381	2706	159415	502	2950	179335	383	2204				17440	2918	17440	90640	12960	90640	
24.11.23	108576	163	2470	240532	496	3940	12830	312	3018	159727	312	3262	179697	362	2566				19976	2536	19976	104290	13600	104290	
25.11.23	108775	399	2869	241030	458	4398	21187	357	3375	160225	498	3760	180083	386	2952				23093	3117	23093	117570	13280	117570	
26.11.23	109136	361	3230	241683	493	4891	21568	381	3757	160621	456	4216	180454	371	3323				26281	3188	26281	129560	11990	129560	
27.11.23	109420	284	3514	241765	482	5373	21933	365	4121	161162	481	4697	180808	354	3677				29458	3177	29458	143400	13840	143400	
28.11.23	109784	420	3934	242402	437	5810	22275	342	4463	161660	498	5195	181201	393	4070				32635	3177	32635	156850	13450	156850	
29.11.23	110260	420	4354	242895	493	6303	22634	359	4822	162162	502	5697	181568	367	4437				35746	3111	35746	169540	12690	169540	
30.11.23	110626	366	4720	243351	502	6805	23003	369	5191	162696	532	6229	181926	358	4795				39028	3282	39028	183600	13520	183600	

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R.B.N.S. Sugar Mills, Laksar (Haridwar)

Cold & Hot Water Flow Meter Log Book

Session : 20.23.. - 20.24.

DEC- 2023

Date	Vacume Filter Hot Water Flow Meter			Sulphur Furnauj Cold Water Flow Meter			Pan Station Hot Water Flow Meter			B & C Cantri Fugal M/C Hot Water Flow Mater			Auto Cantrifugal M/C Hot Water Flow Meter			Vertical Crystilizer Cold Water Mater			Imbibition Hot Water Flow Meter			Turbine Mill & Fibrizer Cold Water Flow Meter			Remarks
	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	Flow Meter Reading	Flow On Date	Flow To Date	
1/12/23	111096	420	420	243949	512	512	23364	361	361	165200	506	506	102289	362	362				3768	3768	3768	13180	13180	13180	
2/12/23	111522	426	896	244435	528	1058	23718	354	715	163721	521	1027	102635	347	709				7482	3714	7482	26100	12920	26100	
3/12/23	111995	473	1369	244951	516	1574	24100	382	1097	164217	496	1523	103016	381	1090				11238	3756	11238	39540	13440	39540	
4/12/23	112398	403	1772	245447	496	2070	24492	392	1489	164695	478	2001	103348	332	1422				14995	3757	14995	53160	13620	53160	
5/12/23	112796	398	2170	245886	439	2509	24836	344	1833	165227	532	2533	103761	393	1815				18498	3503	18498	67180	14020	67180	
6/12/23	113010	214	2384	246363	481	2990	25192	356	2189	165791	564	2997	104115	374	2189				20694	2200	20698	79750	12570	79750	
7/12/23	113379	369	2753	246844	477	3467	25566	374	2563	166187	496	3493	104469	354	2543				24141	3443	24141	92890	13140	92890	
8/12/23	113752	373	3126	247300	456	3903	25903	337	2900	166689	502	3995	104816	347	2890				27170	3029	27170	106510	13620	106510	
9/12/23	114145	393	5519	247788	488	4391	26252	349	3249	167150	461	4456	105177	361	3251				30674	3504	30674	120420	13910	120420	
10/12/23	114506	361	5880	248280	492	4883	26600	348	3597	167652	502	4958	105543	366	3617				34224	3600	34224	134440	14020	134440	
11/12/23	114863	357	6237	248739	459	5342	26974	374	3971	168134	482	5440	105897	354	3971				37554	3330	37554	148010	13570	148010	
12/12/23	115224	361	6598	249216	477	5819	27336	383	4354	168590	456	5896	106289	392	4363				40596	3042	40596	161200	13190	161200	
13/12/23	115591	367	6965	249709	493	6312	27723	356	4720	169063	473	6369	106657	362	4725				43527	2931	43527	173880	12680	173880	
14/12/23	115986	395	7360	250173	464	6776	28087	364	5084	169558	493	6862	107007	356	5081				46225	2698	46225	187120	13240	187120	
15/12/23	116407	421	7781	250655	482	7258	28439	352	5436	170020	464	7326	107358	343	5424				49559	3334	49559	200830	13710	200830	
16/12/23	116951	344	8125	251148	493	7751	28800	361	5797	170520	482	7808	107742	392	5816				52928	3369	52928	213970	13140	213970	
17/12/23	116963	512	8337	251679	461	8212	29382	582	6379	170997	495	8303	108108	366	6182				56498	3570	56498	226770	12800	226770	
18/12/23	117379	416	8753	252063	454	8666	29694	312	6691	171384	387	8690	108432	324	6506				59275	2777	59275	240440	13670	240440	

1157

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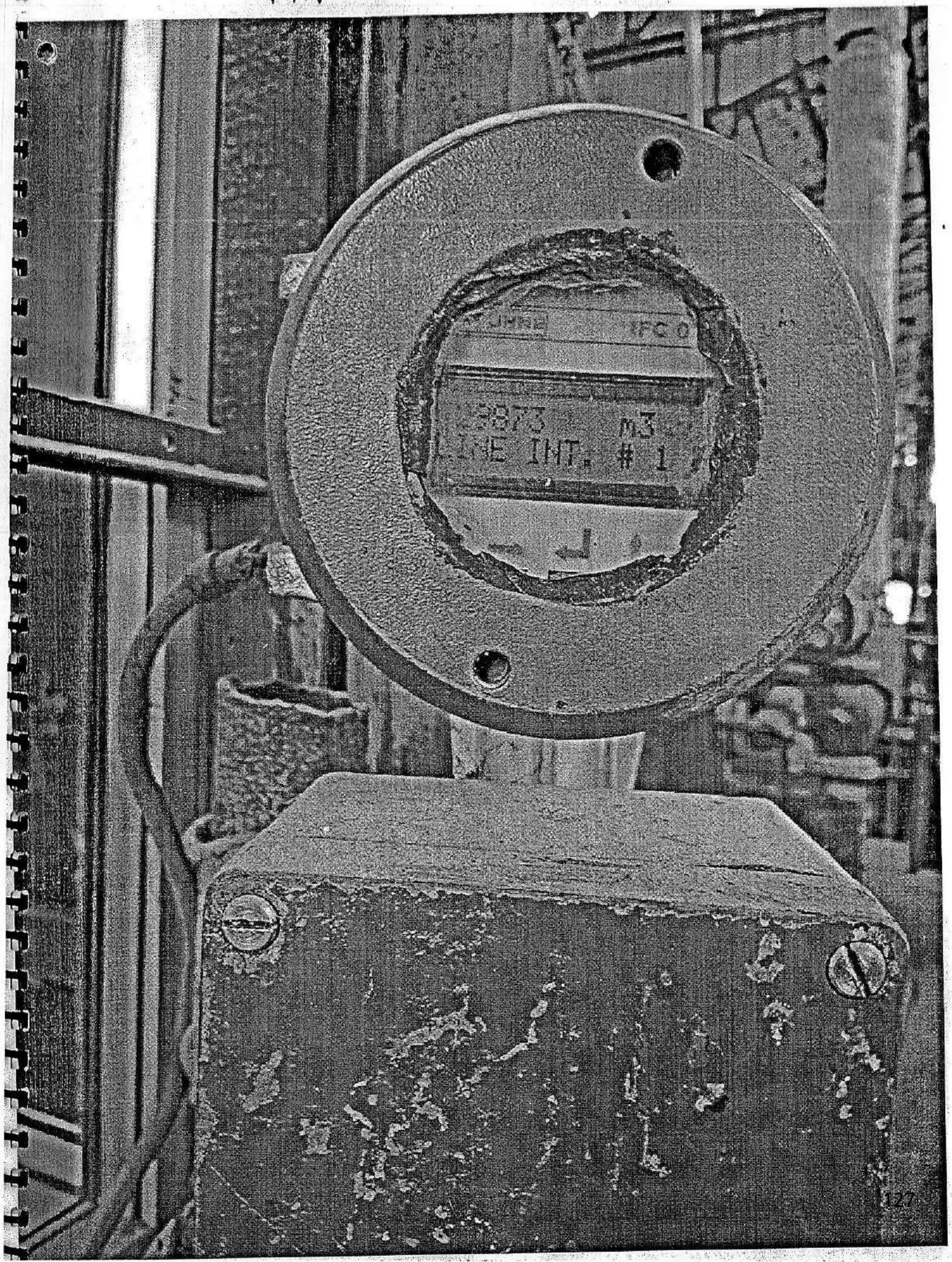
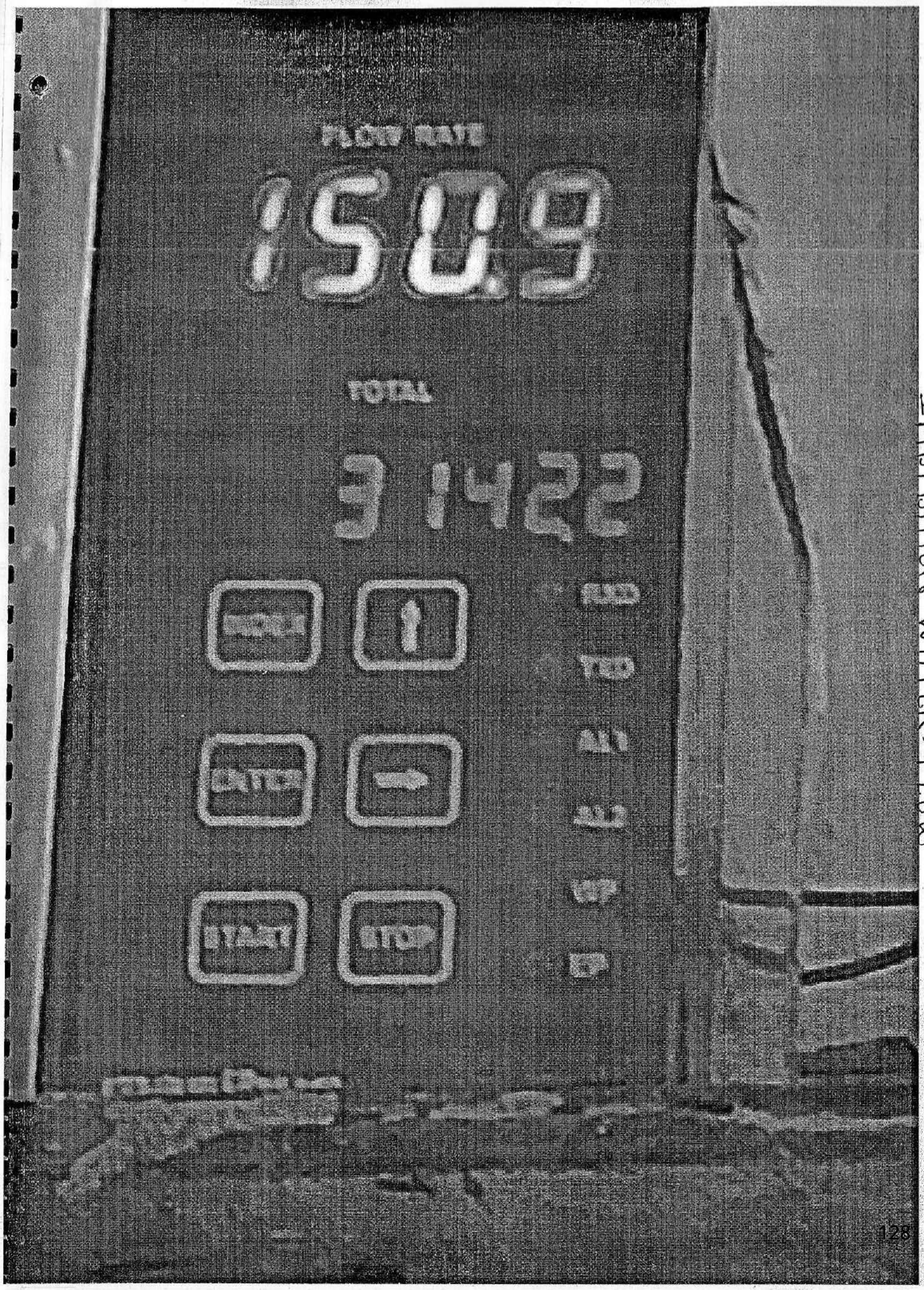
PAN MOVEMENT WATER



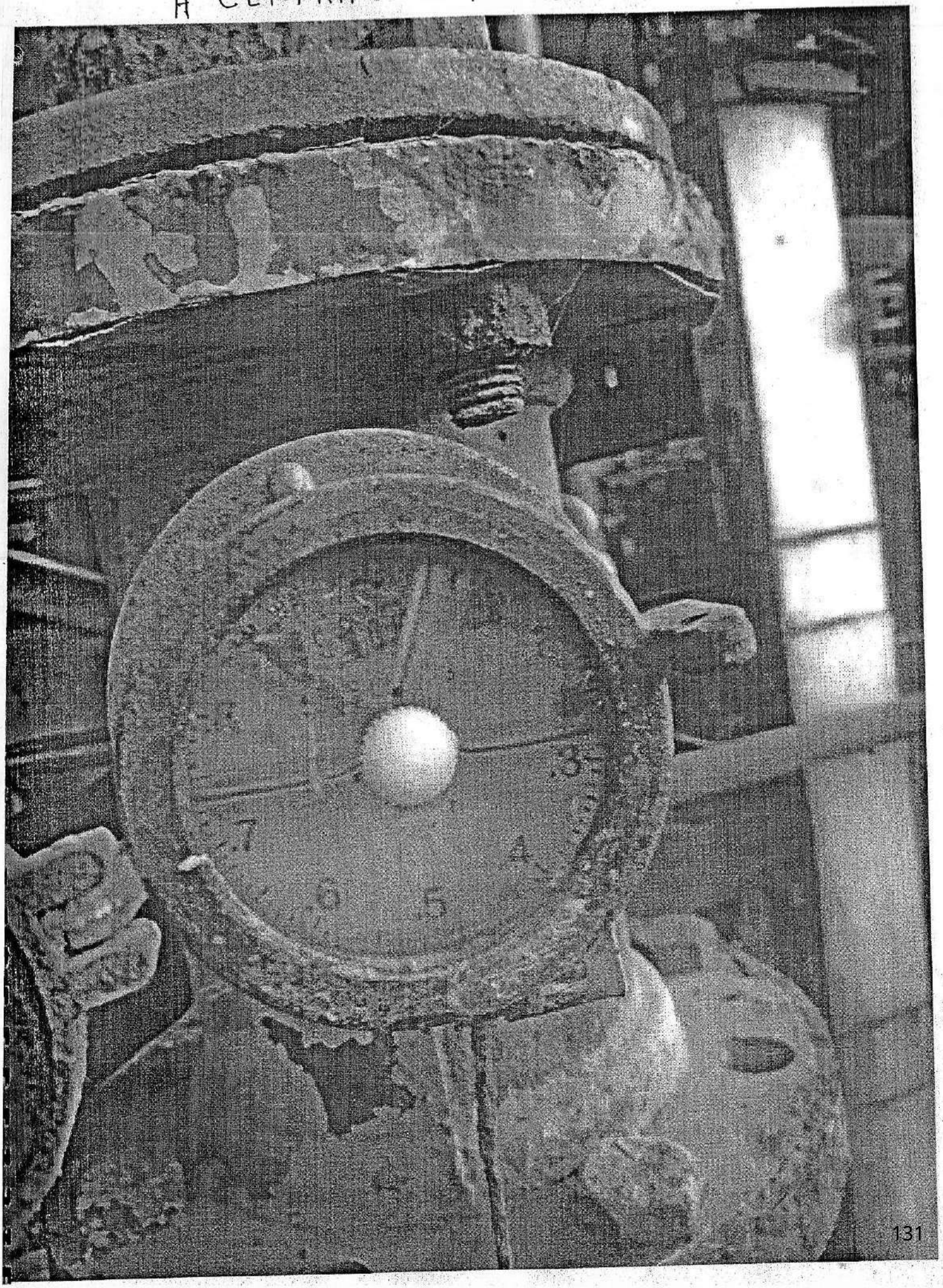


IMBIBITION WATER FLOW

R&C VERTICAL COOLING FLOWMETER.

BRC CENTRIFUGAL MACHINE

A CENTRIFUGAL MACHINE



Annexure 14

REPORT ON UTILIZATION OF TREATED EFFLUENT FOR IRRIGATION PURPOSE

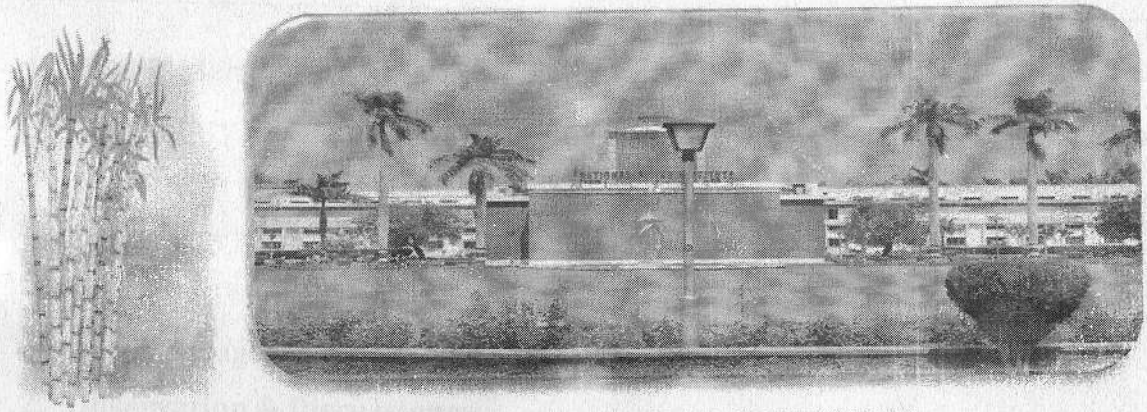
उपचारित उत्सर्जन के सिंचाई में उपयोग हेतु रिपोर्ट

FOR

M/s Rai Bahadur Narain Singh Sugar Mills Ltd. Laksar District Haridwar (Uttrakhand)

मेसर्स राय बहादुर नारायण सिंह शुगर मिल्स लिमिटेड लक्सर जिला हरिद्वार , उत्तराखंड

PREPARED BY:
द्वारा निर्मित :



NATIONAL SUGAR INSTITUTE
राष्ट्रीय शर्करा संस्थान
Government of India
भारत सरकार
Ministry of Consumer Affairs, Food & Public Distribution
उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण
Department of Food & Public Distribution
खाद्य एवं सार्वजनिक वितरण विभाग
Kanpur- 208 017 (U.P.) India
कानपुर, 208017 (उ.प्र.) भारत
Ph. +91-512-2570730, 2570273
Fax. +91-512-2570247

1. Introduction of factory:

1.1 Name: **M/s R.B.N.S. Sugar Mills Ltd. Laksar District Haridwar (Uttrakhand)**

1.2 Installed capacity: 10,000 TCD (Double Sulphitation Plant)

Factory Performance:

S. No.	Particulars	2020-21	2021-22	2022-2023	2023-2024
1.	Duration of season (days)	165	186	195	125
2.	Average sugarcane crushed per day (TCD)	7850	7836	8497	6923
3.	Total sugarcane crushed (Qtls)	12953207.49	14574925.36	16569544.72	8654153.03

1. **Visit Under taken :-**

   The Factory was visited on 09-11th April, 2024 by Dr. Ashok Kumar, Assistant Professor Agriculture Chemistry and Shri Sharad Babu, Senior Technical Assistant (Sugar Technology). Factory officials present during Visit was Shri S. P. Singh, Unit Head, Dr. B. S. Tomar, G.M. (Cane), Shri Ranbir Singh, Senior G.M (Process) and Shri Bhuvnesh kumar singh, Manager (Environment & ETP) were present during the visit.

2. **Observation & Discussions:-**

   ETP validation of already done **of M/s R.B.N.S. Sugar Mills Ltd. Laksar** and a separate visit was paid by the NSI officials on 9-10th April, 2024.

3. **Effluent Generation:** Copies of analysis reports of treated effluent and data communicated to CPCB server are **attached as Annexure-I.**

   Existing arrangement of treatment: Details of different units of ETP (till date) with capacity & dimensions are **attached as Annexure-II.**

4. **Storage lagoon:** Total Capacity = 8000 M^3 of storage lagoon out of which 3500 M^3 (Already Constructed) + 4500 M3(Under construction) attached **as Annexure-III.**

5. **Cropping pattern of the area:** Sugar cane is grown as cash crop at command area of 40000 Hectare.

6. Quantity of effluent available for land application (KL/day):

a. Installed capacity of factory is 10000 TCD (Working at Average Crushing rate of 8000 TCD).

b. Estimated average Effluent generation per day @200 liters/ton of cane crushed -1600 **KL/day**

c. Net effluent generation left for irrigation– 910 **KL/day.**
As factory is using 690 KL/day as recirculation and other process use.
Undertaking Attached as Annexure-IV

d. Total treated effluent generated (left for irrigation) by highest crushing for 195 days = 910 X 195 = 1,77,450 **KL/Crushing Season**

6. Characteristics of treated effluent:

S. No.	Particular	Average values (2023-2024) till 31st March, 2024
1.	pH	7.86
2.	BOD (mg/liter)	16.93
3.	COD (mg/liter)	70.92
4.	TSS (mg/liter)	16.06

The above average values are as per data transmitted from **M/s R.B.N.S. Sugar Mills Ltd. Laksar** to CPCB server through real time monitoring system during crushing season during November, 2023 to 31st March, 2024. It was also observed that all the parameters were under control as per norms of CPCB. The copies are enclosed as **Annexure-I.**

8. Command area:

S. No.	Soil texture	Effluent loading rate(KL/hectare/day)
1	Sandy loam	170-225(average 197m^3/hectare/day or say 200m^3/ hectare /day)

On the basis of soil test report, the Soil of the command area of factory is sandy loam.

9. Command area identified:

S.No.	Total available area (hectare)	Area available at 70% land efficiency(Hectare)	Distance from unit(km)	Mode of Effluent Transport
1.	**12 Green Belt Area** (Factory farm, lawn and green belt)	**8.4**	Within-Inside Factory	Through PVC Pipes
2.	**(104.91)** Farmers' Land	**73.4**	Within to 1 K.M.	Through PVC & Flexible Pipes
3.	**11 Factory's Own Farm**	**7.7**	Within 1 K.M.	Through PVC & Flexible Pipes
	Total = 127.91	**89.50**		

Details list of treated effluent used for irrigation purpose by cane farmers with farmer's name, area, village and crops cultivated are **attached as Annexure-V.**

10. Details of crop area:

S. No.	Location/ Village	Total available area (hectare)	Crop area under effluent application (hectare)		
			Kharif	Rabi	Annual
1.	Factory farm, lawn and green belt	**12**	-	-	-
2	Farmers' Land	**104.91**	-	30 (Wheat)	74.91 (Sugarcane)
3.	Factory's own farm	**11**	-	-	11 (Sugarcane)
	Total	**127.91**	-	**30**	**85.91**

11. Yearly total treated water balance with respect to land available for irrigation for different crops keeping in view of the loading rates for different soil textures:

S. No.	Land Particular	Area (Hect.)	Area available at 70 % land efficiency (Hect.)	Water Loading	Irrigation interval (days)	Average Crushing days	Water Requirement KL/annum
1.	Factory farm, lawn and green belt	**12**	8.4	200	10	195	32,760
2.	Farmers' land (Sugarcane)	**74.91**	52.44	200	15	195	1,36,344
3.	Farmers' land (Wheat)	**30**	21	200	25	195	32,760
3.	Factory's own farm	**11**	7.7	200	15	195	20,020
						Total	**2,21,884**

As discussed in the previous paragraphs even after considering effluent generation @200 liter/ton of cane, the estimated total effluent generation shall be about 1,77,000 KL/crushing season. Thus, the generated effluent from the factory is expected to completely utilized in irrigation as per the plan submitted by the factory.

12. Effluent application scheme:

A. **Storage and transportation: M/s R.B.N.S. Sugar Mills Ltd.** has Lagoon with a capacity of 3500 cubic meters from where treated effluent is transmitted through MS/PVC pipeline up to the boundary of the factory and a lagoon with 4500 M^3 is under construction. From PVC/MS pipeline, treated effluent is transported to the farmers' field. With the help of flexible pipe connected to discharge point nearby farmer's field irrigation is carried out at the desired field. The schematic diagram of supply of treated effluent to farmers is attached **as Annexure-VI.**

B. **Irrigation schedule & plan of the command area:** The treated effluent is available from November to April depending upon the duration of crushing season which is generally below 195 days. The irrigation plan and schedule of **M/s R.B.N.S. Sugar Mills Ltd., Laksar** is attached as **Annexure-VII**. In command Area of **M/s R.B.N.S. Sugar Mills Ltd., Laksar.**, intensive sugarcane cultivation is practiced by farmers. Sugarcane is a crop which requires water in abundant through its life span. The intensive cane

cultivation requires continuous use of water. The treated effluent provided to the farmers is a great help to them as it is available on weekly rotation schedule of the farmers. According to the weather condition of area, the farmers provide irrigation to cane field at 15 days intervals., while wheat farmers provide irrigation to wheat field at 25 days intervals.

C. **Agreement with farmers:** The details are attached as **Annexure-VIII.**

D. **Demonstration farm and trials:** The Cane department of the factory undertakes demonstration of Farm trials at farmers' field monthly basis to motivate the farmers of the area (Photo Attached). In each of the demonstration, large no. of the farmers of the command area participate who are imparted the knowledge about such techniques by the staff of the factory.


E. **Kishan Gosthi:** Gosthis are regularly organized on cane production by Factory's cane department. Frequency of such Gosthis was reported as follows:

S. No.	Activity	Schedule
1	Kisan Gosthis	Quarterly
2	Field trials	Monthly


13. **Basic requirement and monitoring schedule: M/s R.B.N.S. Sugar Mills Ltd. Laksar** has deputed team of four Cane staff persons under the supervision of Dr. B. S. Tomar General Manager (Cane) for regularly visits at farmer's field. Team members maintain the irrigation plan and schedule by proper monitoring round the clock during crushing season. Members of team regularly visits at farmer's field and solve the irrigation related the problems of cane farmers.

14. **Technical backup and man power deployed: M/s R.B.N.S. Sugar Mills Ltd., Laksar** has a backup of technical team with an Environment Manager in general shift along with one ETP Chemist, one ETP supervisor and one helper per shift for round the clock for proper ETP operations. One fitter and one electrician take care of ETP maintenance round the clock.

15. **Physico-chemical properties of soil: M/s R.B.N.S. Sugar Mills Ltd., Laksar** reported following details with respect to analysis of the soil of the envisaged area where treated effluent is proposed to be used for irrigation purposes. Analysis report of soil is attached as **Annexure-IX**. The analytical details are as given below:

S. No.	Particular	Average
1	pH	7.0
2	Bulk density (gm/Cc)	1.34
3	Particle density (gm/Cc)	2.70
4	Conductivity (mS/cm)	0.13
5	Porosity %	50.38
6	Soil Texture	Sandy loam
7	Sand %	79.25
8	Clay %	12.25
9	Silt %	8.50
10	Sodium (mg/kg)	11.05
11	Potassium (mg/kg)	-
12	Calcium (mg/kg)	140.03
13	P_2O_5 (mg/kg)	-
14	Chloride as Cl (mg/kg)	0.05
15	$CaCO_3$ (mg/kg)	16.00
16	Magnesium as Mg (mg/kg)	55.01
17	Sulfate as SO_4 (mg/kg)	16.00

CONCLUSION:

1. Data submitted & the irrigation management plan proposed by **M/s R.B.N.S. Sugar Mills Ltd., Laksar** is considered to be in order to use treated effluent for irrigation purpose for the plant and ratoon sugarcane besides it is to be utilized for the wheat crop and green belt of the factory. The available land area reported shall be adequate to cope up with the generated treated effluent even after considering operation of the sugar plant at average capacity with effluent generation @200 liters/ton of cane crushed.
2. Reports regarding compliance of effluent quality standards and status of soil and ground water quality shall have to be submitted to CPCB/UPPCB twice in a year, in first week of January and July as recommended by CPCB as guidelines for utilization of treat effluent in irrigation on dated 04.10.2019.
3. The treated effluent should meet the norms prescribed for irrigation under Environment (Protection) Rules, 1986/Consent. The effluent should also conform to Total Dissolved Solid (TDS)- 2100 mg/l and Sodium Adsorption Ratio (SAR)- preferably less than 18 but not more than 26, depending on soil/crop type.
4. Meeting the prescribed norms shall not be the only criteria for use of treated waste water in irrigation, the requirement of water for irrigation will also be a limiting condition and this depends upon various factors like Climate, Irrigation type, Soil Condition and total salt concentration etc.
5. The physico-chemical characteristics of the soil under irrigation with treated effluent, should be monitored twice in a year to assess conditions in summer and post monsoon seasons, in order to determine the deterioration of soil quality.
6. The groundwater quality should also be monitored twice in a year. Samples should be collected from the first water bearing strata from existing hand pumps or by installing the

same for sampling purpose only. The sampling points should be uniformly spread in the command area and near effluent storage area.

7. The Factory should carry out the analysis of various prescribed effluent/soil/ground water quality parameters from the NABL/EPA/CPCB/UPPCB recognised/accredited laboratories.

8. The factory may strengthen the monitoring irrigation pipeline facility to control leakage or mixing of undesirable materials (due to breakage of pipeline or other reasons) in treated effluent which may lead to undesirable colour development in treated effluent at different discharge points at farmers' field. The factory may extend the irrigation facilities further by providing pipes/channels for effective and extensive use of treated effluent.

9. Since the factory visit was undertaken during the period of non-operation when treated effluent was not available, as such, the actual assessment shall be possible during crushing only when the sugar plant will be in operation.

19/04/24

(Dr. Ashok Kumar)
Assistant Professor (Agril. Chemistry)

NATIONAL SUGAR INSTITUTE
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution

CORDET

मोतीलाल नेहरू फारमर्स ट्रेनिंग इंस्टीट्यूट, फूलपुर इलाहाबाद

मृदा परीक्षण ... उर्वरक संस्तुति पत्र

मृदा स्वास्थ्य कार्ड

Annexure-IX

प्रयोगशाला संख्या : 1126 खेत संख्या या खेत पहचान : 73 दिनांक : 26/02/2024

कृषक श्री : SAMAY SINGH पिता का नाम : ग्राम : KEHDA

जिला : HARIDWAR फसल का नाम : धान, चावल Rice

परीक्षण परिणाम निम्नवत् है :—

विवरण	पी.एच	ई.सी.	जीवांश कार्बन	उपलब्ध फास्फोरस (कि.ग्रा.प्रति है.)	उपलब्ध पोटाश (कि.ग्रा.प्रति है.)
परिणाम	7.0	0.13	0.51	16	168
श्रेणी	सामान्य	सामान्य	मध्यम	न्यून	मध्यम

उर्वरक संस्तुति ... किलोग्राम प्रति हैक्टेयर

क्रमांक	फसल का नाम	तत्व के रूप में किलोग्राम प्रति हैक्ट.			खाद के रूप में किलोग्राम प्रति हैक्टेयर .. इफको खाद						गोबर की खाद कु. प्रति हैक्ट.
		नोइट्रोजन	फास्फोरस	पोटाश	एन.पी.के. 10:26:26	एन.पी.के. 10:32:16	डी.ए.पी. 18.46	एन.पी.के.एस	एम.ओ.पी.	यूरिया	
1	गन्ना	135.0	65.0	30.00			141	0	50	238	50
2	धान, चावल	85.0	45.0	20.00			98	0	33	147	60
3	गेहूँ	90.0	45.0	2500			98	0	42	157	60

क्षारीय भूमि सुधार हेतु जिप्सम पायराईट ... 0.00 टन प्रति हैक्टेयर को प्रयोग करें।
अम्लीय भूमि सुधार हेतु चूना .. 5.40. टन प्रति हैक्टेयर को प्रयोग करें।

सूक्ष्म पोषक तत्वों के विश्लेषण परिणाम एवं उर्वरक संस्तुति

तत्व	उपलब्ध मात्रा पी.पी.एम.	श्रेणी	उर्वरक संस्तुति	किलो ग्राम प्रति हैक्टेयर	अभ्युक्ति
सैंड	69.25		%		
क्ले	22.25		%		
सिल्ट	8.50		%		
ब्लक डेन्सिटी	1.34		%		
पार्टीक्ल डेन्सिटी	2.70		%		
पोरोसिटी	50.38		%		
मृदा प्रकार		ब्लूयी दोमट			
गंधक	16.00	अधिक	%		
लौह	16.40	अधिक	%		
मैंगनीज	17.40	अधिक	%		
कॉपर	1.24	अधिक	%		
जिंक	1.24	अधिक	%		
बोरॉन	1.04	अधिक	%		
कैल्शियम	140.03	मध्यम	%		
मैग्निशियम	55.01	अधिक	%		
सोडियम	11.05	मध्यम	%		
कैल्शियम कार्बोनेट	16.0	मध्यम	%		
क्लोराइड	0.05	मध्यम	%		

उपरोक्त के अतिरिक्त ...
मिट्टी की उपजाऊ शक्ति एवं प्रति इकाई उत्पादन क्षमता बढ़ाने के लिए निर्धारित विधि से जैव उर्वरकोंका प्रयोग आवश्यक मात्रा में अवश्य

मिट्टी उपायन विद
मिट्टी परीक्षण प्रयोगशाला

R.B.N.S. Sugar Mills Ltd.

Annexure-10

UTTARAKHAND POLLUTION CONTROL BOARD
Irrigation Design Building Campus, Roorkee-247667
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रूडकी–247667
Regional Laboratory Roorkee

Annexure-I

Industrial Waste water Characteristics

Name and Site of Sampling Point		M/s RBNS Sugar Mills Ltd Laksar, Distt- Haridwar	
Sample Collected by		1. S.P. Singh (RO) 2. Dr. Ajeet Singh (ASO)	
Date of Sampling		12/03/2024	
Sampling point		ETP Outlet	
Nature of Sample		Grab	
S.No.	Parameters	Observation	Prescribed Standard
1	Colour	Colorless	-
2	Odour	Odourless	-
3	pH	7.12	6.5-8.5
4	BOD	20	30
5	COD	110	250
6	Total Solids	340	-
7	Total Dissolved Solids	310	-
8	Total Suspended Solids	30	100

All values are in mg/L except pH

(Rahul Negi)	(Swati Kalra)	(Dr. Ajeet Singh)	(S. P. Singh)
Junior Lab Assistant	Junior Research Fellow	Assistant Scientific Officer	Regional Officer

R.B.N.S. Sugar Mills Ltd. Laksar

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

Annexure - 1

Date	01/03/24	02/03/24	03/03/24	04/03/24	05/03/24	06/03/24	07/03/24
Energy Meter Reading	462113	462230	462346	462463	462575	462693	462822
Flow Meter Reading	363297	364344	365402	366374	367405	368477	369517
Temp. of Equalization Tank	28°c	26°c	25°c	27°c	26°c	26°c	27°c
pH of Equalization Tank	8.0	7.5	7.8	8.0	7.6	7.5	8.1
MLSS in Process	25%	25%	25%	25%	25%	25%	25.1
pH of Secondary clarifire	7.5	7.6	7.6	7.5	7.5	7.5	7.3
Temp. of Treated Water	17°c	15°c	16°c	17°c	18°c	18°c	16.°c
B.O.D. of Treated Water	16.2	15.8	15.2	16.8	17.2	17.5	15.0
C.O.D. of Treated Water	70.1	69.4	68.2	65.4	70.2	69.1	67.1
T.S.S. of Treated Water	13.0	12.0	12.0	11.0	12.0	12.0	13.0
Quantity of Raw Effluent	1059	1647	1058	0972	1031	1072	1040
Quantity of Treated Water	1040	1030	1040	0960	1020	1060	1030
UREA	5Kg	5Kg	5Kg	5Kg	5Kg	5Kg	5Kg
DAP	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg
ROBIAL CULTURE	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg
LIME	150Kg	150Kg	100Kg	150Kg	150Kg	150Kg	100Kg

Remarks :-

Dinesh
Signature of Chemist

Authorised Signature

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R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	08/03/24	9/3/24	10/3/24	11/3/24	12/3/24	13/3/24	14/3/24
2. Energy Meter Reading	462937	463063	463199	463334	463471	463592	463719
3. Flow Meter Reading	370585	371662	372706	373744	374831	375883	376931
4. Temp. of Equalization Tank	26°C	28°C	25°C	26°C	29°C	27°C	26°C
5. pH of Equalization Tank	8.0	7.5	8.2	7.8	8.5	8.0	7.5
6. MLSS in Process	25%	25%	25%	25%	25%	25%	25%
7. pH of Secondary clarifire	7.5	7.6	7.5	7.5	7.6	7.5	7.7
8. Temp. of Treated Water	16°C	17°C	18°C	18°C	18°C	19°C	19°C
9. B.O.D. of Treated Water	16.2	15.8	15.1	16.5	15.4	16.4	14.6
10. C.O.D. of Treated Water	70.1	68.2	69.2	75.4	78.2	75.2	78.4
11. T.S.S. of Treated Water	12.0	13.0	12.0	11.0	12.0	12.0	11.0
12. Quantity of Raw Effluent	1048	1097	1044	1038	1087	1052	1048
13. Quantity of Treated Water	1030	1080	1030	1020	1070	1040	1030
UREA	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg
DAP	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg
MICROBIAL CULTURE	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg
LIME	150 Kg	100 Kg	150 Kg	150 Kg	150 Kg	150 Kg	150 Kg

Remarks :-

Signature of Chemist

Authorised Signature

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Rbns Sugar Mills Ltd					
15UK592_ETP_Rbns Sugar Mills_Haridwar					
Rbns Sugar Mills Ltd, RBNS Sugar Mills, Laksar Haridwar					
TIMESTAMP	PH (pH)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	FLOW (m3/hr)
03-31-2024 00:00:00	7.84	16.59	87.3	16.97	29.79
02-29-2024 00:00:00	7.72	18.41	68.77	14.5	34.5
01-31-2024 00:00:00	8.17	12.25	50.73	8.08	55.22
12-31-2023 00:00:00	7.58	16.99	65.15	22.26	58
11-30-2023 00:00:00	7.97	20.41	82.65	18.47	14.98
Average	**7.86**	**16.93**	**70.92**	**16.06**	**38.5**

R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

	Date	15/3/24	16/3/24	17/3/24	18/3/24	19/3/24	20/3/24	21/3/24
2.	Energy Meter Reading	463854	463979	464103	464235	464359	464478	464575
3.	Flow Meter Reading	377999	379058	380114	381148	382183	383268	383864
4.	Temp. of Equalization Tank	27°C	25°C	26°C	25°C	24°C	25°C	24°C
5.	pH of Equalization Tank	8.0	8.6	8.0	7.8	8.0	7.5	8.0
6.	MLSS in Process	25%	25%	25%	25%	25%	25%	25%
7.	pH of Secondary clarifire	7.5	7.6	7.5	7.6	7.5	7.6	7.5
8.	Temp. of Treated Water	19°C	19°C	18°C	19°C	20°C	20°C	20°C
9.	B.O.D. of Treated Water	14.8	15.0	14.2	15.8	17.4	18.2	16.6
10.	C.O.D. of Treated Water	78.2	75.2	74.6	75.1	78.3	80.1	76.5
11.	T.S.S. of Treated Water	11.0	12.0	11.0	13.0	12.0	13.0	12.0
12.	Quantity of Raw Effluent	1068	1059	1056	1034	0935	0885	0896
13.	Quantity of Treated Water	1050	1040	1040	1020	0920	0880	0880
	UREA	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg
	DAP	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg
	MICRO BIAL CULTURE	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg
	LIME	150 Kg	100 Kg	150 Kg	200 Kg	150 Kg	150 Kg	150 Kg

Remarks :-

Dinesh
Signature of Chemist

Authorised Signature

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R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

Date	22/3/24	23/3/24	24/3/24	25/3/24	26/3/24	27/3/24	28/3/24
2. Energy Meter Reading	464710	464810	464908	465004	465115	465210	465302
3. Flow Meter Reading	384602	385322	386068	386800	387522	388072	388690
4. Temp. of Equalization Tank	25°C	26°C	24°C	23°C	23°C	24°C	25°C
5. pH of Equalization Tank	8.5	7.5	8.0	7.6	8.0	7.5	8.0
6. MLSS in Process	25 %	25 %	25 %	25 %	25 %	25 %	25 %
7. pH of Secondary clarifire	7.6	7.4	7.5	7.5	7.6	7.5	7.5
8. Temp. of Treated Water	21°C	22°C	23°C	23°C	22°C	24°C	24°C
9. B.O.D. of Treated Water	16.2	15.8	17.1	15.6	15.8	14.8	16.1
10. C.O.D. of Treated Water	76.1	75.8	74.2	78.8	80.1	78.1	76.4
11. T.S.S. of Treated Water	13.0	12.0	11.0	12.0	13.0	11.0	11.0
12. Quantity of Raw Effluent	738	720	746	732	722	550	618
13. Quantity of Treated Water	720	710	730	720	710	540	610
UREA	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg	5 Kg
DAP	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg
MICRO BIAL CULTURE	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg	3 Kg
LIME	100 Kg	150 Kg	150 Kg	150 Kg	100 Kg	150 Kg	150 Kg

Remarks :-

Signature of Chemist

Authorised Signature

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R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	29/3/24	30/03/24	31/3/24	01/4/24	02/4/24	03/4/24	4/4/24
2. Energy Meter Reading	465416	465506	465597	465697	465798	465893	465997
3. Flow Meter Reading	389318	389936	390546	391191	391706	392308	392938
4. Temp. of Equalization Tank	25°C	26°C	25°C	24°C	25°C	26°C	25°C
5. pH of Equalization Tank	8.0	7.8	8.0	7.5	7.7	8.0	7.5
6. MLSS in Process	25%	25%	25%	25%	25%	25%	25%
7. pH of Secondary clarifire	7.5	7.6	75	7.5	7.6	7.5	7.5
8. Temp. of Treated Water	24°C	25°C	25°C	23°C	24°C	25°C	25°C
9. B.O.D. of Treated Water	15.6	14.6	14.2	13.6	13.1	14.1	14.5
10. C.O.D. of Treated Water	74.5	81.2	78.1	76.5	75.2	78.5	79.5
11. T.S.S. of Treated Water	12.0	13.0	12.0	11.0	12.0	13.0	13.0
12. Quantity of Raw Effluent	628	618	610	645	515	602	630
13. Quantity of Treated Water	615	600	600	630	510	590	620
UREA	5Kg	5Kg	5Kg	5Kg	5Kg	5Kg	5Kg
DAP	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg
MICROBIAL CULTURE	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg	3Kg
LIME	100Kg	100Kg	150Kg	100Kg	150Kg	100Kg	150Kg

Remarks :-

Dinesh
Signature of Chemist

Authorised Signature

R.B. Narain Singh Sugar Mills Ltd.

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R.B. NARAIN SINGH SUGAR MILLS LTD., LAKSAR (HARIDWAR)

E.T.P. LOG BOOK

1. Date	5/4/24	6/4/24	7/4/24	08/04/24	09/4/24		
2. Energy Meter Reading	466099	466196	466294	466386	466512		
3. Flow Meter Reading	393614	394249	394878	395477	396172		
4. Temp. of Equalization Tank	26°C	25°C	26°C	25°C	26°C		
5. pH of Equalization Tank	8.0	7.5	7.8	8.0	7.5		
6. MLSS in Process	25%	25%	25%	25%	25%		
7. pH of Secondary clarifire	7.5	7.6	7.5	76	7.7		
8. Temp. of Treated Water	25°C	24°C	25°C	25°C	25°C		
9. B.O.D. of Treated Water	14.6	15.0	14.5	14.2	14.0		
10. C.O.D. of Treated Water	78.2	75.2	78.8	74.8	79.4		
11. T.S.S. of Treated Water	13.0	12.0	12.0	13.0	13.0		
12. Quantity of Raw Effluent	676	635	629	599	695		
13. Quantity of Treated Water	660	620	610	580	680		
UREA	5Kg	5Kg	5Kg	5Kg	5Kg		
DAP	3Kg	3Kg	3Kg	3Kg	3Kg		
MICROBIAL CULTURE	3Kg	3Kg	3Kg	3Kg	3Kg		
LIME	100Kg	150Kg	150Kg	100Kg	150Kg		

Remarks :-

Dinesh
Signature of Chemist

Authorised Signature

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CPCB - Station Data

Report: CPCB - Station1 | Average: Per Month | Range: 01/11/2023 - 31/03/2024 | Fetch Report | Stations: 05UK315_MEE_Inlet_Massfl...

Rbns Sugar Mills Ltd (Sugar)

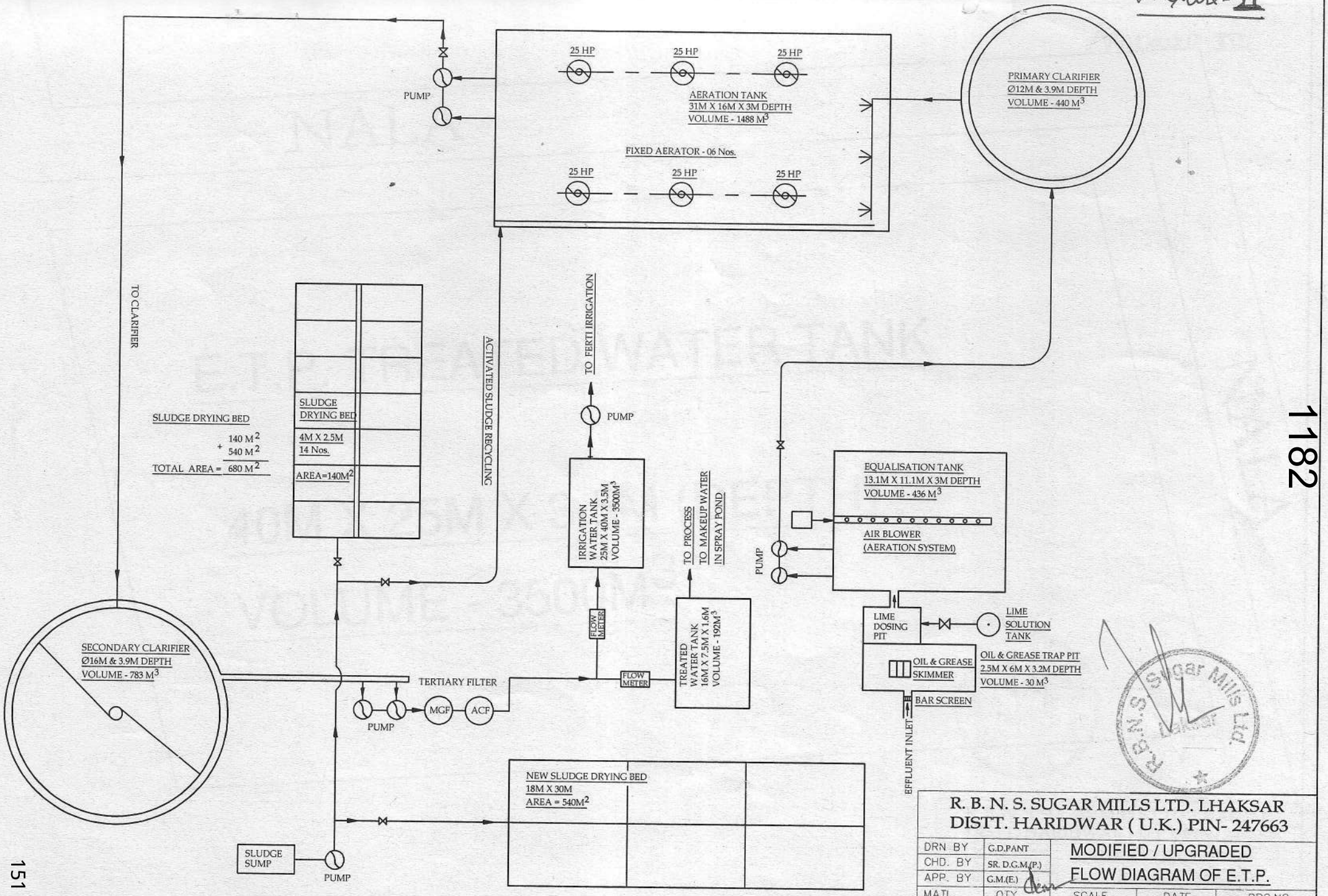
15UK592_ETP_Rbns Sugar Mills_Haridwar

Rbns Sugar Mills Ltd, RBNS Sugar Mills, Laksar Haridwar

Note: Please download to see all records. Download

TIMESTAMP	PH (pH)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	FLOW (m3/hr)
2024-03-31	7.84	16.59	87.30	16.97	29.79
2024-02-29	7.72	18.41	68.77	14.50	34.50
2024-01-31	8.17	12.25	50.73	8.08	55.22
2023-12-31	7.58	16.99	65.15	22.26	58.00
2023-11-30	7.97	20.41	82.65	18.47	14.98

Annexure - II



R. B. N. S. SUGAR MILLS LTD. LHAKSAR
DISTT. HARIDWAR (U.K.) PIN- 247663

DRN. BY	G.D.PANT	MODIFIED / UPGRADED FLOW DIAGRAM OF E.T.P.		
CHD. BY	SR. D.G.M.(P.)			
APP. BY	G.M.(E.)			
MATL.	QTY.	SCALE	DATE	DRG.NO.

R.B.N.S. Sugar Mills Ltd.

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Annexure - III

NALA

E.T.P. TREATED WATER TANK

40M X 25M X 3.5M (DEPTH)

VOLUME - 3500M^3

NALA

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R.B.N.S. SUGAR MILLS LTD. Lhaksar

R. B. N. S. SUGAR MILLS LTD. LHAKSAR DISTT. HARIDWAR (U.K.) PIN- 247663				
DRN BY	G.D. PANT	PLAN LAYOUT DRAWING FOR E.T.P. TREATED WATER TANK		
CHD. BY	SR. D.G.M.(P)			
APP. BY	G.M.(E.)			
MATL.	QTY.	SCALE	DATE	DRG.NO.
		N.T.S.		

152

Annexure-IV

Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655,254460
E-mail:edprbns@yahoo.com
CIN:U74899DL1932PLC000298
TIN :05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

TO WHOM IT MAY CONCERN

This is certify that on average crushing 8000 T.C.D. the E.T.P. Treated water total is 1600 K.L.D. Maximum out of which 690 K.L.D. is being recycled during crushing season for process and to make up water in spray pond . Remaining treated water is used for gardening and irrigation in R.B.N.S. and farmers agriculture land.

S.P. SINGH

GENERAL MANAGER

R.B.N.S. Sugar Mills Ltd. Laksar

Annexure - V

S. No.	Farmer Name with Father	Village	Distance mill to Village (Km.)	Area (In Hect.)
1.	Mohan singh / D.S Rodani	Akodha Kalan	.700	2.66
2.	Karam singh / Mangat	Akodha Kalan	.700	3.30
3.	Bijender / Rafal singh	Akodha Kalan	.700	2.19
4.	Virender / Rafal singh	Akodha Kalan	.700	2.19
5.	Harpal / Ramesh	Akodha Kalan	.700	2.78
6.	Ilam singh / Ramesh	Akodha Kalan	.700	2.78
7.	Isam / Sandal	Akodha Kalan	.700	2.35
8.	Bhopal / Sariya	Akodha Kalan	.700	2.11
9.	Krisanpal / Sukhveer	Akodha Kalan	.700	2.80
10.	Mahipal / Sukhveer	Akodha Kalan	.700	2.60
11.	Shyam singh / Sukhveer	Akodha Kalan	.700	2.60
12.	Sumitra devi / Tejpal	Akodha Kalan	.700	3.13
13.	Vinod / Tejpal	Akodha Kalan	.700	2.42
14.	Pardeep / Bhopal	Akodha Kalan	.700	1.23
15.	Sandeep / Bhopal	Akodha Kalan	.700	1.23
16.	Shyam singh / Dheeraj	Akodha Kalan	.700	1.97
17.	Ram kumar / Dheeraj	Akodha Kalan	.700	1.44
18	Mansaf / Ahamad ali	Kharanja kutubpur	1.00	5.80
19.	Satpal / Asharam	Kharanja kutubpur	1.00	5.53
20.	Tufel Ahamad / Faizul ahamad	Kharanja kutubpur	1.00	4.75
21.	Altaf / Rahmat ali	Kharanja kutubpur	1.00	4.15
22.	Karan pal / Chatter singh	Kehda	.500	3.92
23.	Vedpal / Chatter singh	Kehda	.500	3.92
24.	Rajveer / Harpal	Kehda	.500	3.47
25.	Dhrampal / Baktaver	Kehda	.500	3.49
26.	Jabar singh / Jiya singh	Kehda	.500	3.07
27.	Pritham singh/ Kalu	Kehda	.500	3.32
28.	Bijender / meghraj	Kehda	.500	3.00
29.	Parvesh umakra/Kanwarpal	Kehda	.500	3.10
30.	Vedpal/Baktawar	Kehda	.500	2.65
31.	Rahul / Sushil	Kehda	.500	6.86
32.	Sumitra/Sukhveer	Kehda	.500	2.15
33.	Manish / Isam singh	Kehda	.500	3.78
34.	Parmod/Sukhveer	Kehda	.500	2.20
		Total		**104.91**

Annexure-VI

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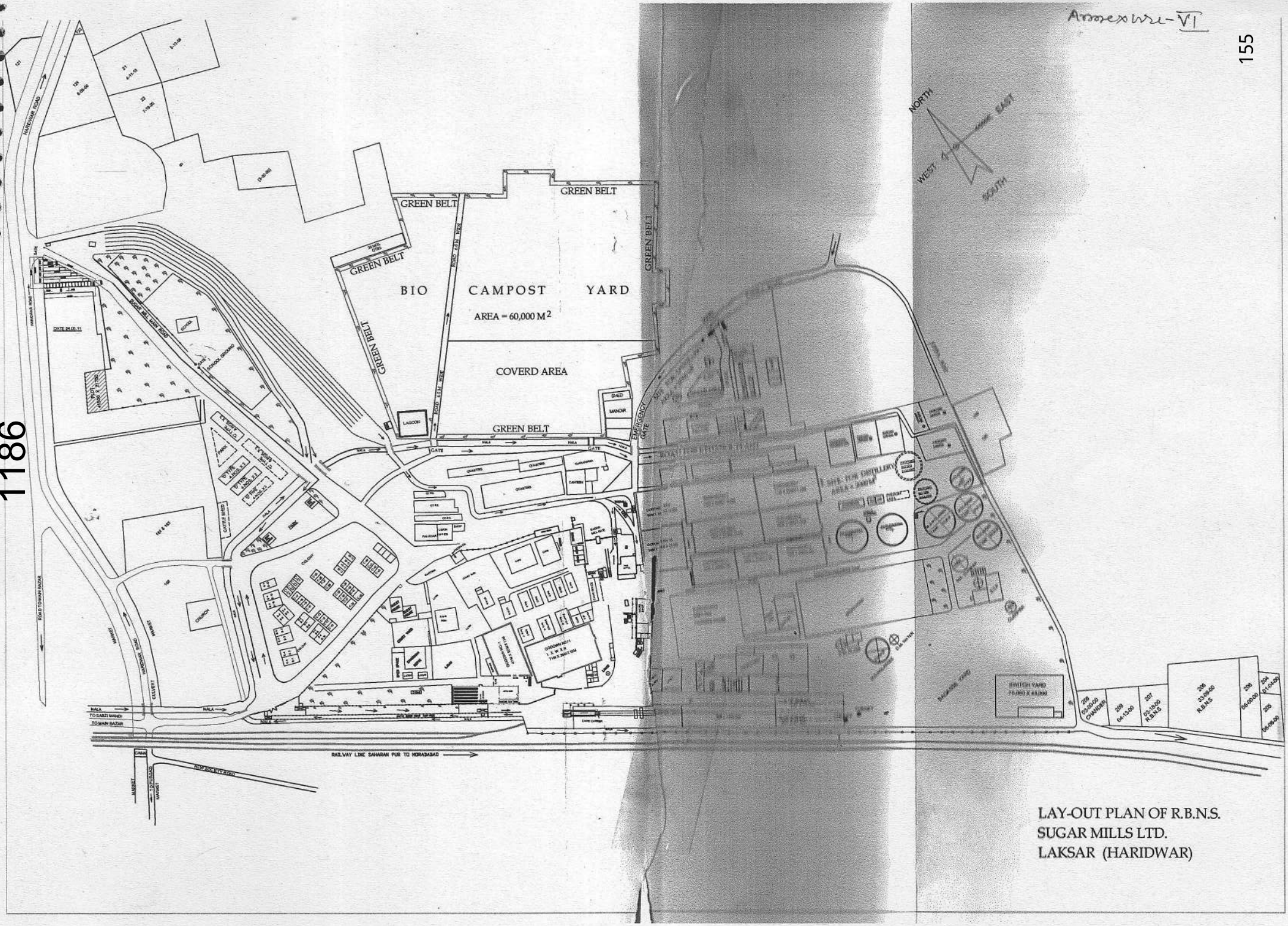

LAY-OUT PLAN OF R.B.N.S.
SUGAR MILLS LTD.
LAKSAR (HARIDWAR)

रा० ब० नारायण सिंह शुगर मिल्स लि
लक्सर (हरिद्वार)

Annexure-VI

Annexure -VII

Factory Name :R.B.N.S. SUAR MILLS LTD., LAKSAR, HARIDWAR

Irrigation plan and Schedule

S.No.	Date of Irrigation	Crop		
		Plant Cane	Ratoon Cane	Wheat
1.	30th November	✓	-	
2.	15th December	✓	-	✓
3.	30th December	✓	-	✓
4.	15th January	✓	✓	✓
5.	30th January	✓	✓	✓
6.	15th February	✓	✓	✓
7.	30th February	✓	✓	✓
8.	15th March	✓	✓	-
9.	30th March	✓	✓	-
10	15th April	✓	✓	-
11.	30th April	✓	✓	-
	Total			

Annexure - VIII

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी .....हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशेधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी ..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशेधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै.....सतपाल..... पुत्र श्री.....आशाराम..... गाँव.....धरजा कुतुबपुर का निवासी हूँ। मेरी .....5.53 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....सतपाल.....

नाम कृषक .....सतपाल.....

पिता का नाम .....आशाराम.....

गाँव .....धरजा कुतुबपुर.....

तहसील .....लक्सर.....

जिला .....हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..मनसफ..... पुत्र श्री..अहमद अली..... गाँव..खरखा कुतुबपुर का निवासी हूँ। मेरी ..5.90.. हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हस्ताक्षर कृषक ..मनसफ.....

नाम कृषक ..मनसफ.....

पिता का नाम ..अहमद अली

गाँव ..खरखा कुतुबपुर

तहसील ..लक्सर

जिला ..हरिद्वार

R.B.N.S. Sugar Mills Ltd. Laksar

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी ..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै....श्याम सिंह.... पुत्र श्री....चौरज.... गाँव....कान्होरा खुर्द.... का निवासी हूँ। मेरी ....1.97.. हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

श्यामसिंह

हस्ताक्षर कृषक ....

नाम कृषक ....श्याम सिंह....

पिता का नाम ....चौरज....

गाँव ....कान्होरा खुर्द....

तहसील ....लक्सर....

जिला ....हरिद्वार....

R.B.N.S. Sugar Mills Ltd. Laksar

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी .....1.23..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..मनीष.. पुत्र श्री..इसम सिंह.. गाँव..खेड़ा..
का निवासी हूँ। मेरी 3.78 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक ..मनीष..
नाम कृषक ..मनीष..
पिता का नाम ..इसम सिंह..
गाँव ..खेड़ा..
तहसील ..लक्सर..
जिला ..हरिद्वार..

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै......मोहन सिंह...... पुत्र श्री......डी० एस० रोशनी...... गाँव......अकोढा कलां...... का निवासी हूँ। मेरी ...2.66... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हस्ताक्षर कृषक ....

नाम कृषक ......मोहन सिंह......

पिता का नाम ......डी० एस० रोशनी......

गाँव ......अकोढा कलां......

तहसील ......लक्सर......

जिला ......हरिद्वार......

R.B.N.S. Sugar Mills Ltd. Laksar

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..राहुल..... पुत्र श्री..सुशील..... गाँव..केदरा.....
का निवासी हूँ। मेरी ...0.86.. हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हस्ताक्षर कृषक ..Rahul.....
नाम कृषक ..राहुल.....
पिता का नाम ..सुशील.....
गाँव ..केदरा.....
तहसील ..लक्सर.....
जिला ..हरिद्वार.....

R.B.N.S. Sugar Mills Ltd. Laksar

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी ...2.42... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै......सुशीला देवी...... पुत्र श्री......तेजपाल...... गाँव......अकोढा कलां......
का निवासी हूँ। मेरी ....3.13. हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हस्ताक्षर कृषक ......सुमिला देवी......

नाम कृषक ......सुशीला देवी......

पिता का नाम ......तेजपाल......

गाँव ......अकोढा कलां......

तहसील ......लक्सर......

जिला ......हरिद्वार......

R.B.N.S. Sugar Mills Ltd. Laksar

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी .....2.....60..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....
नाम कृषक .....
पिता का नाम .....
गाँव .....
तहसील .....
जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै....प्रवेश कुमारी..... पुत्र श्री.....कंवर पाल..... गाँव.....कोहड़ा.....
का निवासी हूँ। मेरी .....3.10... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हस्ताक्षर कृषक .....प्रवेश.....

नाम कृषक .....प्रवेश कुमारी.....

पिता का नाम .....कंवर पाल.....

गाँव .....कोहड़ा.....

तहसील .....लक्सर.....

जिला .....हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी ..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..सुमित्रा..... पुत्र श्री..सुखवीर..... गाँव..मेहडा.....
का निवासी हूँ। मेरी ...2.15..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हस्ताक्षर कृषक ..सुमित्रा.....
नाम कृषक .....सुमित्रा.....
पिता का नाम .....सुखवीर.....
गाँव .....मेहडा.....
तहसील .....लक्सर.....
जिला .....हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै.....प्रमोद..... पुत्र श्री.....सुखवीर..... गाँव.....कलसी.....
का निवासी हूँ। मेरी .....2.20..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हस्ताक्षर कृषक .....प्रमोद.....
नाम कृषक .....प्रमोद.....
पिता का नाम .....सुखवीर.....
गाँव .....कलसी.....
तहसील .....लक्सर.....
जिला .....हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी ..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै......कृष्णपाल...... पुत्र श्री......सुखवीर...... गाँव......झकोड़ा कलां......
का निवासी हूँ। मेरी ...2.00. हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक ......कृष्णपाल......

नाम कृषक ......कृष्णपाल......

पिता का नाम ......सुखवीर......

गाँव ......झकोड़ा कलां......

तहसील ......लक्सर......

जिला ......हरिद्वार......

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै.....गोपाल..... पुत्र श्री.....रतिया..... गाँव.....[illegible]..... का निवासी हूँ। मेरी ...2.11... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....[signature]....

नाम कृषक .....गोपाल.....

पिता का नाम .....रतिया.....

गाँव .....[illegible].....

तहसील .....लक्सर.....

जिला .....हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै........भोपाल........ पुत्र श्री........रतिया........ गाँव........अकोढ़ा कलां........ का निवासी हूँ। मेरी ...2.11... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक ....भोपाल........

नाम कृषक ....भोपाल........

पिता का नाम ....रतिया........

गाँव ....अकोढ़ा कलां........

तहसील ....लक्सर........

जिला ....हरिद्वार........

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी ..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी ..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... हरपाल ..... पुत्र श्री..... रमेश ..... गाँव..... कोटा कला .....
का निवासी हूँ। मेरी ..... 2.70 ..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

हरपाल

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक .....

नाम कृषक ..... हरपाल .....

पिता का नाम ..... रमेश .....

गाँव ..... कोटा कला .....

तहसील ..... लक्सर .....

जिला ..... हरिद्वार .....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै.....विरेन्द्र..... पुत्र श्री.....रामल सिंह..... गाँव.....झाकोड़ा कला
का निवासी हूँ। मेरी .....2.19..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Laksar (U.T.)

हस्ताक्षर कृषक .....विरेन्द्र.....
नाम कृषक .....विरेन्द्र.....
पिता का नाम .....रामल सिंह.....
गाँव .....झाकोड़ा कला.....
तहसील .....रूड़की.....
जिला .....हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै......विजेन्द्र...... पुत्र श्री......रामल सिंह...... गाँव......अकोढ़ा कलां...... का निवासी हूँ। मेरी ...2.19... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक ......विजेन्द्र......

नाम कृषक ......विजेन्द्र......

पिता का नाम ......रामल सिंह......

गाँव ......अकोढ़ा कलां......

तहसील ......लक्सर......

जिला ......हरिद्वार......

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै.....कर्म सिंह..... पुत्र श्री.....मंगत..... गाँव.....अकोड़ा कला.....
का निवासी हूँ। मेरी .....3.130..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Laksar

हस्ताक्षर कृषक .....कर्म सिंह.....

नाम कृषक .....कर्म सिंह.....

पिता का नाम .....मंगत.....

गाँव .....अकोड़ा कला.....

तहसील .....लक्सर.....

जिला .....हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..विनेन्द्र..... पुत्र श्री..भेदराज..... गाँव..लेहडा.....
का निवासी हूँ। मेरी ..3.00..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक ..विनेन्द्र.....
नाम कृषक ..विनेन्द्र.....
पिता का नाम ..भेदराज.....
गाँव ..लेहडा.....
तहसील ..लक्सर.....
जिला ..हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै पृथम पुत्र श्री लाल गाँव केहडा का निवासी हूँ। मेरी 3.32 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक पृथम

नाम कृषक पृथम

पिता का नाम लाल

गाँव केहडा

तहसील लक्सर

जिला हरिद्वार

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..जबर सिंह..... पुत्र श्री.....जिया सिंह..... गाँव.....कोहडा.....
का निवासी हूँ। मेरी ..3.07.... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक ..जबर सिंह.....
नाम कृषक .....जबर सिंह.....
पिता का नाम .....जिया सिंह.....
गाँव .....कोहडा.....
तहसील .....लक्सर.....
जिला .....हरिद्वार.....

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै राजवीर पुत्र श्री हरपाल गाँव केहड़ा का निवासी हूँ। मेरी 3.47 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक राजवीर

नाम कृषक राजवीर

पिता का नाम हरपाल

गाँव केहड़ा

तहसील लक्सर

जिला हरिद्वार

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै......धर्मपाल............ पुत्र श्री......बख्तावर............ गाँव......केहडा............ का निवासी हूँ। मेरी ....3.49.... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक ......धर्मपाल......

नाम कृषक ......धर्मपाल......

पिता का नाम ......बख्तावर......

गाँव ......केहडा......

तहसील ......लक्सर......

जिला ......हरिद्वार......

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै वेदपाल पुत्र श्री इत्तर सिंह गाँव केहड़ा का निवासी हूँ। मेरी 3.12 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd. Laksar

हस्ताक्षर कृषक वेदपाल

नाम कृषक वेदपाल

पिता का नाम इत्तर सिंह

गाँव केहड़ा

तहसील लक्सर

जिला हरिद्वार

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै कर्णपाल पुत्र श्री छत्तर सिंह गाँव कोहडा का निवासी हूँ। मेरी 3.92 हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills Ltd.

हस्ताक्षर कृषक कर्णपाल

नाम कृषक कर्णपाल

पिता का नाम छत्तर सिंह

गाँव कोहडा

तहसील लक्सर

जिला हरिद्वार

राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार

द्विपक्षीय सहमति पत्र

मै..... पुत्र श्री..... गाँव.....
का निवासी हूँ। मेरी ..... हैक्टेयर जमीन राय बहादुर नारायण सिंह शुगर मिल्स लि0, लक्सर, हरिद्वार के नजदीक है। मेरी जमीन में गन्ना एवं गेहूँ की फसल होती है। यदि चीनी मिल से निकलने वाले पानी को चीनी मिल संशोधित कर खेत सिंचाई हेतु आपूर्ति करे जिससे कि मेरी फसल को कोई नुकसान न हो तो मै चीनी मिल से निकलने वाले पानी से अपने खेतों की सिंचाई करने के लिए तैयार हूँ।

R.B.N.S. Sugar Mills

हस्ताक्षर कृषक .....

नाम कृषक .....

पिता का नाम .....

गाँव .....

तहसील .....

जिला .....

Annexure 15

R.B.N.S SUGAR MILLS LTD. LAKSAR

BOILER ASH RECORD

Date	Cane Crush (MT)	Bagasse Generation (MT)	Bagasse Consumption (MT)	Ash Generation (MT)	Ash at Biocompost (MT)	Ash at Low Land RBNS Area (MT)
16.11.2023	2530	710	653	5	0.5	4.7
17.11.2023	4200	1168	978	8	0.8	7.0
18.11.2023	5000	1386	1142	9	0.9	8.2
19.11.2023	5000	1389	1353	11	1.1	9.7
20.11.2023	6600	1831	1524	12	1.2	11.0
21.11.2023	6740	1865	1424	11	1.1	10.3
22.11.2023	6350	1754	1602	13	1.3	11.5
23.11.2023	7570	2098	1774	14	1.4	12.8
24.11.2023	6700	1842	1592	13	1.3	11.5
25.11.2023	7960	2202	1898	15	1.5	13.7
26.11.2023	8130	2250	1848	15	1.5	13.3
27.11.2023	8610	2382	1898	15	1.5	13.7
28.11.2023	8610	2367	1906	15	1.5	13.7
29.11.2023	8940	2441	1924	15	1.5	13.9
30.11.2023	8490	2322	1792	14	1.4	12.9
01.12.2023	8850	2408	1763	14	1.4	12.7
02.12.2023	8610	2344	1705	14	1.4	12.3
03.12.2023	8520	2321	1740	14	1.4	12.5
04.12.2023	8660	2372	1723	14	1.4	12.4
05.12.2023	7980	2173	1673	13	1.3	12.0
06.12.2023	5210	1418	1330	11	1.1	9.6
07.12.2023	8370	2243	1693	14	1.4	12.2
08.12.2023	7720	2069	1580	13	1.3	11.4

09.12.2023	9030	2394	1738	14	1.4	12.5
10.12.2023	9820	2590	1807	14	1.4	13.0
11.12.2023	9130	2415	1704	14	1.4	12.3
12.12.2023	9770	2586	1699	14	1.4	12.2
13.12.2023	9040	2396	1845	15	1.5	13.3
14.12.2023	8100	2138	1814	15	1.5	13.1
15.12.2023	10200	2687	1913	15	1.5	13.8
16.12.2023	9530	2509	1766	14	1.4	12.7
17.12.2023	9930	2610	1786	14	1.4	12.9
18.12.2023	7340	1931	1618	13	1.3	11.7
19.12.2023	10090	2635	1762	14	1.4	12.7
20.12.2023	9790	2560	1707	14	1.4	12.3
21.12.2023	9640	2520	1790	14	1.4	12.9
22.12.2023	9740	2544	1751	14	1.4	12.6
23.12.2023	10110	2642	1714	14	1.4	12.3
24.12.2023	9520	2500	1721	14	1.4	12.4
25.12.2023	9550	2511	1726	14	1.4	12.4
26.12.2023	10120	2660	1753	14	1.4	12.6
27.12.2023	9840	2588	1712	14	1.4	12.3
28.12.2023	8650	2262	1920	15	1.5	13.8
29.12.2023	9210	2408	1978	16	1.6	14.2
30.12.2023	9370	2448	2027	16	1.6	14.6
31.12.2023	9820	2583	1851	15	1.5	13.3
01.01.20234	8150	2145	1650	13	1.3	11.9
02.01.2024	6420	1680	1685	13	1.3	12.1
03.01.2024	7900	2078	1658	13	1.3	11.9

04.01.2024	7270	1930	1611	13	1.3	11.6
05.01.2024	8830	2340	1771	14	1.4	12.8
06.01.2024	8930	2380	1749	14	1.4	12.6
07.01.2024	8980	2394	1757	14	1.4	12.6
08.01.2024	9630	2570	1830	15	1.5	13.2
09.01.2024	7900	2116	1633	13	1.3	11.8
10.01.2024	8820	2338	1741	14	1.4	12.5
11.01.2024	8010	2125	1726	14	1.4	12.4
12.01.2024	7540	2037	1654	13	1.3	11.9
13.01.2024	8500	2300	1713	14	1.4	12.3
14.01.2024	8680	2344	1774	14	1.4	12.8
15.01.2025	6980	1885	1786	14	1.4	12.9
16.01.2024	6550	1779	1680	13	1.3	12.1
17.01.2024	7000	1902	1760	14	1.4	12.7
18.01.2024	5100	1373	1232	10	1.0	8.9
19.01.2024	7530	2034	1654	13	1.3	11.9
20.01.2024	6120	1662	1520	12	1.2	10.9
21.01.2024	6450	1742	1532	12	1.2	11.0
22.01.2024	6060	1638	1511	12	1.2	10.9
23.01.2024	5950	1615	1478	12	1.2	10.6
24.01.2024	6390	1722	1534	12	1.2	11.0
25.01.2024	6140	1674	1471	12	1.2	10.6
26.01.2024	6700	1817	1554	12	1.2	11.2
27.01.2024	7020	1913	1530	12	1.2	11.0
28.01.2024	7380	2027	1568	13	1.3	11.3
29.01.2024	6800	1874	1563	13	1.3	11.3

30.01.2024	7340	2038	1589	13	1.3	11.4
31.01.2024	7380	2052	1565	13	1.3	11.3
01.02.2024	4150	1146	1305	10	1.0	9.4
02.02.2024	4500	1241	1360	11	1.1	9.8
03.02.2024	5530	1525	1453	12	1.2	10.5
04.02.2024	4850	1339	1338	11	1.1	9.6
05.02.2024	3000	839	672	5	0.5	4.8
06.02.2024	4300	1180	960	8	0.8	6.9
07.02.2024	5470	1519	1267	10	1.0	9.1
08.02.2024	5300	1462	1259	10	1.0	9.1
09.02.2024	6410	1781	1500	12	1.2	10.8
10.02.2024	8130	2244	1695	14	1.4	12.2
11.02.2024	8470	2350	1735	14	1.4	12.5
12.02.2024	7860	2237	1696	14	1.4	12.2
13.02.2024	8000	2299	1709	14	1.4	12.3
14.02.2024	6110	1769	1372	11	1.1	9.9
15.02.2024	6670	1953	1460	12	1.2	10.5
16.02.2024	7130	2155	1520	12	1.2	10.9
17.02.2024	7210	2195	1529	12	1.2	11.0
18.02.2024	7250	2191	1562	12	1.2	11.2
19.02.2024	6020	1809	1346	11	1.1	9.7
20.02.2024	7210	2168	1575	13	1.3	11.3
21.02.20254	6250	1874	1445	12	1.2	10.4
22.02.2024	6480	1930	1491	12	1.2	10.7
23.02.2024	6360	1897	1621	13	1.3	11.7
24.02.2024	6980	2069	1687	13	1.3	12.1

25.02.2024	6000	1783	1352	11	1.1	9.7
26.02.2024	5990	1765	1262	10	1.0	9.1
27.02.2024	7130	2085	1496	12	1.2	10.8
28.02.2024	6000	1742	1406	11	1.1	10.1
29.02.2024	5730	1662	1329	11	1.1	9.6
01.03.2024	6150	1762	1356	11	1.1	9.8
02.03.2024	4500	1278	1278	10	1.0	9.2
03.03.2024	2600	745	1021	8	0.8	7.4
04.03.2024	1600	454	910	7	0.7	6.5
05.03.2024	2600	736	979	8	0.8	7.0
06.03.2024	4460	1271	1206	10	1.0	8.7
07.03.2024	4100	1214	1228	10	1.0	8.8
08.30.2024	4440	1289	1275	10	1.0	9.2
09.03.2024	5030	1442	1309	10	1.0	9.4
10.03.2024	6600	1902	1519	12	1.2	10.9
11.03.2024	4600	1378	1294	10	1.0	9.3
12.03.2024	4900	1467	1359	11	1.1	9.8
13.03.2024	4200	1282	1232	10	1.0	8.9
14.03.2024	3900	1196	1179	9	0.9	8.5
15.03.2024	3700	1135	1173	9	0.9	8.4
16.03.2024	2800	859	1076	9	0.9	7.7
17.03.2024	2500	777	1079	9	0.9	7.8
18.03.2024	3100	959	1090	9	0.9	7.9
19.03.2024	2005.303	632.303	1040	8	0.8	7.5
20.03.2024	0	0	721	6	0.6	5.2
21.03.2024	0	0	695	6	0.6	5.0

22.03.2024	0	0	307	2	0.2	2.2
23.03.2024	0	0	174	1	0.1	1.3
24.03.2024	0	0	226	2	0.2	1.6
25.03.2024	0	0	171	1	0.1	1.2
26.03.2024	0	0	160	1	0.1	1.2
27.03.2024	0	0	162	1	0.1	1.2
28.03.2024	0	0	161	1	0.1	1.2
29.03.2024	0	0	161	1	0.1	1.2
30.03.2024	0	0	160	1	0.1	1.2
31.03.2024	0	0	69	1	0.1	0.5
01.04.2024	0	0	75	1	0.1	0.5
02.04.2024	0	0	71	1	0.1	0.5
03.04.2024	0	0	77	1	0.1	0.6
04.04.2024	0	0	74	1	0.1	0.5
05.04.2024	0	0	74	1	0.1	0.5
06.04.2024	0	0	78	1	0.1	0.6
07.04.2024	0	0	75	1	0.1	0.5
08.04.2024	0	0	81	1	0.1	0.6
09.04.2024	0	0	85	1	0.1	0.6
10.04.2024	0	0	85	1	0.1	0.6
11.04.2024	0	0	81	1	0.1	0.6
12.04.2024	0	0	82	1	0.1	0.6
13.04.2024	0	0	76	1	0.1	0.5
14.04.2024	0	0	83	1	0.1	0.6
15.04.2024	0	0	83	1	0.1	0.6
16.04.2024	0	0	76	1	0.1	0.5

17.04.2024	0	0	56	0	0.0	0.4
18.04.2024	0	0	0	0	0.0	0.0
19.04.2024	0	0	0	0	0.0	0.0
20.04.2024	0	0	57	0	0.0	0.4
21.04.2024	0	0	56	0	0.0	0.4
22.04.2024	0	0	61	0	0.0	0.4
23.04.2024	0	0	73	1	0.1	0.5
24.04.2024	0	0	68	1	0.1	0.5
25.04.2024	0	0	71	1	0.1	0.5
26.04.2024	0	0	75	1	0.1	0.5
27.04.2024	0	0	69	1	0.1	0.5
28.04.2024	0	0	74	1	0.1	0.5
29.04.2024	0	0	63	1	0.1	0.5
30.04.2024	0	0	34	0	0.0	0.2
Total	**865415.303**	**237983.303**	**197274**	**1578**	**157.8**	**1420.4**